



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Monday,3rd June 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

**HONOURABLE THE CHIEF JUSTICE
HONOURABLE MR. JUSTICE SUMAN SHYAM**

COURT NO: 1

[DIVISION BENCH-I]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- FOR ORDERS -				
1	WA/199/2019 WITH REVIEW PET./65/2022 (D/O), WITH REVIEW PET./66/2022 (D/O) WITH WA/203/2019	M/S. CENTURY MERCANTILE PVT. LTD. Versus THE STATE OF ASSAM AND 3 ORS.	MR. O P BHATI MR T C DAS MR. P SARMA MR. M K GOGOI	GA, ASSAM MR. S CHAKRABORTY AMICUS CURIAE
2	WA/204/2019	SRI BASANT KUMAR DUGAR (JAIN), Versus THE STATE OF ASSAM AND 3 ORS.	MR. O P BHATI MR T C DAS MR. P SARMA MR. M K GOGOI	GA, ASSAM
3	PIL/43/2022 FIXED	SRI BHUSHAN KUMAR JAIN Versus THE STATE OF ASSAM AND 3 ORS.	MR. O P BHATI MR T C DAS MR. P SARMA MR. M K GOGOI	GA, ASSAM
4	PIL(Suo Moto)/1/2023 FIXED	BIBHASH PATHAK Versus THE STATE OF ASSAM AND 3 ORS.	MR. P D NAIR MR. A CHETRY MR G ALAM MR. H ROHMAN S R A NASER	GA, ASSAM
5	PIL/43/2023	XXX Versus IN RE - UNION OF INDIA AND 5 ORS	MR H K DAS SC, GHC	MR. R K TALUKDAR, SC, NHAI MR. C SHARMA MR. C BARUAH, SC, NHIDCL
6	WP(C)/445/2023	MD. INAMUL HUSSAIN AND 3 ORS Versus THE UNION OF INDIA AND 5 ORS	MR. K N CHOUDHURY MS N MAHANTA N GAUTAM	MR. R K D CHOUDHURY, DY. S.G.I.(R-1) MS. B SARMA, CGC, R-3 MR. N DAS, GA R-2 DY.S.G.I.
7	WP(C)/3894/2023	CHAH SRAMIK ARU PRAKTAN CHAH SRAMIK JOLHA JATI SANMILONI Versus THE STATE OF ASSAM AND 4 ORS	MR S BORTHAKUR MR. P. SINGHA	GA, ASSAM DY.S.G.I. SC, WPT AND BC
8	WP(C)/3894/2023	ABDUL RAZZAK SIDDIQUE Versus THE STATE OF ASSAM AND 4 ORS.	MR H R A CHOUDHURY MR. A H M R CHOUDHURY MR. R A CHOUDHURY	GA, ASSAM SC, SOCIAL JUSTICE AND EMPOWERMENT SC, HEALTH AND F W

9	WITH WP(C)/4403/2023	ABDUL RAZZAK SIDDIQUE Versus THE STATE OF ASSAM AND 6 ORS	MR H R A CHOUDHURY MR. A H M R CHOUDHURY	GA, ASSAM SC, SOCIAL JUSTICE AND EMPOWERMENT SC, HEALTH
10	WA/419/2023	DR PANKAJ KUMAR ROY Versus THE STATE OF ASSAM AND 12 ORS F	MR D C K HAZARIKA MS J KALITA J BEZBARUAH	SC, HIGHER EDU MR S N KRISHNATRAYA (r-11) GA, ASSAM MR. P K ROY (r-11) MR. S K CHAKRABORTY (r-11) MR A CHAKRABORTY (r-11) MS. M DUTTA (r-11) SC, SEBA SC, FINANCE
11	WITH WA/420/2023	DR. PANKAJ KUMAR ROY Versus THE STATE OF ASSAM AND 3 ORS B	MR D C K HAZARIKA MS J KALITA J BEZBARUAH	GA, ASSAM SC, SEBA
12	I.A.(Civil)/3277/2023 in WA/13504/2023	THE FOOD CORPORATION OF INDIA AND 3 ORS. Versus M/S ZENITH ENTERPRISE AND ANR.	MS. NIANA NINGOMBAM	MR. S. GUNABANTA MEITEI FOR CAVEATOR
	WITH WA/13504/2023 (Filing Number)	THE FOOD CORPORATION OF INDIA AND 3 ORS. Versus M/S ZENITH ENTERPRISE	MS. NIANA NINGOMBAM	
	WITH I.A.(Civil)/13506/2023 (Filing Number)	THE FOOD CORPORATION OF INDIA AND 3 ORS. Versus M/S ZENITH ENTERPRISE	MS. NIANA NINGOMBAM	
13	I.A.(Civil)/3570/2023 in WA/13199/2023	ANJAL CHUTIA AND 13 ORS. Versus THE UNION OF INDIA AND ANR.	MR M H AHMED I AMIN MS. N SULTANA	DY.S.G.I.
	WITH WA/13199/2023 (Filing Number)	ANJAL CHUTIA AND 13 ORS. Versus THE UNION OF INDIA AND ANR. H	MR M H AHMED	
14	I.A.(Civil)/3846/2023 in WA/14870/2023	ABU SALEH SHARIF UDDIN Versus HANIF UDDIN AND 8 ORS	MR. M A SHEIKH K U AHMED MS F INTAZ MS C MEDHI MR. W A SHEIKH	SC, ELEM. EDU MR. A R BHUYAN (R-1) GA, ASSAM MR. A M KHAN (R-1) MR A HAQUE (R-1) MR. K NATH (R-1)
	WITH WA/14870/2023 (Filing Number)	ABU SALEH SHARIF UDDIN Versus HANIF UDDIN AND 8 ORS (E)	MR. M A SHEIKH	
15	PIL/14/2024	NORTH EAST ECO DEVELOPMENT SOCIETY Versus THE STATE OF ASSAM AND 3 ORS	MR R DHAR MR. S U AHMED MD. ANARUL ISLAM	GA, ASSAM SC, FOREST SC, REVENUE
16	PIL/18/2024	AJIT KUMAR SAHARIA AND 9 ORS Versus THE STATE OF ASSAM AND 13 ORS	MR R K MOUR MR. D SARMA MR P DAS MR K J PATHAK MS N BARUAH	SC, P AND R.D. GA, ASSAM SC, FINANCE SC, ASEC
17	WITH PIL/37/2023	ANITA DAS AND 5 ORS Versus THE STATE OF ASSAM AND 8 ORS	MR. A R SIKDAR MR. S I TALUKDAR MR. M M ZAMAN D HUSSAIN	SC, P AND R.D. GA, ASSAM MR. R DUBEY, SC, (R-8 & 9) MR. A SARMA (R-7) MR. LENTSO (R-7)

18	WA/82/2024	THE STATE OF ASSAM AND ANR Versus KAMAL DIHINGIA AND 3 ORS.	MR. D NATH SR. GA, ASSAM	
19	WA/88/2024	THE DIRECTOR CENTRAL PLANTATION CROPS RESEARCH INSTITUTE AND ANR. Versus JITEN DAS AND 15 ORS.	MS. R B BORA	MR. M K SARMA (r-15A,15B) MR H DAS (r-15A,15B)
	WITH I.A.(Civil)/824/2024 in WA/88/2024	THE DIRECTOR CENTRAL PLANTATION CROPS RESEARCH INSTITUTE AND ANR. Versus JITEN DAS AND 15 ORS.	MS. R B BORA	MR. M K SARMA (r-15A,15B) MR H DAS (r-15A,15B)
20	WA/116/2024	AMZAD HUSSAIN Versus THE STATE OF ASSAM AND 5 ORS	MR. M U MAHMUD MR. M ALI MR J. ISLAM	GA, ASSAM SC, SEC. EDU.
21	Cont.Cas(C)/142/2024	SALAM UDDIN KHAN Versus THE CHIEF GENERAL MANAGER (HRA)	MR. R P SARMAH MS. T SOM MR. P TELI	
22	I.A.(Civil)/1623/2024 in Cont.Cas(C)/536/2018	DIPAK GOGOI AND ANR. Versus NARAYAN KONWAR IAS AND ANR	MR. B D KONWAR SR. ADV. MRS J M KONWAR MR. R KALITA MR. R SALOI MS. S NEWAR MS. M K BROWN MS V V THANYU	SC, EDU
	WITH Cont.Cas(C)/536/2018	DIPAK GOGOI AND ANR. Versus PRITAM KUMAR SAIKIA AND ANR.	MR. B D KONWAR SR. ADV. MRS J M KONWAR MR. R KALITA MR. R SALOI MS. S NEWAR MS. M K BROWN	MR. N J KHATANIAR MR. K K DUTTA
23	WP(C)/2011/2024	HAM-AK RURAL DEVELOPMENT FOUNDATION Versus ALL INDIA COUNCIL FOR TECHNICAL EDUCATION (AICTE) AND 4 ORS.	MR. A C BURAGOHAIN MS. H BORAH MS. S NATH	SC, N C I S M SC, N C I S M DY.S.G.I.
- FOR FRESH ADMISSION WITH STAY/BAIL -				
24	Cus.Ref./1/2024	COMMISSIONER OF CUSTOMS(PREVENTIVE),SHILLONG Versus SMTI SEEMA DIXIT	MR. S C KEYAL	
25	WA/150/2024	THE STATE OF ASSAM AND ANR. Versus SRI SHYAMLAL SARKAR AND 22 ORS	MR.N SARMA	MR. P J SAIKIA MR. A K GUPTA (R-1-3-8-11, 14,15,17,21 and 22)
26	WA/154/2024 FIXED	CHAMEN ALI AND ORS Versus THE STATE OF ASSAM AND 8 ORS	MR. M U MONDAL MD. I H KHAN MR K ISLAM MR A ALIM SK A A AHMED MR. A W MONDAL	SC, HIGHER EDU GA, ASSAM SC, REVENUE
	WITH WA/74/2024	ABUL KALAM AD 2 ORS Versus THE STATE OF ASSAM AND 6 ORS	MR. M U MONDAL MD. I H KHAN MR K ISLAM	SC, HIGHER EDU GA, ASSAM SC, PWD (BULDING) SC, REVENUE
	WITH WA/94/2024	SUKCHAN ALI AND ORS Versus THE STATE OF ASSAM AND 7 ORS	MR. M U MONDAL MR K ISLAM MR A ALIM SK MR. A W MONDAL	SC, HIGHER EDU GA, ASSAM SC, REVENUE SC, PWD
	WITH WA/118/2024	ABDUL AZIZ MIAH AND 3 ORS. Versus THE STATE OF ASSAM AND 8 ORS.	MR. M U MONDAL MD. I H KHAN MR K ISLAM MR A ALIM SK MR. A W MONDAL	SC, HIGHER EDU GA, ASSAM SC, REVENUE SC, PWD

30	WITH WA/138/2024	AMIR ALI AND 6 ORS Versus THE STATE OF ASSAM AND ORS	MR. M U MONDAL MD. I H KHAN MR K ISLAM MR A ALIM SK A A AHMED MR. A W MONDAL	GA, ASSAM MR. K GOGOI, SC, HIGHER EDUCATION SC, REVENUE
31	WA/177/2024	TEZPUR UNIVERSITY AND 3 ORS Versus ASHOK SINGH AND ANR	MR. S C KEYAL	MR. D P CHALIHA MS M ROY
32	WA/180/2024	BALLAV JYOTI BORI Versus THE STATE OF ASSAM AND 4 ORS	MR B P BORAH MR P J DUTTA MR H MAZUMDER A KALITA MISS. J GOGOI	SC, INDUSTRIES AND COMMERCE
33	WP(C)/2836/2024	THE UNION OF INDIA AND 3 ORS. Versus IC-46466F COLONEL LALLAN KUMAR G SINGH (RETD.)	MR. R K D CHOUDHURY	
34	WP(C)/2863/2024	UNION OF INDIA AND 3 ORS. Versus NO. 4362264F EX NAIK (TS) W ANGPONG MONSANG NAGA - FOR FRESH ADMISSION WITHOUT STAY/BAIL -	MR. B CHAKRAVARTY	
35	PIL/30/2024	REETAM SINGH Versus THE STATE OF ASSAM AND 4 ORS	MR R SINGH PETITIONER IN PERSON	GA, ASSAM SC, GHC
36	WA/179/2024	DIDAR MIRDHA Versus THE UNION OF INDIA AND 9 ORS.	MR. S K TALUKDAR MS. S T BOKTH MR. P KAKATI MS. B. BANIA	GA, ASSAM SC, NHAI DY.S.G.I. SC, NHIDC SC, REVENUE
- ADMISSION WITH NOTICE SERVED - REPLY NOT FILED -				
37	WA/47/2020 CAVT. NO.1322/2019 CAVT./1007/2019, CAVT./945/2019	DR. POJUL LOYING Versus SRI ARUP MANTA AND 8 ORS	MR. M K CHOUDHURY MR. A BARKATAKI MR P BHARDWAJ MR. M SARMA	MR. U K NAIR (R-1) MR. M MAHANTA (R-1) MR. N J GOGOI MS D MAHANTA (R-1) FOR CAVEATOR
	WITH I.A.(Civil)/786/2020 in WA/47/2020	DR. POJUL LOYING Versus SRI ARUP MANTA AND 8 ORS	MR. M K CHOUDHURY MR. A BARKATAKI MR P BHARDWAJ MR. M SARMA	MR. N J GOGOI FOR CAVEATOR
38	WITH WA/285/2019	SMTI. PAPORI GOGOI AND ANR Versus THE STATE OF ASSAM AND 7 ORS	MR. K N CHOUDHURY MR. R M DEKA MR. D J DAS	MR. M K CHOUDHURY MR. N U K NAIR SC, APSC MR. U K NAIR (R-7) MR. A BARKATAKI MR. M MAHANTA (R-7) MR. M MAHANTA (R-7) MR. M MAHANTA (R-7) MR. A CHETRY MR P BHARDWAJ MR. M SARMA MS D MAHANTA (R-7) FOR CAVEATOR SC, PERSONNEL DEPT.
39	WITH WA/54/2020	SMTI PAPORI GOGOI AND ANR Versus THE STATE OF ASSAM AND 7 ORS	MR. K N CHOUDHURY MR. D J DAS	GA, ASSAM SC, APSC MR. P SAIKIA MR. N J GOGOI FOR CAVEATOR
40	WA/29/2023	SUPIARA BEGUM CHOUDHURY Versus THE STATE OF ASSAM AND 6 ORS.	MR. M HUSSAIN MR. N H BARBHUIYA	GA, ASSAM

41	PIL/31/2023	HASIBUR RAHMAN Versus THE STATE OF ASSAM AND 3 ORS	MS P AGARWAL MR. M M ZAMAN MR. B J DAS	MR. B P BORAH, INTERVENOR GA, ASSAM MR. S SARMA, Sr. ADVOCATE (R-4) MR. J DEKA (R-4) MR. T K BHUYAN (R-4) MR. S K DEKA (R-4) MR. C TALUKDAR (R-4) MR. A GAUTAM (R-4)
42	PIL/78/2023	TAREK AKTAR ANSARI Versus UNION OF INDIA AND 4 ORS	MR. A R SIKDAR MR. S I TALUKDAR MR. SAIFUL ISLAM	GA, ASSAM MR. R K D CHOUDHURY DY.S.G.I. SC, ECI
43	WA/246/2023	PASHAN ALI AND 11 ORS. Versus THE STATE OF ASSAM AND 8 ORS. E	MR S BORTHAKUR MR SAURADEEP DEY MR S A BARBHUYAN MR. B HUSSAIN	MR. P J SAIKIA, SR. ADV (r-5 to 9) MR. J I BORBHUIYA (r-4) MR. L MOHAN (r-4) MRS. K H CHOUDHURY (r-4) MS M NIROLA (r-5 to 9) SC, SEC. EDU.
	WITH			
44	WA/332/2022	SHYAM SUNDER BORAH AND 4 ORS. Versus THE STATE OF ASSAM 4 ORS.	MS M NIROLA	SC, SEC. EDU.
45	WA/77/2024	FOOD CORPORATION OF INDIA AND 3 ORS. Versus SAIFUR RAJA CHOUDHURY	MR. P K ROY MR. S K CHAKRABORTY MRS. A CHAKRABORTY MS. M DUTTA	MR. N DHAR MR. T U LASKAR MS. U BARUAH
46	WA/97/2024 FIXED	APURBA KUMAR HAZARIKA Versus THE STATE OF ASSAM AND 2 ORS	MR. T J MAHANTA MR. S N TAMULI MS. P K ZANNAT MS. A BEGUM MS P DEKA	SC, GMC
47	WA/107/2024	ARUP SINHA Versus THE POWER GRID CORPORATION OF INDIA LTD AND 3 ORS	MR. K N CHOUDHURY MR. R J DAS	MS. P BARUAH (R4) SC, POWER GRID
48	WA/121/2024	DIBYAJYOTI BORAH AND 6 ORS Versus THE STATE OF ASSAM AND ANR B	MR. S BANIK MR A CHAKRABORTY MS F BEGUM	
- ADMISSION WITH NOTICE SERVED - REPLY FILED -				
49	WP(C)/4429/2021 FIXED	MAHBUB ALI AHMED AND 16 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR. K N CHOUDHURY MR J ABEDIN MR. K I MAZUMDER	GA, ASSAM SC, GHC SC, FINANCE
	WITH			
50	WP(C)/4389/2021	GAUTAM KUMAR NATH AND 35 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR. K N CHOUDHURY MR J ABEDIN MR. K I MAZUMDER	GA, ASSAM SC, FINANCE DEPTT. SC, GHC
51	WA/61/2023	DOMON LONGMAILAI Versus THE STATE OF ASSAM AND 7 ORS (B)	MR. B BARUAH MR. B BARUAH MR S HUSSAIN	SC, P W D SC, FINANCE SC, N C HILLS
52	WA/398/2023	THE STATE OF ASSAM Versus BOBBY DEKA AND 16 ORS.	MR. D NATH	MR B P BORAH (r-2,7,12,16) MR P J DUTTA (r-2,7,12,16) MS. R DUTTA (r-1,3 to 6,8 to 11,13,15,17)
53	WP(C)/4008/2023	DWIPJYOTI TALUKDAR Versus THE UNION OF INDIA AND 5 ORS.	MR. S BANIK MR. D. BORAH	MR. S K MEDHI DY.S.G.I.
- FINAL DISPOSAL AT ADMISSION STAGE -				

54	PIL/78/2012 FIXED	PRODYUT KUMAR BORA Versus THE STATE OF ASSAM AND 8 ORS	P K GOSWAMI U K DEKA S BORTHAKUR V RAJKHOWA	MR N DUTTA GA, ASSAM MR.N N B CHOUDHURY MR.M KHATANIAR MR. S K TALUKDAR MR. J M A CHOUDHURY MR. A NARZARI MS. B BHUYAN, SC BTC MR. A B T HAQUE MR.U S BORA MR. S BASUMATARY SC, REVENUE
WITH				
55	PIL/22/2019	THE NORTH EAST HERITAGE FOUNDATION AND ANR. Versus THE UNION OF INDIA AND 10 ORS.	MR. N H BARBHUIYA MS N J BEGUM	GA, ASSAM SC, BTC ASSTT.S.G.I. SC, ELECTION COMMISSION.
WITH				
	I.A.(Civil)/2213/2019 in PIL/22/2019	RAJKUMAR PRITHVIRAJ NARAYAN DEV MECH Versus THE UNION OF INDIA AND 10 ORS.	MR. N H BARBHUIYA MS N J BEGUM	GA, ASSAM SC, BTC ASSTT.S.G.I.
WITH				
56	WP(C)/4901/2021 CAVT. NO. 06002/021,	M/S SUPERLITE ACC BLOCKS INDUSTRY Versus THE STATE OF ASSAM AND 12 ORS	MR. K N CHOUDHURY MR. N BHARALI MS G Gayan	MR S DUTTA (R-11 GA, ASSAM MR. N N B CHOUDHURY MR A CHOWDHURY (R5) SC, APDCL MR. S BORA (R-10) MR. N SARKAR MR. S DUTTA (R-11 MR P K BASU MR N M DEKA SC, INDUSTRIES AND COMMERCE FOR CAVEATOR SC, PNB ASSTT.S.G.I. SC, REVENUE
WITH				
	I.A.(Civil)/2344/2021 in WP(C)/4901/2021	SMTI SOBITA RONGPHARPI Versus M/S SUPERLITE ACC BLOCKS AND 11 ORS.	MR. N N B CHOUDHURY MR. N SARKAR MR P K BASU MR N M DEKA	GA, ASSAM SC, APDCL MS G Gayan SC, INDUSTRIES AND COMMERCE ASSTT.S.G.I. SC, PNB SC, REVENUE
WITH				
	I.A.(Civil)/2345/2021 in WP(C)/4901/2021	SMTI. SOBITA RONGPHARPI Versus M/S SUPERLITE ACC BLOCKS AND 11 ORS.	MR. N N B CHOUDHURY MR. N SARKAR MR P K BASU MR N M DEKA	GA, ASSAM SC, APDCL MS G Gayan SC, INDUSTRIES AND COMMERCE SC, REVENUE SC, PNB ASSTT.S.G.I.
WITH				
	I.A.(Civil)/1181/2023 in WP(C)/4901/2021	M/S SUPERLITE ACC BLOCKS INDUSTRY Versus THE STATE OF ASSAM AND 12 ORS	MR. K N CHOUDHURY MR. N BHARALI	GA, ASSAM SC, APDCL SC, INDUSTRIES AND COMMERCE SC, PCB SC, REVENUE SC, PNB

57	WITH WP(C)/3025/2023	SMT. INDRA BASUMATARY AND 24 ORS. Versus THE BODOLAND TERRITORIAL COUNCIL AND AND 56 ORS.	MR. R MAJUMDAR MR R DHAR MR B C MUCHAHARY	GA, ASSAM MS. R CHOUDHURY (R9-11,1- -17, 19-43,4- -48,51,53,54,33,32,35) MRS. S ROY (R9-11,13-17, 19- 43,45-48,51,53,54,33,32,35) MS. B. HAZARIKA (R9-11,13-17, 19-43,45-48,51,53,54,33,32,35) SC, BTC
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TO BE MENTIONED

58	WP(C)/4242/2023 FIXED	RANJIT KUMAR DEKA Versus THE STATE OF ASSAM AND 6 ORS	MR. A BHATTACHARJEE MR. D J KAPIL	GA, ASSAM MR. S K DAS (R-7) MR D BARMAN (R-7) SC, GHC
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HEARING

59	C.Ex.App./10/2019	THE COMMISSIONER OF CENTRAL GOODS AND SERVICES TAX AND CENTRAL EXCISE Versus M/S. PAN PARAG INDIA LTD., THE STATE OF ASSAM,	MR. S C KEYAL MR. B SARMAH SC, CENTRAL EXCISE CUSTOMS	DR. A SARAF MR. S K KEJRIWAL MS. S KEJRIWAL
60	WA/55/2022	Versus DIPENDRA ADHIKARI AND 10 ORS. B	GA, ASSAM MR. R BORPUJARI	MR. M U MONDAL (R-1) J ISLAM (R-1) MD H R AHMED (R-1) FOR CAVEATOR
61	WP(C)/3760/2022	PROMITA NARZARY AND 15 ORS Versus THE BODOLAND UNIVERSITY AND 4 ORS	MR. P K GOSWAMI MR P J DUTTA MR R S RONGHANG MISS. J GOGOI MR. P DEKA	MR B P BORAH SC, BODOLAND UNIVERSITY SC, U G C
62	PIL/38/2023	TAPAN TIMUNG Versus THE STATE OF ASSAM AND 6 ORS.	MR. A I KATHAR MR B RONGPHAR	SC, PWD SC, K A A C
63	WA/363/2023 FIXED	SASWATI DAS Versus THE STATE OF ASSAM AND 8 ORS.	MR. P MAHANTA MR. R B GOHAIN MR. D J DAS MS C DAS	GA, ASSAM SC, APSC
64	WITH WA/361/2023	SHALINI KHAN Versus THE STATE OF ASSAM AND 7 ORS.	MR. K N CHOUDHURY MR. P MAHANTA MR. R B GOHAIN MR. D J DAS MS C DAS	GA, ASSAM SC, APSC
65	WITH WA/364/2023	GIRBANI DEKA Versus THE STATE OF ASSAM AND 7 ORS.	MR. K N CHOUDHURY MR. P MAHANTA MR. R B GOHAIN MR. D J DAS MS C DAS	GA, ASSAM SC, APSC
66	WITH WA/371/2023	VIDISHA BODO AND ANR. Versus SHALINI KHAN AND 4 ORS.	G. GOSWAMI R SARMAH MR H K NATH MR J BORAH MR. K KAKOTI	GA, ASSAM SC, APSC
67	WITH I.A.(Civil)/2943/2023 in WA/371/2023	VIDISHA BODO AND ANR. Versus SHALINI KHAN AND 4 ORS.	G. GOSWAMI R SARMAH MR H K NATH MR J BORAH MR. K KAKOTI	GA, ASSAM SC, APSC
67	WITH WA/373/2023	MANISH BARUAH Versus THE STATE OF ASSAM AND 8 ORS.	MR. P MAHANTA MR. R B GOHAIN MS C DAS F. K. AHMED	GA, ASSAM SC, APSC

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1)	MR B ACHARYYA	20-04-2024	To	15-06-2024
2)	MR S DASGUPTA	06-05-2024	To	30-08-2024
3)	MR D K DAS	20-05-2024	To	10-06-2024
4)	MR. A K TALUKDAR	20-05-2024	To	04-06-2024
5)	MR. P SUNDI	22-05-2024	To	06-06-2024
6)	MS. N M DEKA	24-05-2024	To	28-06-2024
7)	MR. A THAKUR	24-05-2024	To	06-06-2024
8)	MS. B M CHETRI	28-05-2024	To	04-06-2024
9)	MS. D GHOSH	28-05-2024	To	04-06-2024
10)	MS. S SARMA	29-05-2024	To	15-06-2024
11)	MR. S B PRASAD	03-06-2024	To	07-06-2024
12)	MR. S K SAHARIAH	01-06-2024	To	17-07-2024
13)	MR M Z AHMED	03-06-2024	To	04-06-2024
14)	MS B DUTTA	03-06-2024	To	04-06-2024
15)	MR. A M DUTTA	03-06-2024	To	04-06-2024
16)	MR. D KAKOTI	01-06-2024	To	12-06-2024
17)	MR D BHATTACHARYA	04-06-2024	To	04-06-2024
18)	MR D BHATTACHARYA	14-06-2024	To	14-06-2024
19)	MR D BHATTACHARYA	24-06-2024	To	24-06-2024
20)	MR D BHATTACHARYA	26-06-2024	To	26-06-2024
21)	MR D BHATTACHARYA	28-06-2024	To	28-06-2024
22)	MR. P MAHANTA	03-06-2024	To	03-06-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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[For Monday,3rd June 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE LANUSUNGKUM JAMIR

COURT NO: 2

[CIVIL BENCH-II]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
WITHDRAWAL				
1	Cont.Cas(C)/263/2020 B/O	BIJULI NATH Versus PREETAM SAIKIA AND 5 ORS.	MR. K R PATGIRI MS. P CHAKRABORTY MRS. C DAS	MR. D SAIKIA MR S M T CHISTIE MR. A DEKA MR. R MAZUMDAR MS. A DAS
2	MC/33/2024 B/O, IN WP(C)/4982/2017(D/O) in WP(C)/4982/2017	AHAMMAD ALI Versus THE STATE OF ASSAM AND 6 ORS	MR A ALI	SC, ELEM. EDU GA, ASSAM
MOTION				
3	WP(C)/7337/2023 B/O	SHEULY LASKAR Versus THE STATE OF ASSAM AND 4 ORS	MS. J DEKA MS. A TALUKDAR	SC, ELEM. EDU
4	Cont.Cas(C)/290/2024	JAYANTA BORUAH Versus RAJIVE MOHAN PANT	MR B KAUSHIK MR. S HAZARIKA S ACHUMI K BHARALI	
5	Cont.Cas(C)/291/2024	DWIJENDRA KUMAR DAS Versus NARAYAN KONWAR AND 3 ORS.	MS. D DEKA MS S RAJBONGSHI MR A MALEK	
6	WP(C)/1429/2024 FIXED	ISMAIL ALI Versus THE STATE OF ASSAM AND 8 ORS	MR. S K ROY MRS. M M ROY MD K RAHMAN S MEDHI	SC, ELEM. EDU GA, ASSAM SC, AG SC, FINANCE
7	WP(C)/1460/2024 FIXED	RITA SUKLABAIIDYA Versus THE STATE OF ASSAM AND 5 ORS	MR A R BHUYAN MR N Z CHOUDHURY MR N A MAZARBHUIYA	SC, ELEM. EDU SC, FINANCE
8	WP(C)/1557/2024 FIXED	AZMAL HOQUE Versus THE STATE OF ASSAM AND 5 ORS	MR R DHAR MD. A MATLIB	SC, ELEM. EDU GA, ASSAM
9	WP(C)/2004/2024 FIXED	ASHIS DAS Versus THE STATE OF ASSAM AND 5 ORS	MR J ABEDIN MR N SARMA	SC, ELEM. EDU SC, FINANCE
10	WP(C)/2005/2024 FIXED	SAJAL DAS Versus THE STATE OF ASSAM AND 6 ORS	MR J ABEDIN MR N SARMA	SC, ELEM. EDU SC, SEC. EDU. SC, FINANCE
11	WP(C)/2167/2024	ANOWAR HUSSAIN AND 2 ORS Versus THE STATE OF ASSAM AND 6 ORS	MS. K JAIN MS. U NANDA	SC, ELEM. EDU GA, ASSAM

12	WP(C)/2842/2024	BAHARUL ISLAM Versus THE STATE OF ASSAM AND 4 ORS	MR. M A LASKAR MR. S B LASKAR MR. H A LASKAR MS D DUTTA	SC, ELEM. EDU
13	WP(C)/2845/2024	MUSHARAF HUSSAIN Versus THE STATE OF ASSAM AND ANR	MR. M K CHOUDHURY MR P BHARDWAJ MR. M SARMA MS. ANASUYA C	SC, SEC. EDU.
14	WP(C)/2846/2024	AARTI DEVI Versus THE STATE OF ASSAM AND 7 ORS	MR. R ALI MR H A AHMED MR. MUSTAFA HUSSAIN	SC, ELEM. EDU GA, ASSAM
15	WP(C)/2854/2024	NASIR UDDIN Versus THE STATE OF ASSAM AND 3 ORS	MR. M KHAN MS J AKTAR	SC, SEC. EDU. SC, FINANCE
16	WP(C)/2858/2024	KHEMLATA DEVI Versus THE STATE OF ASSAM AND 4 ORS	MR. S UPADHAY M SHARMA MR. A RAI	SC, SEC. EDU. SC, FINANCE
17	WP(C)/2862/2024	BHAROTI BARUAH AND 5 ORS Versus THE STATE OF ASSAM AND 5 ORS	MR. N BORAH G. R. SINGHA N AHMED MR M.J. BHARALI	SC, ELEM. EDU SC, FINANCE
18	WP(C)/2867/2024	MUNTAZ ALI AHMED Versus THE STATE OF ASSAM AND 3 ORS	MR. M P SARMA MR A CHAKRABORTY MR A CHETIA	SC, ELEM. EDU SC, SSA
<u>ORDER (STAY VACATING)</u>				
19	I.A.(Civil)/1535/2023 in WP(C)/5052/2021	MOSTOFA HOSSAIN, Versus FERAGUL HOQUE AND 8 ORS.	GA, ASSAM MR A RAHMAN	SC, ELEM. EDU MR. M A SHEIKH
	WITH WP(C)/5052/2021	FERAGUL HOQUE Versus THE STATE OF ASSAM AND 8 ORS	MR. M A SHEIKH MR. M HOSSAIN MR A ISLAM	SC, ELEM. EDU MR. A R BHUYAN (r-7) GA, ASSAM MR. A K DUTTA (r-7) MR D C NATH (r-7) MR. M MONDAL (r-7) MR. S RANA (R-8,9) MR. M A I HUSSAIN (r-7) MR A RAHMAN (r-7)
<u>ORDER NO STEPS</u>				
20	WP(C)/5761/2022	MD. TAJ UDDIN LASKAR Versus THE STATE OF ASSAM AND 14 ORS	MR A R BHUYAN MR. M A I HUSSAIN MRS. S ISLAM	SC, ELEM. EDU SC, APSC
<u>ADMISSION</u>				
21	WP(C)/541/2021 B/O	MD. ABUL KALAM Versus THE STATE OF ASSAM AND 6 ORS	MR. S BANIK MR T H HAZARIKA MR M CHETIA MR A RASHID MR. K ISLAM	MR. M U MONDAL (R-6) MS. N NASRIN MR. T CHUTIA (SC, ASSAM HIGHER SECONDARY EDU. COUNCIL) MD. I H KHAN (R-6) SC, SEC. EDU. SC, FINANCE
22	WP(C)/6201/2021 FIXED	SANDHYA RANI DEVI Versus THE STATE OF ASSAM AND 3 ORS	MR. S CHAUHAN MR. P MAZUMDER	SC, SEC. EDU. SC, FINANCE
23	WP(C)/84/2022 FIXED	SIPRA DHAR Versus THE STATE OF ASSAM AND 4 ORS	MR J C BORAH	SC, ELEM. EDU MS. Z A ASADIA (R-5)
24	WP(C)/4991/2022 FIXED	HITESH KUMAR DAS Versus THE STATE OF ASSAM AND 4 ORS.	MR. N B P SINGHA MR. D BARMAN	SC, ELEM. EDU SC, FINANCE DEPTT.
25	WP(C)/5479/2022	SANTOSH KR BRAHMA Versus THE STATE OF ASSAM AND 8 ORS	MS D BORGHAIN MR. P GOHAIN MS. K BARUAH MS. M SARMAH MS M BORAH	SC, ELEM. EDU GA, ASSAM SC, AG SC, BTC SC, FINANCE

26	WP(C)/6331/2022 FIXED	BINOD KARMAKAR AND ORS Versus THE STATE OF ASSAM AND ORS.	MR K K MAHANTA (Sr. Advocate) MR. K SINGHA MR. K M MAHANTA MS N BEGUM MR S GAUTAM M R Sharma	SC, ELEM. EDU SC, SSA
27	WP(C)/6535/2022 FIXED	BHIMBIR DEWRY Versus THE STATE OF ASSAM AND 6 ORS	MR. T DEURI MS. A MEDHI MR A ATREYA	SC, ELEM. EDU SC, BTC
28	WP(C)/8282/2022	KAJALI BARO Versus THE STATE OF ASSAM AND 7 ORS	MR C GOSWAMI	SC, ELEM. EDU SC, BTC SC, FINANCE
WITH				
29	WP(C)/7/2023	SAMIN CHANDRA BARO Versus THE STATE OF ASSAM AND 7 ORS	MR C GOSWAMI	SC, ELEM. EDU SC, BTC SC, FINANCE
30	WP(C)/660/2023 FIXED	ASHOK SINGH Versus THE STATE OF ASSAM AND 4 ORS	MR. J LASKAR MR R DAS	MR. D F A AHMED SC, EDU SC, FINANCE
31	WP(C)/728/2023 FIXED	ADARSHA VIDYALAYA ABHIBHABAK SANTHA OF BARPETA DISTRICT AND 20 ORS Versus THE STATE OF ASSAM AND 7 ORS	MR. S K DAS MR R KARIM MR D BARMAN	GA, ASSAM SC, SEC. EDU. SC, CBSE
32	WP(C)/1119/2023 FIXED	BHARAT CH. DAS Versus THE STATE OF ASSAM AND 3 ORS.	MS. A TALUKDAR	MR. S R BORUAH (R-5) SC, SEC. EDU. SC, FINANCE DEPTT.
33	WP(C)/1128/2023 FIXED	BIPUL KUMAR GHOSH Versus THE STATE OF ASSAM AND 4 ORS.	MR H DAS MR. B C DEKA D BARUAH	SC, HIGHER EDU SC, AG MR. S K MEDHI (R-5) SC, FINANCE
34	WP(C)/1623/2023 FIXED	SULTANA AHMED Versus COMMISSIONER AND SECRETARY TO THE GOVT OF ASSAM AND 4 ORS	MS. N S THAKURIA MR. G K THAKURIA	MR. R DE (R4, R5) SC, SEC. EDU.
35	WP(C)/2698/2023 FIXED	YAKUB ALI LASKAR Versus THE STATE OF ASSAM AND 5 ORS.	MD H R AHMED MR S ISLAM MR A MALEK	SC, ELEM. EDU SC, AG SC, FINANCE
36	WP(C)/2865/2023 FIXED	DULAL KRISHNA BHATTA Versus THE STATE OF ASSAM AND 3 ORS.	MR S KHOUND R SARMAH MR. K MOHAMMED	SC, HIGHER EDU SC, AG
37	WP(C)/3820/2023 FIXED	BANESWAR BEZBARUAH Versus THE STATE OF ASSAM AND 4 ORS	MR. P MAHANTA MS. P SAHARIA	SC, HIGHER EDU MS P AGARWAL SC, U G C
38	WP(C)/3899/2023	SANATAN TALUKDAR AND 6 ORS. Versus THE STATE OF ASSAM AND 4 ORS	MR. A R BHUYAN MR F HAQUE	SC, N C T E SC, SEC. EDU. SC, U G C
39	WP(C)/5619/2023 FIXED	NAJMA PARVIN Versus THE STATE OF ASSAM AND 3 ORS	MD. A J ATIA MS J MARIYAM MS A H ATIA	SC, ELEM. EDU GA, ASSAM
40	WP(C)/5771/2023 FIXED	DR. RUHUL AMIN Versus THE STATE OF ASSAM AND 5 ORS	MR J ABEDIN MR N SARMA MR. K I MAZUMDER	SC, HIGHER EDU MR. B CHAKRAVARTY MR. S K MEDHI (R-5) MRS. A GAYAN P. SWARGIARY MR K K MEDHI (R-5) SC, G U
WITH				
41	WP(C)/4960/2022 CAVT. NO. 06882/022,	DR MD YAMIN HASSAN Versus THE STATE OF ASSAM AND 6 ORS.	MR. R P SARMAH MR I HASSAN	SC, HIGHER EDU MR. S K MEDHI FOR CAVEATOR MS. G KASHYAP SC, G U SC, U G C

42	WITH WP(C)/5156/2022	DR MD YAMIN HASSAN Versus THE STATE OF ASSAM AND 6 ORS.	MR. R P SARMAH MR I HASSAN	SC, HIGHER EDU MR S K MEDHI (FOR CAVEATOR) SC, G U SC, U G C
43	WITH WP(C)/5457/2022 CAVT. NO. 06872/022,	DR. RUHUL AMIN Versus THE STATE OF ASSAM AND 13 ORS	MR J ABEDIN MR. K I MAZUMDER	SC, HIGHER EDU MR S K MEDHI MS P AGARWAL (R-3) FOR CAVEATOR SC, G U SC, U G C
44	WP(C)/6244/2023 FIXED	AMIR HUSSAIN CHOUDHURY Versus THE STATE OF ASSAM AND 5 ORS.	MR. M NATH MR. A Y CHOUDHURY MR. T A CHOUDHURY	SC, ELEM. EDU GA, ASSAM MR. S B LASKAR (R6) MR. H A LASKAR (R6) MS D DUTTA (R6) A. H. AHMED (R6) SC, SSA
45	WP(C)/6753/2023 FIXED	CHANDRA KANTA SARMA Versus THE STATE OF ASSAM AND 5 ORS	MR. R PHUKAN MR. P TALUKDAR MR. R MAHANTA	SC, ELEM. EDU GA, ASSAM
46	WP(C)/7278/2023 FIXED	MANUARA BEGUM AND 4 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR. K BORUAH MR. P BORDOLOI MR. M ALAM MS P DAS	SC, ELEM. EDU
47	WP(C)/7318/2023 FIXED	KAMRUL ISLAM CHOUDHURY Versus THE STATE OF ASSAM AND 6 ORS	MR. I ALAM MR. T SK	SC, AG (A AND E) GA, ASSAM SC, SEC. EDU.
48	WP(C)/1448/2024	MD.MAINUL ISLAM Versus THE STATE OF ASSAM AND 2 ORS	MD. M H CHOUDHURY MR MONZUR K CHOUDHURY MR. P CHAKRABORTY R. BARUAH MR. S N AHMED TANZIM L. CHOUDHURY	SC, SEC. EDU.
49	WP(C)/1517/2024 FIXED	MOHI UDDIN @ MAHEJ UDDIN Versus THE STATE OF ASSAM AND 2 ORS.	MR. M A SHEIKH MS F INTAZ MR. W A SHEIKH	SC, EDU
ORDERS				
50	Cont.Cas(C)/459/2014 FIXED	RAMESH DIHINGIA and 3 ORS. Versus PRITAM SAIKIA and 2 ORS	MR.P J SAIKIA MR.A K GUPTA MS.M KECHII	MR.N SARMA MR.R M DAS(R-2&3) MR.D SAIKIASr.Adv.R-4 MR.A DEKA(R-4) MS.P CHAKRABORTY
51	WITH MC/3549/2014 in Cont.Cas(C)/459/2014 Cont.Cas(C)/70/2018 FIXED	RAMESH DIHINGIA and 3 ORS. Versus RAMESH CHANDRA JAIN and 2 ORS RABBUL HUDA AND 28 ORS Versus PRITAM SAIKIA AND ORS.	MR.P J SAIKIA MR.A K GUPTA MS.M KECHII MR. M DUTTA MR. J BHARALI	MR.R MAZUMDAR(R-1) MR.D DAS(R-1) MRSA VERMAR-1 MR. D SAIKIA, SR.ADV. MR. D SAIKIA, SR.ADV. MR. N J KHATANIAR (R4) MR. N SARMA MS. N PHUKAN (R4)
52	WP(C)/3877/2018 FIXED	SMTI. DULUMANI DAS Versus THE STATE OF ASSAM AND 4 ORS.	MR A D CHOUDHURY MR. T CHAKRABORTY MR. D CHOUDHURY MR. P DUTTA	SC, HIGHER EDU
53	WP(C)/1307/2022	SMTI. PRATIMA DEY (DUTTA) Versus THE STATE OF ASSAM AND 3 ORS	MR. A DEKA	SC, SEC. EDU.
54	WP(C)/2271/2022	SMTI. NAVANITA GOGOI Versus THE STATE OF ASSAM AND 3 ORS	MR. U DUTTA	SC, ELEM. EDU
55	WP(C)/3761/2023	SWAPAN KR NATH AND 9 ORS Versus THE STATE OF ASSAM AND 6 ORS	MRS A BUJARBARUAH MS N DAS	SC, ELEM. EDU SC, SEC. EDU.

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LEAVE NOTE OF ADVOCATES FOR 03/06/2024

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1)	MR B ACHARYYA	20-04-2024	To	15-06-2024
2)	MR S DASGUPTA	06-05-2024	To	30-08-2024
3)	MR D K DAS	20-05-2024	To	10-06-2024
4)	MR. A K TALUKDAR	20-05-2024	To	04-06-2024
5)	MR. P SUNDI	22-05-2024	To	06-06-2024
6)	MS. N M DEKA	24-05-2024	To	28-06-2024
7)	MR. A THAKUR	24-05-2024	To	06-06-2024
8)	MS. B M CHETRI	28-05-2024	To	04-06-2024
9)	MS. D GHOSH	28-05-2024	To	04-06-2024
10)	MS. S SARMA	29-05-2024	To	15-06-2024
11)	MR. S B PRASAD	03-06-2024	To	07-06-2024
12)	MR. S K SAHARIAH	01-06-2024	To	17-07-2024
13)	MR M Z AHMED	03-06-2024	To	04-06-2024
14)	MS B DUTTA	03-06-2024	To	04-06-2024
15)	MR. A M DUTTA	03-06-2024	To	04-06-2024
16)	MR. D KAKOTI	01-06-2024	To	12-06-2024
17)	MR D BHATTACHARYA	04-06-2024	To	04-06-2024
18)	MR D BHATTACHARYA	14-06-2024	To	14-06-2024
19)	MR D BHATTACHARYA	24-06-2024	To	24-06-2024
20)	MR D BHATTACHARYA	26-06-2024	To	26-06-2024
21)	MR D BHATTACHARYA	28-06-2024	To	28-06-2024
22)	MR. P MAHANTA	03-06-2024	To	03-06-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Monday,3rd June 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK

HONOURABLE MR. JUSTICE MRIDUL KUMAR KALITA

COURT NO: 3

[DIVISION BENCH-II]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION			
1 WP(C)/8485/2018 FIXED, WITH LCR	ALIMA KHATUN Versus THE UNION OF INDIA AND 6 ORS.	MR. N AHMED MR R A AHMED MR. S K M ALOMGIR	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
2 WP(C)/8594/2018 FIXED, WITH LCR	MUSTT. AZIDA @ AZIDA KHATUN Versus THE UNION OF INDIA AND 5 ORS.	MR. S CHOWDHURY	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
3 W.P.(Cri.)/12/2024 FIXED	LHINGNEICHONG HAOKIP Versus THE UNION OF INDIA AND 2 ORS	M K BORAH MS. P. KASHYAP	MR. K K PARASAR DY.S.G.I. PP, ASSAM SC, NCB
4 WP(C)/2420/2024 B/O	RUSTAM ALI Versus THE UNION OF INDIA AND 5 ORS	MR. A R SIKDAR MR. S I TALUKDAR	GA, ASSAM DY.S.G.I. SC, ECI SC, F.T
5 WP(C)/2686/2024 FIXED	MANGAL THIKADAR Versus THE UNION OF INDIA AND 7 ORS	MR R K MOUR MR. R GUPTA	GA, ASSAM DY.S.G.I. SC, F.T SC, ELECTION COMMISSION.
6 WP(C)/2821/2024	MUSSTT. JAYGAN NESSA Versus THE UNION OF INDIA AND 5 ORS	MR. A MANNAF MD A S ALI	GA, ASSAM DY.S.G.I. SC, ECI SC, F.T
7 WP(C)/2824/2024	SIDDIK ALI @ MD SIDDIQUE ALI Versus THE UNION OF INDIA AND 5 ORS	MR M AHMED A. K. KANU	GA, ASSAM DY.S.G.I. SC, ECI SC, F.T
8 WP(C)/2835/2024	LAL BHANU @ KHATUN Versus THE UNION OF INDIA AND 6 ORS	MR S PAUL	GA, ASSAM DY.S.G.I. SC, F.T SC, ELECTION COMMISSION.

9	WP(C)/2839/2024	NURUN NAHER BEGUM @ MUSSTT NURUL NAHER BEGUM Versus THE UNION OF INDIA AND 5 ORS	MR. A R SIKDAR MR. S I TALUKDAR	GA, ASSAM DY.S.G.I. SC, ECI SC, F.T
10	WP(C)/2850/2024	MD ABDUL HELIM @ HAKIM Versus THE UNION OF INDIA AND 5 ORS	MR. P BORDOLOI MR K J SAIKIA	GA, ASSAM DY.S.G.I. SC, ECI SC, F.T
11	WP(C)/2852/2024	ASKAR ALI Versus THE UNION OF INDIA AND 7 ORS	MR. P RAHMAN MR S ISLAM	GA, ASSAM DY.S.G.I. SC, ECI SC, F.T
12	WP(C)/2855/2024	SURYA BHANU @ SABYA BHANU Versus THE UNION OF INDIA AND 5 ORS	MR H R A CHOUDHURY MR. H ALI MR J M SULAIMAN B BARMAN	GA, ASSAM DY.S.G.I. SC, ECI SC, F.T
13	WP(C)/2857/2024	AZIRAN NESSA Versus THE UNION OF INDIA AND 5 ORS	MR M AHMED MR. S U AHMED A. K. KANU	GA, ASSAM DY.S.G.I. SC, ECI SC, F.T
14	WP(C)/2872/2024	SATTAR ALI MANDAL Versus THE UNION OF INDIA AND 5 ORS	MR A W AMAN MR. J ABBAS MR M HANDIQUE MR P H KONWAR	GA, ASSAM DY.S.G.I. SC, F.T SC, ELECTION COMMISSION.
15	WP(C)/2874/2024	MD. NABI HUSSAIN AND ANR Versus THE UNION OF INDIA AND 5 ORS	MR. Z HAMMAD MR E AHMED	GA, ASSAM DY.S.G.I. SC, ECI SC, F.T
16	WP(C)/2876/2024	KAMEZ UDDIN @ KAJIM UDDIN Versus THE UNION OF INDIA AND 6 ORS	MR. A ROSHID MS. M R DEVI MS. T BEGUM	GA, ASSAM DY.S.G.I. SC, ECI SC, F.T

ADMISSION

17	WP(C)/3131/2017 WITH LCR	STATE OF ASSAM and ANR. Versus SULEMA KHATUN	MR.B N SARMA MR.S C KEYAL MR. M I HUSSAIN (AMICUS CURIAE) MR H K HAZARIKA (GA, ASSAM) SC, C G S C ASSTT.S.G.I. SR GA,ASSAM	
18	WP(C)/3532/2017 WITH LCR	MUST. TARABHANU NESSA. Versus THE UNION OF INDIA and 7 ORS.	MR.M U MONDAL MRS K SARKAR MR.M R KHANDAKAR	GA, ASSAM(R2-8) ASSTT.S.G.I.R1
19	WP(C)/3539/2017 FIXED	STATE OF ASSAM and ANR. Versus MD. GIYASUDDIN	MR.B N SARMA ASSTT.S.G.I. SC, C G S C SR. GA, ASSAM	MR. S HUSSAIN MR. M HOQUE MR. S H SIKDAR
20	WP(C)/4441/2017 WITH LCR	IKRAMUL HOQUE Versus THE UNION OF INDIA and 5 ORS.	MR.A K DUTTA MR.B PURKAYASTHA	GA, ASSAM ASSTT.S.G.I.
21	WP(C)/4490/2017 WITH LCR	RASIDUL HOQUE @ RASIDUL ALI Versus THE UNION OF INDIA and 4 ORS.	MS.M GOGOI MS.J A KHANAM MR.S A AHMED	GA, ASSAM ASSTT.S.G.I.
22	WP(C)/4497/2017 WITH LCR	NIJAM UDDIN Versus THE UNION OF INDIA and 7 ORS.	MR.M U MONDAL MSN NASRIN MR.S CHOUDHURY MDI H KHAN	GA, ASSAMR2-8 ASSTT.S.G.I.(R1)
23	WP(C)/4532/2017 WITH LCR	SANKAR MAZUMDAR Versus THE UNION OF INDIA and 3 ORS.	MR.B BARUAH	GA, ASSAM ASSTT.S.G.I.
24	WP(C)/4543/2017 WITH LCR	PUSPA BARMAN ALIAS MANDAL Versus THE UNION OF INDIA and 4 ORS.	MR.B RAMCHIARY MS.M BASUMATARY MR.A BORO MS.C TALUKDAR	GA, ASSAM ASSTT.S.G.I.

25	WP(C)/4551/2017 WITH LCR	NURUL ISLAM Versus THE UNION OF INDIA and 7 ORS.	MR.A Y CHOUDHURY MR.T A CHOUDHURY	GA, ASSAM ASSTT.S.G.I.
26	WP(C)/4599/2017 WITH LCR	MALIN BARMAN Versus THE UNION OF INDIA and 3 ORS.	MR.S NATH MR.G DAS	GA, ASSAM ASSTT.S.G.I.
27	WP(C)/4799/2017 WITH LCR	SORHAB ALI Versus THE UNION OF INDIA and 4 ORS.	MR.M R CHOUDHURY MR.I H SAIKIA MS.S KANUNGOE MR.M R CHOUDHURY	GA, ASSAM ASSTT.S.G.I.
28	WP(C)/5358/2017 WITH LCR	ABBASH ALI @ ABBAS ALI @ ABBAS Versus THE UNION OF INDIA and 4 ORS.	MR.M U MAHMUD MR.A DAS MR.S ISLAM MS.C KALITA MR.S HOQUE MR.M ALI	GA, ASSAM ASSTT.S.G.I.
29	WP(C)/5400/2017 WITH LCR	SATISH DAS Versus THE UNION OF INDIA and 7 ORS.	MR.M U MONDAL MR. A DEB MSN NASRIN MR.S CHOUDHURY MDI H KHAN	GA, ASSAM(R. 2 TO 7.) ASSTT.S.G.I.(R. 1.)
	WITH I.A.(Civil)/4068/2017 in WP(C)/5400/2017	SATISH DAS Versus THE UNION OF INDIA and 7 ORS.	MR.M U MONDAL MSN NASRIN MD I H KHAN	GA, ASSAM ASSTT.S.G.I.
30	WP(C)/5478/2017 WITH LCR	ANKURI DAS Versus THE UNION OF INDIA and 2 ORS.	MR.R HAZARIKA MR.N HASAN MR.A HASAN MR.S BORTHAKUR MS.S KAKATI	GA, ASSAM ASSTT.S.G.I.
31	WP(C)/7851/2017 WITH LCR	RAHIMA BEGUM Versus THE UNION OF INDIA and 3 ORS.	MS. A BEGUM	GA, ASSAM ASSTT. S.G.I.
32	WP(C)/2653/2018 WITH LCR	KANCHAN NESSA @ KANCHAN BIBI @ KANCHAN Versus THE UNION OF INDIA AND 5 ORS.	MR. A R SIKDAR MR J HUSSAIN MS. S PARBIN MR A ALI	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
33	WP(C)/2658/2018 WITH LCR	ISHAK ALI Versus THE UNION OF INDIA AND 5 ORS.	MR. J C GOGOI MR. S DAS	MR. D BARUAH MS. A VERMA MR J PAYENG ASSTT.S.G.I. SC, F.T
34	WP(C)/2670/2018 WITH LCR	ALI AKBAR @ ALI AKBAR Versus THE UNION OF INDIA AND 5 ORS.	MR. A R SIKDAR MR J HUSSAIN MS. S PARBIN MR A ALI	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
35	WP(C)/2675/2018 WITH LCR	BIMALA BEGUM Versus THE UNION OF INDIA AND 5 ORS.	A W AMAN MR. S S S RAHMAN MR. S B RAHMAN	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
36	WP(C)/2708/2018 WITH LCR	JHARNA SUTRADHAR @ JHARNA RANI SUTRADHAR Versus THE UNION OF INDIA AND 6 ORS.	MR. D P BORAH MS. S BORO MR B PAUL	GA, ASSAM SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION.
37	WP(C)/2737/2018 WITH LCR	SIRIA BEGUM @ CHIRIYA BEGUM Versus THE UNION OF INDIA AND 5 ORS.	MR. A HUSSAIN	MR. D BARUAH MS. A VERMA MR J PAYENG ASSTT.S.G.I.
38	WP(C)/8664/2018 FIXED, WITH LCR	AJAHAR ALI Versus THE UNION OF INDIA AND 5 ORS.	MR. M RAHMAN MR. A RAHMAN MS A AHMED	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T

39	Review.Pet./97/2021 IN WP(C)/2833/2019 (D/O)	MD. SAJIRA MIYA @ MD. GAJIRA MIYA Versus THE UNION OF INDIA AND 5 ORS.	MD. A MATLIB MR. R DHAR	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
40	WP(C)/135/2021	ARUP JYOTI BARUAH @ APPU Versus THE UNION OF INDIA AND 6 ORS	MR. P J SAIKIA MR. R S MISHRA	GA, ASSAM MR. K GOGO ASSTT.S.G.I.
41	WA/181/2024 B/O, WITH OFFICE NOTE	THE DIRECTOR GENERAL AND 2 ORS Versus SABINA AHMED AND 296 ORS	MR T MAZUMDAR	SC, AAU
	WITH I.A.(Civil)/1618/2024 in WA/181/2024	THE DIRECTOR GENERAL AND 2 ORS Versus SABINA AHMED AND 296 ORS	MR T MAZUMDAR	SC, AAU
ORDERS				
42	Review.Pet./29/2021 IN WP(C)/7692/2017 (D/O), WITH LCR	AJBAHAR ALI Versus THE UNION OF INDIA AND 6 ORS	MR. M I HUSSAIN MR. S M RAHMAN	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
43	Review.Pet./54/2021 IN WP(C)/4759/2019 (D/O), WITH LCR	HAREJ ALI @ HARAJ ALI @ HAREJ Versus THE UNION OF INDIA AND 5 ORS.	MR. A R SIKDAR MD A ALI MR A RASHID MS S PARVEEN MR. S I TALUKDAR	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
44	W.P.(Cri.)/33/2023 FIXED	MAN MOHAN SINGH SAHNI Versus THE STATE OF ASSAM AND 4 ORS	MS. B CHOWDHURY	GA, ASSAM
45	I.A.(Civil)/1606/2024 IN WP(C)/7719/2019 (D/O) in WP(C)/7719/2019	BADSHA MONDAL, Versus THE UNION OF INDIA AND 7 ORS	MR. P RAHMAN	DY.S.G.I.

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LEAVE NOTE OF ADVOCATES FOR 03/06/2024

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1)	MR B ACHARYYA	20-04-2024	To	15-06-2024
2)	MR S DASGUPTA	06-05-2024	To	30-08-2024
3)	MR D K DAS	20-05-2024	To	10-06-2024
4)	MR. A K TALUKDAR	20-05-2024	To	04-06-2024
5)	MR. P SUNDI	22-05-2024	To	06-06-2024
6)	MS. N M DEKA	24-05-2024	To	28-06-2024
7)	MR. A THAKUR	24-05-2024	To	06-06-2024
8)	MS. B M CHETRI	28-05-2024	To	04-06-2024
9)	MS. D GHOSH	28-05-2024	To	04-06-2024
10)	MS. S SARMA	29-05-2024	To	15-06-2024
11)	MR. S B PRASAD	03-06-2024	To	07-06-2024
12)	MR. S K SAHARIAH	01-06-2024	To	17-07-2024
13)	MR M Z AHMED	03-06-2024	To	04-06-2024
14)	MS B DUTTA	03-06-2024	To	04-06-2024
15)	MR. A M DUTTA	03-06-2024	To	04-06-2024
16)	MR. D KAKOTI	01-06-2024	To	12-06-2024
17)	MR D BHATTACHARYA	04-06-2024	To	04-06-2024
18)	MR D BHATTACHARYA	14-06-2024	To	14-06-2024
19)	MR D BHATTACHARYA	24-06-2024	To	24-06-2024
20)	MR D BHATTACHARYA	26-06-2024	To	26-06-2024
21)	MR D BHATTACHARYA	28-06-2024	To	28-06-2024
22)	MR. P MAHANTA	03-06-2024	To	03-06-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

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10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Monday,3rd June 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MICHAEL ZOTHANKHUMA

COURT NO: 4

[CIVIL BENCH-IV]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
WITHDRAWAL				
1	WP(C)/4122/2023 B/O	MASUQUE AHMED Versus THE STATE OF ASSAM AND 2 ORS	MR B SINHA	SC, TRANSPORT
MOTION				
2	Cont.Cas(C)/287/2024	JOY KUMAR HAZAM AND ANR Versus ROHAN KUMAR JHA	MR. L R MAZUMDER MR. A ISLAM	
3	Cont.Cas(C)/288/2024	JUBARAJ DAS Versus PRASANTA BARKAKOTI	J SHARMA G. DAS	
4	Cont.Cas(C)/289/2024	FATIMA YUVA SELF HELP GROUP Versus NRIPENDRA KUMAR SARMA	MR M Z SHAH MD P RAHMAN	
5	WP(C)/958/2024 FIXED	JAGADISH DAS Versus THE STATE OF ASSAM AND 3 ORS	MR. K N CHOUDHURY MR. A M KHAN MR T T MONI MR Z RAHMAN MR S PRODHANI	SC, AFDC
6	WP(C)/2751/2024 FIXED	DIBRUGARH FISHERY CO OPERATIVE SOCIETY LIMITED Versus THE STATE OF ASSAM AND 3 ORS	MR. S BANIK MS F BEGUM	GA, ASSAM SC, FISHERY
7	WP(C)/2818/2024	SUBAL CHANDRA DAS Versus THE STATE OF ASSAM AND 4 ORS	MR. N H BARBHUIYA	SC, AFDC
8	WP(C)/2820/2024	MONIKA BARUAH @ MANIKA BARUAH Versus UNION OF INDIA AND 5 ORS	MRS. K K CHOUDHURY	DY.S.G.I. SC, WATER RESOURCE
9	WP(C)/2853/2024	ANUP TRADE AND TRANSPORT PVT LTD Versus FOOD CORPORATION OF INDIA AND 3 ORS	MR. B CHAKRABORTY MRS P HAZARIKA MS. RIA TIWARI	SC, F C I
10	WP(C)/2856/2024	FARUKUDDIN AHMED Versus THE STATE OF ASSAM AND 2 ORS	MS J RAJKUMARI MR. P J SAIKIA MR. L N DIHINGIA MR. A K SAHU	SC, WATER RESOURCE

11	WP(C)/2860/2024	M/S A.R.R .ENTERPRISE Versus THE BODOLAND TERRITORIAL COUNCIL AND 3 ORS	MD. A HUSSAIN MR. K ALOM MR. T ISLAM	SC, BTC
12	WP(C)/2861/2024	A RAMENDRA SINGHA Versus THE STATE OF ASSAM AND 3 ORS	MR. S K SINGHA B KUMAR MR. M K NEOG	GA, ASSAM SC, EXCISE DEPTT.
13	WP(C)/2871/2024	HANNAN UDDIN AHMED Versus THE UNION OF INDIA AND 6 ORS	MR. C SHARMA D JAIN	DY.S.G.I. SC, WATER RESOURCE
14	WP(C)/2873/2024	CHAMPA DAS Versus THE STATE OF ASSAM AND 2 ORS	MR. Y S MANNAN MR. C K NATH MS N DEKARAJA MR. AJAY SARMA	GA, ASSAM SC, BTC
15	WP(C)/2875/2024	DEBASISH BORAH Versus THE STATE OF ASSAM AND 3 ORS	MR B SARMAH MR G PATHAK	SC, PWD
ADMISSION				
16	WP(C)/3149/2017	M/S. CLASSIC INDIA Versus THE STATE OF ASSAM and 4 ORS.	MR.J K PARAJULI MR.S K CHAKRABORTY	GA, ASSAM
17	WP(C)/5543/2019	RANGAGORAH FISHERMEN CO- OPERATIVE SOCIETY LTD. Versus THE STATE OF ASSAM AND 3 ORS	MR. S BANIK	MR D J MEDHI MR. D DAS SR. ADV GA, ASSAM MR S KHOUND SC, REVENUE
18	WP(C)/4441/2020 FIXED	DR HARI RAM DAS Versus THE STATE OF ASSAM AND 4 ORS	MR. S K DEKA MR. M DAS	SC, PWD
19	WITH WP(C)/4465/2020	GOPAYJIT DAS Versus THE STATE OF ASSAM AND 2 ORS	MR. S K DEKA MR. M DAS	SC, PWD
20	WP(C)/405/2021	ANISUL ALAM LASKAR Versus THE STATE OF ASSAM AND 4 ORS	MR. K A MAZUMDER MR A K AZAD	SC, PNRD
21	WP(C)/736/2021	ANJALI DAS Versus THE STATE OF ASSAM AND 8 ORS	MR. J I BORBHUIYA MS F BEGUM MR. L MOHAN MRS. K H CHOUDHURY	GA, ASSAM
22	WP(C)/771/2021	URBASHI BARUA Versus THE STATE OF ASSAM AND 8 ORS	MR. J I BORBHUIYA MR. L MOHAN MRS. K H CHOUDHURY	GA, ASSAM
23	WP(C)/2704/2022 FIXED	EASTERN ENVO PROTECT Versus THE STATE OF ASSAM AND 6 ORS	MR. S S S RAHMAN MR. M R SODIAL MR S AHMED MS. F BEGUM MS S Z HAYAT	SC, HEALTH SC, PWD
24	WP(C)/4234/2022 WITH WP(C)/3205/2021(D/O), FIXED	M/S B B ELECTRICALS Versus THE UNION OF INDIA AND 3 ORS	MS. M BORAH P. SWARGIARY	MR. K K PARASAR ASSTT.S.G.I.
25	WITH WP(C)/986/2023	M/S B B ELECTRICALS Versus UNION OF INDIA AND 3 ORS.	MS. M BORAH S KALITA	MR. K K PARASAR DY.S.G.I.
26	Arb.P./22/2023 FIXED	M/S. JCL INFRA PVT. LTD., Versus THE UNION OF INDIA AND ANR	MR. R A CHOUDHURY MS S S ZIA	MR H GUPTA DY.S.G.I.
27	WP(C)/686/2023 FIXED	BABUL NATH Versus THE STATE OF ASSAM AND 7 ORS	MR. B D DEKA MR. M P SARMA MR. A PHUKAN MS S SARMA HAZARIKA	GA, ASSAM SC, FOREST
28	WP(C)/1235/2023 FIXED	PRAHALAD ROY AND 8 ORS. Versus THE STATE OF ASSAM AND 5 ORS.	MR. P J SAIKIA MR. L N DIHINGIA MR. A K SAHU	GA, ASSAM MR. D NATH SR. GA, ASSAM

29	WP(C)/5961/2023	NORTH EAST ENVIRO TECH PVT LTD AND ANR Versus THE STATE OF ASSAM AND 6 ORS	MR. U K NAIR MS. SUDAKSHINA K. MR B KAUSHIK MS A M DCOSTA	SC, HOUSING AND URBAN AFFAIRS SC, GMC
30	WP(C)/6384/2023 FIXED	BVG INDIA LIMITED Versus UNION OF INDIA AND 5 ORS	MR. A K SAHU MR. S SAHU MS A ROY	MRS. A GAYAN (R-1 TO R-5) MR B PATHAK (R-6) MS. M SARMAH (R-6) MR B HAZARIKA (R-6) MR V KUMAR (R-6) MS M TIWARI (R-6) DY.S.G.I.
31	WP(C)/612/2024	MD ALAUDDIN CHOWDHURY Versus THE STATE OF ASSAM AND 3 ORS	MS. B CHOWDHURY	SC, P H E
32	WP(C)/1249/2024	ANUP KUMAR BISWAS Versus THE STATE OF ASSAM AND 3 ORS	MS. B CHOWDHURY IMSENKALA	SC, P H E
ORDERS				
33	Cont.Cas(C)/95/2019	ON DEATH OF HAREN DAS HIS LEGAL HEIR Versus RAJESH PRASAD AND ANR.	MR. R M DAS	DR. B U AHMED (R2) MR. D SAIKIA MR. D SAIKIA MR. N HAQUE (R2) MR. B CHOUDHURY MR K UDDIN (R2) MR. B GOGOI (R1) MR. A K AZAD (R2) MR P NAYAK (R1)
WITH				
34	Review.Pet./19/2020	THE STATE OF ASSAM AND 4 ORS Versus HAREN DAS	MR. D SAIKIA MR. B CHOUDHURY	
35	Cont.Cas(C)/189/2021	JOYDEEP BHATTACHARJEE AND 2 ORS Versus DIGANTA SAIKIA AND 10 ORS.	MR. A BHATTACHARYA PETITIONER IN PERSON MR. J BHATTACHARJEE LEGAL AID COUNSEL	MR. B J GHOSH (R-1,2,3,4) MR H RAHMAN (R-1,2,3,4) MS. B HAZARIKA (R-1,2,3,4) MR R CHAKRAVORTY MR. A K GUPTA (R9, R10) MS. L DEVI MR. M K DAS (R6) MR. R S MISHRA (R9, R10) MS R BORUAH (R6)
36	Cont.Cas(C)/548/2022	ABDUS SALAM Versus ANURAG GOEL	J U AHMED MR S R NAWAZ	MR. D SAIKIA (r-1) MR. S BORA (r-1) MR. S BORA (r-1) MR P NAYAK (r-1)
37	Cont.Cas(C)/575/2022	DHARAMPAL SATYAPAL LIMITED Versus SANJAY T SALUNKHE	DR. A SARAF MR P BARUAH MR. P DAS MR S J SAIKIA MR. N N DUTTA MR P K BORA B SARMA MR. G. DUTTATRAY	
38	Cont.Cas(C)/121/2023	M/S KAYAKUCHI GAON MEEN SAMBAI SAMITEE LIMITED Versus AYUSH GARG, IAS	MR. S KATAKI MS. R DUTTA	MR. K GOGOI
39	Cont.Cas(C)/655/2023	MD. MOFIDUL ISLAM Versus BORSING RONGPI AND 2 ORS.	MR. N AHMED MR R A AHMED	MS. R DEKA (R1,2,3) MR R M DAS (R1,2,3) MR. C SHARMA (R1,2,3) MR N RAHMAN (R1,2,3)

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LEAVE NOTE OF ADVOCATES FOR 03/06/2024

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1)	MR B ACHARYYA	20-04-2024	To	15-06-2024
2)	MR S DASGUPTA	06-05-2024	To	30-08-2024
3)	MR D K DAS	20-05-2024	To	10-06-2024
4)	MR. A K TALUKDAR	20-05-2024	To	04-06-2024
5)	MR. P SUNDI	22-05-2024	To	06-06-2024
6)	MS. N M DEKA	24-05-2024	To	28-06-2024
7)	MR. A THAKUR	24-05-2024	To	06-06-2024
8)	MS. B M CHETRI	28-05-2024	To	04-06-2024
9)	MS. D GHOSH	28-05-2024	To	04-06-2024
10)	MS. S SARMA	29-05-2024	To	15-06-2024
11)	MR. S B PRASAD	03-06-2024	To	07-06-2024
12)	MR. S K SAHARIAH	01-06-2024	To	17-07-2024
13)	MR M Z AHMED	03-06-2024	To	04-06-2024
14)	MS B DUTTA	03-06-2024	To	04-06-2024
15)	MR. A M DUTTA	03-06-2024	To	04-06-2024
16)	MR. D KAKOTI	01-06-2024	To	12-06-2024
17)	MR D BHATTACHARYA	04-06-2024	To	04-06-2024
18)	MR D BHATTACHARYA	14-06-2024	To	14-06-2024
19)	MR D BHATTACHARYA	24-06-2024	To	24-06-2024
20)	MR D BHATTACHARYA	26-06-2024	To	26-06-2024
21)	MR D BHATTACHARYA	28-06-2024	To	28-06-2024
22)	MR. P MAHANTA	03-06-2024	To	03-06-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Monday,3rd June 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE KALYAN RAI SURANA

COURT NO: 7

[CIVIL BENCH-III]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
WITHDRAWAL				
1	WP(C)/1435/2024 B/O	SAJAL KUMAR DAS Versus THE STATE OF ASSAM AND 7 ORS	MR. M U MAHMUD MR S H MAHMUD MR S ISLAM MS. D BORA MR. S. SUR	GA, ASSAM SC, WATER RESOURCE
MOTION				
2	WP(C)/7570/2023 FIXED	AJANTA RAI Versus THE STATE OF ASSAM AND 4 ORS	MR. A MANNAF MD A S ALI	SC, AG SC, A.H and V. DEPT.
3	Cont.Cas(C)/284/2024	AZIZUR RAHMAN AND 2 ORS. Versus MONALISA GOSWAMI AND 7 ORS.	MR. M H ANSARI MR. S ALIM	
4	Cont.Cas(C)/285/2024	RUMI LANGTHASA Versus RAVI KOTA AND 5 ORS.	MR. N K MURRY MS P TOKBIPI P HAJONG	
5	Cont.Cas(C)/286/2024	NUR HUSSAIN MOLLAH Versus J. B. EKKA AND 2 ORS.	MS A KHATUN	
6	WP(C)/1733/2024	SANDHYA SUKLABAIDHYA Versus THE STATE OF ASSAM AND 6 ORS	MR. M ISLAM MS A KHATUN	SC, P AND R.D. GA, ASSAM SC, FINANCE
7	WP(C)/1987/2024 FIXED	P. S JAYALAKSHMI Versus THE STATE OF ASSAM AND 3 ORS.	MS. L DAS MR. M P SARMA MR A CHAKRABORTY MS D MAHANTA MR A CHETIA	SC, PWD ROAD SC, AG SC, K A A C
8	WP(C)/2378/2024 B/O	ARUNAVA MUKHERJEE Versus THE FOOD CORPORATION OF INDIA AND 2 ORS	MR G DAS	SC, F C I
9	WP(C)/2795/2024	PRANJAL PROTIM GOGOI Versus THE STATE OF ASSAM AND 3 ORS	MR. U N CHATTRY MS A GOGOI MR. O LASKAR	SC, HEALTH
10	WP(C)/2796/2024	MANOJ KALITA Versus THE STATE OF ASSAM AND 12 ORS	MR M H AHMED I AMIN MR. O ULLAH	SC, P AND R.D. GA, ASSAM SC, P H E
11	WP(C)/2797/2024	MD. ALTAF ALI Versus THE STATE OF ASSAM AND 2 ORS	MR. A B T HAQUE B DUTTA	SC, CO OP

12	WP(C)/2798/2024	NAVAJIT BHAGAWATI Versus THE STATE OF ASSAM AND 3 ORS	MS. D J BORAH MR. B CHETRI MR. S CHETRY	GA, ASSAM SC, P H E
13	WP(C)/2801/2024	KALYANI DEKA HAZARIKA AND 13 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR. A AHMED MS. D GOSWAMI	SC, AG (A AND E) SC, HEALTH AND F W SC, FINANCE
14	WP(C)/2804/2024	RAVINDER SINGH Versus STATE BANK OF INDIA AND 3 ORS	MS S DAS MR. R CHOUDHURY MS. H DAS	
15	WP(C)/2806/2024	KARANJIT SINHA Versus THE UNION OF INDIA AND 6 ORS	MR. A R TAHBILDAR	GA, ASSAM DY.S.G.I. SC, WPT AND BC
16	WP(C)/2807/2024	SAHID ALI AND 3 ORS Versus THE STATE OF ASSAM AND 4 ORS	MD S HOQUE MR M HOQUE	GA, ASSAM
17	WP(C)/2808/2024	ELIAS AHMED Versus THE STATE OF ASSAM AND 7 ORS	MR. S K ROY MRS. M M ROY S MEDHI	GA, ASSAM SC, SOCIAL JUSTICE AND EMPOWERMENT SC, SLRC SC, HEALTH SC, FOREST
18	WP(C)/2811/2024	MD. FAZMUL ALI Versus THE STATE OF ASSAM AND 3 ORS	MR. M SAIKIA	GA, ASSAM
19	WP(C)/2817/2024	KAILYAN DAS AND 47 ORS Versus THE STATE OF ASSAM AND 4 ORS	MS. S B CHOUDHURY MR A N AHMED	GA, ASSAM SC, WATER RESOURCE
20	WP(C)/2822/2024	AJOY DAIMARI @ SRI AJAI DAIMARI Versus THE STATE OF ASSAM AND 6 ORS	MR. B SAHARIA MR. A M BARBHUIYA MS A BEGUM S. M. ZINNA	GA, ASSAM SC, AG SC, P H E SC, FINANCE
21	WP(C)/2823/2024	PANKAJ KALITA Versus THE STATE OF ASSAM AND 5 ORS	MR. J I BORBHUIYA MR. L MOHAN MRS. K H CHOUDHURY MR A HOSSAIN	SC, FOREST
22	WP(C)/2827/2024	OMEE HASNU KEMPRAI Versus THE STATE OF ASSAM AND 7 ORS	MR. S K ROY MRS. M M ROY S MEDHI	GA, ASSAM SC, SOCIAL JUSTICE AND EMPOWERMENT SC, SLRC SC, HEALTH AND F W
23	WP(C)/2828/2024	BINAPANI NEOG Versus THE ASSAM POWER DISTRIBUTION COMPANY LTD AND 4 ORS	MR. J PATOWARY	SC, APDCL SR. SC, AEGCL
24	WP(C)/2830/2024	MADHURI KALITA MALAKAR Versus THE STATE OF ASSAM AND 7 ORS	MR. S K ROY MRS. M M ROY S MEDHI	GA, ASSAM SC, SOCIAL JUSTICE AND EMPOWERMENT SC, SEC. EDU. SC, SLRC SC, HEALTH AND F W
25	WP(C)/2831/2024	JAKARIA AHMED BARBHUIYA Versus THE STATE OF ASSAM AND 7 ORS	MR. S K ROY MRS. M M ROY S MEDHI	GA, ASSAM SC, SOCIAL JUSTICE AND EMPOWERMENT SC, SLRC SC, PWD SC, HEALTH
26	WP(C)/2832/2024	RAJIB BORAH Versus THE STATE OF ASSAM AND 7 ORS	MR. S K ROY MRS. M M ROY S MEDHI	SC, P AND R.D. GA, ASSAM SC, SOCIAL JUSTICE AND EMPOWERMENT SC, SLRC SC, HEALTH AND F W
27	WP(C)/2833/2024	NABIN CHANDRA KALITA Versus THE STATE OF ASSAM AND 5 ORS	MR. B GOGOI H S BARUAH MR M BHUYAN	GA, ASSAM

28	WP(C)/2834/2024	JAHANARA AHMED Versus THE STATE OF ASSAM AND 9 ORS	MR. A R BHUYAN MR N Z CHOUDHURY MR N A MAZARBHUIYA MR S ABDULLAH	GA, ASSAM SC, HEALTH SC, FINANCE
29	WP(C)/2837/2024	FATEMA KHATUN Versus THE STATE OF ASSAM AND 6 ORS	MR. M U MONDAL MS. N NASRIN MR K ISLAM MR A ALIM SK MR. A W MONDAL	GA, ASSAM SC, AG
30	WP(C)/2838/2024	SAHERA KHATUN Versus THE STATE OF ASSAM AND 6 ORS	MR. M U MONDAL MS. N NASRIN MR K ISLAM MR A ALIM SK MR. A W MONDAL	GA, ASSAM SC, AG
31	WP(C)/2847/2024	HABIBAR RAHMAN Versus THE STATE OF ASSAM AND 4 ORS	DR. B N GOGOI	GA, ASSAM SC, REVENUE
32	WP(C)/2869/2024	KAUSHIK DAS Versus THE STATE OF ASSAM AND 12 ORS	MR. FIRUZ KHAN MR U CHAUDHURY MR. ABHIJIT MENA MS D BARUAH RHITUSHREE TALUKDAR P. NATH DR AZIZ KHAN	GA, ASSAM SC, SOCIAL JUSTICE AND EMPOWERMENT
33	WP(C)/2879/2024	KARUNA GOGOI AND 124 ORS Versus THE STATE OF ASSAM AND 4 ORS	MS. S B CHOUDHURY MR A N AHMED	GA, ASSAM SC, WATER RESOURCE
ORDER (STAY VACATING)				
34	I.A.(Civil)/2689/2022 PART-HEARD in WP(C)/4811/2022 WITH WP(C)/4811/2022	THE UNION OF INDIA AND 4 ORS. Versus SHAHI MD. KARIM	MR. S K MEDHI	R SARMAH
		SHAHI MD. KARIM Versus THE UNION OF INDIA AND 4 ORS.	R SARMAH MS M KAKOTY MR. R B PHOOKAN	SC, NF RLY
	WITH WP(C)/4030/2022	SHAHI MD. KARIM Versus THE UNION OF INDIA AND 3 ORS.	R SARMAH	MR. S K MEDHI SC, RAILWAY
ADMISSION				
36	WP(C)/4879/2020 PART-HEARD, WITH OFFICE NOTE	NANDITA ROY GOHAIN Versus THE STATE OF ASSAM AND 3 ORS	MR B D DAS MR. U K NAIR MR S M ABDULLAH P MR. MD S HOQUE MR. M DEKA MR S JAFRI	MR D KALITA GA, ASSAM MRS R DEKA MR. H R DAS MR J LOTHAN SC, REVENUE
37	WP(C)/654/2018	DHRUBAJYOTI DEKA Versus THE STATE OF ASSAM AND ORS.	MS. B BHUYAN MS. N BORAH	SC, FCSCA GA, ASSAM MR A CHALIHA, SC, FINANCE
38	WP(C)/4319/2018 FIXED	DEVENDER SINGH Versus UNION OF INDIA AND 3 ORS	MR. B CHAKRABORTY MR. D BARUA MS K BORKOTOKY	ASSTT.S.G.I. MR. S S ROY (SC, C.G.C.)
39	WP(C)/8155/2019 FIXED	HIREN CH. DAS Versus THE UNION OF INDIA AND 5 ORS.	MS. B BHUYAN MS. L ISLAM MS R SAHIN	MRS. A GAYAN ASSTT.S.G.I.
40	WP(C)/1600/2021	SIRANJU KEWOT AND 13 ORS Versus FOOD CORPORATION OF INDIA AND 6 ORS	MR A DASGUPTA MS B DAS	SC, F C I
	WITH WP(C)/1924/2021	RAM PRABESH MAHATO AND 11 ORS Versus FOOD CORPORATION OF INDIA AND 6 ORS	MR A DASGUPTA MS B DAS	SC, F C I

42	WITH WP(C)/1938/2021	JOGENDRA SAHANI AND 11 ORS Versus FOOD CORPORATION OF INDIA AND 6 ORS	MR A DASGUPTA MS B DAS	SC, F C I
43	WITH WP(C)/2640/2021	MAHESH SARMA AND 8 ORS Versus FOOD CORPORATION OF INDIA AND 6 ORS	MR A DASGUPTA MS B DAS	SC, F C I
44	WITH WP(C)/2737/2021	RAJ KUMAR SAH AND 11 ORS Versus FOOD CORPORATION OF INDIA AND 6 ORS	MR A DASGUPTA MS B DAS	SC, F C I
45	WITH WP(C)/2743/2021	KUSHO SAHANI AND 12 ORS Versus FOOD CORPORATION OF INDIA AND 6 ORS	MR A DASGUPTA MS B DAS	SC, F C I
46	WP(C)/5217/2022 B/O	ASHIA BEGUM AND 4 ORS. Versus THE STATE OF ASSAM AND 5 ORS.	MRS. R DEVI	MR. A CHOUDHURY (r-5,6) SC, CO OP MR. S ISLAM (r-5,6) MS. A KAUSHAR (r-5,6)
47	WP(C)/2299/2023 FIXED	SMTI. PRANITA KALITA Versus THE STATE OF ASSAM AND 4 ORS	MR. I H SAIKIA MR. M R CHOUDHURY MR K KASHYAB MS L HMAR	GA, ASSAM SC, AG SC, WATER RESOURCE
48	WP(C)/6242/2023 FIXED	DEEPAK RANJAN DAS Versus THE STATE OF ASSAM AND 4 ORS.	MR. U K NAIR MR H K DAS MR N K SARMA	GA, ASSAM SC, AG
49	WP(C)/1/2024 FIXED	GITA KUMARI AND 12 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR. M K CHOUDHURY MR P BHARDWAJ MR. M SARMA MR. D. BORAH	GA, ASSAM MR J K PARAJULI (R-1) MR P NAYAK (R-2,3,4)
50	WP(C)/30/2024 FIXED	ANANDA BASUMATARY Versus THE STATE OF ASSAM AND 3 ORS	J SHARMA MR. P THAKURIA G. DAS S MEDHI	GA, ASSAM SC, BTC
51	WP(C)/100/2024 FIXED	ACHYUT DUTTA Versus THE STATE OF ASSAM AND 3 ORS	MR. J PATOWARY	GA, ASSAM
52	WP(C)/331/2024 FIXED	SMT. DIPALI BARUAH Versus THE STATE OF ASSAM AND 5 ORS	MR D K ROY MR. J BATHARISA	GA, ASSAM
53	WITH WP(C)/284/2024	DILIP NATH HAZARIKA Versus THE STATE OF ASSAM AND 4 ORS	MR. T DEURI MR D S DEKA MS A DAS MS. L WANGSA	GA, ASSAM
54	WP(C)/1295/2024 FIXED	PRANJAL KATAKI AND ANR Versus THE STATE OF ASSAM AND 2 ORS	MR. S KATAKI MS. R DUTTA	SC, FOREST
55	WP(C)/1712/2024 FIXED	MD. SAIFUDDIN AHMED Versus THE STATE OF ASSAM AND 5 ORS	MR MINTU SAIKIA MS R DUTTA	SC, P AND R.D. GA, ASSAM SC, FINANCE
ORDERS				
56	El.Pet./3/2021	SHANKAR PRASAD RAY Versus PHANI BHUSAN CHOUDHURY		MR. P N GOSWAMI MR P P MEDHI
57	Cont.Cas(C)/115/2022 FIXED	MD. FAKHRUL ISLAM @ MAKHAN ISLAM Versus G.D. TRIPATHI, IAS AND 2 ORS.	MR. P J SAIKIA MR. L N DIHINGIA MR. A K SAHU	MR. P N GOSWAMI (R-2,3) MR. R R Gogoi (R-2,3)

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LEAVE NOTE OF ADVOCATES FOR 03/06/2024

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1)	MR B ACHARYYA	20-04-2024	To	15-06-2024
2)	MR S DASGUPTA	06-05-2024	To	30-08-2024
3)	MR D K DAS	20-05-2024	To	10-06-2024
4)	MR. A K TALUKDAR	20-05-2024	To	04-06-2024
5)	MR. P SUNDI	22-05-2024	To	06-06-2024
6)	MS. N M DEKA	24-05-2024	To	28-06-2024
7)	MR. A THAKUR	24-05-2024	To	06-06-2024
8)	MS. B M CHETRI	28-05-2024	To	04-06-2024
9)	MS. D GHOSH	28-05-2024	To	04-06-2024
10)	MS. S SARMA	29-05-2024	To	15-06-2024
11)	MR. S B PRASAD	03-06-2024	To	07-06-2024
12)	MR. S K SAHARIAH	01-06-2024	To	17-07-2024
13)	MR M Z AHMED	03-06-2024	To	04-06-2024
14)	MS B DUTTA	03-06-2024	To	04-06-2024
15)	MR. A M DUTTA	03-06-2024	To	04-06-2024
16)	MR. D KAKOTI	01-06-2024	To	12-06-2024
17)	MR D BHATTACHARYA	04-06-2024	To	04-06-2024
18)	MR D BHATTACHARYA	14-06-2024	To	14-06-2024
19)	MR D BHATTACHARYA	24-06-2024	To	24-06-2024
20)	MR D BHATTACHARYA	26-06-2024	To	26-06-2024
21)	MR D BHATTACHARYA	28-06-2024	To	28-06-2024
22)	MR. P MAHANTA	03-06-2024	To	03-06-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Monday,3rd June 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI

COURT NO: 10

[CIVIL BENCH-I]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	Tr.P.(C)/42/2024	JESMINA PARBIN Versus ABDUS SATTAR	MRS A SAIKIA MS. U SAUD	
2	CRP/57/2024 FIXED	MD. HABIBUR RAHMAN Versus ON THE DEATH OF MD. GAZANFAR ALI	MR. M U MAHMUD MR. A GONI MR S H MAHMUD MR S ISLAM	
3	Cont.Cas(C)/215/2024 FIXED	RAJIV JHURIA Versus NIDHI JHURIA	MR. M A I HUSSAIN N ISLAM	
ADMISSION				
4	WP(C)/7586/2022	KARAMJIT SINGH AND 56 ORS. Versus THE STATE OF ASSAM AND 10 ORS.	MRS. K DEVI MR. U K NAIR B. M. KALITA MS S A KHALIFA MS. B. BANIA	SC, ASSAM URBAN WATER AND SEWERAGE BOARD GA, ASSAM
5	WITH WP(C)/1989/2023	BISWAJYOTI DAS AND 33 ORS Versus THE STATE OF ASSAM AND 8 ORS	MR B D DAS MR H K SARMA MRS R DEKA MS B B HUSSAIN	MR S DUTTA (R-7) GA, ASSAM MR. S P CHOUDHURY, SC, AUWSB MS S MOCHAHARI (R-7) SC, AUWS AND SB SC, FINANCE
6	WITH WP(C)/3263/2023	TRAILOKYA KUMAR DAS AND 21 ORS Versus THE STATE OF ASSAM AND 10 ORS	MRS. K DEVI MS S A KHALIFA	SC, ASSAM URBAN WATER AND SEWERAGE BOARD GA, ASSAM MR. S P CHOUDHURY (r- 3,4,6,7,8,9,10,11)
7	Tr.P.(C)/6/2023 FIXED	JYOTI SEN Versus SUBRATA PAUL	MR. SAILENDRA DEKA MS. J BORO MR J DAS	MR P KATAKI MRS R BEGUM MRS. M D BORUAH
8	CRP(IO)/264/2023 FIXED	JIT BAHADUR CHETRY Versus DIPMALA BISWAKARMA AND 3 ORS	MS. B CHOUDHURY MR. P. CHOUDHURY	MR. P SUNDI
9	FAO/13/2024 FIXED	SIBARAM PHUKAN Versus SALIMA BEGUM AND ANR.	MR. S J SARMAH	

	WITH I.A.(Civil)/438/2024 in FAO/13/2024	SIBARAM PHUKAN Versus SALIMA BEGUM AND ANR.	MR. S J SARMAH	
10	MFA/34/2024 FIXED	M/S UNITED INDIA INSURANCE COMPANY LTD Versus NURUL HOQUE AND ANR	MR. M DUTTA MS S DEV R SARMA	
	WITH I.A.(Civil)/1468/2024 in MFA/34/2024	M/S UNITED INDIA INSURANCE COMPANY LTD Versus NURUL HOQUE AND ANR	MR. M DUTTA MS S DEV R SARMA	
11	CRP(IO)/122/2024 WITH LCR, FIXED	ABDUL AZIZ AND 2 ORS. Versus MONOWARA KHATUN AND 6 ORS.	MR. M U MONDAL MS. N NASRIN MR K ISLAM MR A ALIM SK	GA, ASSAM
12	MACApp./238/2024	ORIENTAL INSURANCE COMPANY LTD Versus ANIMA KALITA AND 3 ORS.	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA	
	WITH I.A.(Civil)/1613/2024 in MACApp./238/2024	ORIENTAL INSURANCE COMPANY LTD. Versus ANIMA KALITA AND 3 ORS.	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA	
13	MACApp./239/2024	UNITED INDIA INSURANCE COMPANY LIMITED Versus DIPANJALI BARUAH AND 6 ORS.	MRS L SHARMA MR. K K BHATTA	
	WITH I.A.(Civil)/1624/2024 in MACApp./239/2024	UNITED INDIA INSURANCE COMPANY LIMITED Versus DIPANJALI BARUAH AND 6 ORS.	MRS L SHARMA MR. K K BHATTA	
14	MACApp./240/2024 CAVT. NO.03712/024,	RABIA KHATUN @ RABIYA KHATUN AND ANR. Versus HAMIDA SIKDAR AND 4 ORS.	MR. B K SEN MR F HAQUE	MR A HUSSAIN MR. A T SARKAR MR S HUSSAIN FOR CAVEATOR
		<u>FOR HEARING U/O XLI RULE II C.P.C.</u>		
15	RSA/70/2024 FIXED	NILU GOGOI @ NILU GOGOI CHETIA Versus LAKHIMA DUTTA SAIKIA	MR. S NEOG MS. S G BARUAH MR. B BORGHAIN MR B SAIKIA	
	WITH I.A.(Civil)/1253/2024 in RSA/70/2024	NILU GOGOI @ NILU GOGOI CHETIA Versus LAKHIMA DUTTA SAIKIA	MR. S NEOG MS. S G BARUAH MR. B BORGHAIN MR B SAIKIA	
16	RSA/86/2024	SAFIQUR RAHMAN MAZARBHUIYA Versus FARAS UDDIN AND 10 ORS	MR. N DHAR MS.SHOMA DASGUPTA MS SUPRIYA DASGUPTA	GA, ASSAM DY.S.G.I. SC, REVENUE
	WITH I.A.(Civil)/1610/2024 in RSA/86/2024	SAFIQUR RAHMAN MAZARBHUIYA Versus FARAS UDDIN AND 10 ORS	MR. N DHAR MS.SHOMA DASGUPTA MS SUPRIYA DASGUPTA	GA, ASSAM DY.S.G.I. SC, REVENUE
		<u>ORDERS</u>		
17	RSA/12/2008 WITH LCR, FIXED	HEMO PRABHA BARUA BHUYAN Versus MANIK DEKA	MR.S SAIKIA MR.R SARMA MR. D MAZUMDAR MS.R D BHUYAN	
	WITH MC/100/2008 in RSA/12/2008	HEMO PRABHA BARUA BHUYAN Versus MANIK DEKA	MR.S SAIKIA MR.R SARMA MR. D MAZUMDAR MS.R D BHUYAN	
18	I.A.(Civil)/1517/2016 IN CRP SL. NO. _____	JAGODISH CHAUHAN Versus SUBHABATI DEVI and 12 ORS.	MR.P C DEY MR.I HAQUE MS.S PAUL	MS.K YADAV(R- 1&2) MR.R L YADAV(R- 1&2)

19	I.A.(Civil)/717/2017 in CRP/160/2016	MD.MAHARUDDIN and 23 ORS Versus MD. NAZIBUR @ MAZIBUR RAHMAN and 5 ORS	DR.P K GOSWAMI MR.B HUSSAIN MRA BARMAN	
	WITH CRP/160/2016	MD. AKKEL ALI Versus MD. NAZIBUR @ MAZIBUR RAHMAN and 5 ORS	DR.P K GOSWAMI MR.B HUSSAIN MR A BARMAN	
	WITH I.A.(Civil)/718/2017 in CRP/160/2016	MD.MAHARUDDIN and 23 ORS Versus MD. NAZIBUR @ MAZIBUR RAHMAN and 5 ORS	DR.P K GOSWAMI MR.B HUSSAIN MRA BARMAN	
20	I.A.(Civil)/2963/2017 FIXED in RSA/299713/2017	ON THE DEATH OF SAKALDEO SAHANI HIS LEGAL HEIRS SRI ASHOK KUMAR SAHANI AND 2 ORS. Versus ASHOK KUMAR BARUA and ANR,	MR.B J MUKHERJEE MR. S BISWAS	MR R DHAR MR N N UPADHYAYA MR. B B KAKATI MS D BORUAH
	WITH RSA/299713/2017 (Filing Number)	SAKALDEO SAHANI Versus ASHOK KUMAR BARUA and ANR,	MR.S C BISWAS MS.S BISWAS MRS.M BORA MSP D B BARUAH	
21	Review.Pet./91/2018 in MACApp/198/2004 (D/O)	M/S NEW INDIA ASSURANCE CO. LTD. Versus SRI. KHANINDRA BORAH,	MR. A TALUKDAR MR. K K BHATTA	MR. S C BISWAS
22	CRP(IO)/392/2018	NABA KUMAR NATH Versus SUNIL THAKURIA	MR A C ROY MR. N N JHA	
23	I.A.(Civil)/228/2019 FIXED in Test.App./15157/2018	MD AKKEL ALI Versus MD SAMSUL HODA MIR	MRS H M PHUKAN MR. S SAIKIA	
	WITH Test.App./15157/2018 (Filing Number)	MD AKKEL ALI Versus MD SAMSUL HODA MIR		
24	I.A.(Civil)/661/2019 FIXED in RSA/288758/2016	ABDUL HOQUE AND ANR Versus ON THE DEATH OF ASIR UDDIN, HIS LEGAL HEIRS REPRESENTING AND ANR	MR. A A AHMED MR H AHMED MR. R ALI	
	WITH RSA/288758/2016 (Filing Number)	ABDUL HOQUE and ANR Versus ASIR UDDIN and ANR	MR.G U AHMED MR.R ALI	
	WITH I.A.(Civil)/1572/2017	ABDUL HOQUE and ANR Versus ON THE DEATH OF ASIR UDDIN, HIS LEGAL HEIRS	MR.M R CHOUDHURY MR.G U AHMED MR.H A AHMED MR.R ALI	G UDDIN P ADHIKARI MR A K AZAD H R KHAN
	WITH I.A.(Civil)/662/2019	ABDUL HOQUE AND ANR Versus ON THE DEATH OF ASIR UDDIN, HIS LEGAL HEIRS REPRESENTING AND ANR	MR. A A AHMED MR H AHMED MR. R ALI	
25	I.A.(Civil)/358/2020 in Mat.App./15598/2019	XXXX XXXX Versus XXXX XXXX	MR. D P CHALIHA MS M ROY	MR. N HASAN MR. A HASAN MR. I K BURAGOHAIN
	WITH Mat.App./15598/2019 (Filing Number)	XXXX XXXX Versus XXXX XXXX		
26	LA.App./8/2022	PALLORBUND TEA LTD. Versus THE COLLECTOR, CACHAR	MR. J KALITA DIKSHITA DEKA	GA, ASSAM

27	WITH LA.App./9/2022	DULAGRAM TEA LTD. Versus THE COLLECTOR, CACHAR	MR. J KALITA DIKSHITA DEKA	GA, ASSAM
28	CRP/99/2022	ON THE DEATH OF JAMUNA DEVI Versus ON THE DEATH OF MD. IMRAN ALI AND 6 ORS	MRS. U BARUAH MR S KHOUND MR D J MEDHI	MR D C NATH (R1.1, R1.2, R1.3) MR. C SHARMA (R1.1, R1.2, R1.3) MR. D KALITA (R2) MS. A RANA (R2)
29	WITH I.A.(Civil)/2722/2022 in CRP/99/2022	ON THE DEATH OF JAMUNA DEVI Versus ON THE DEATH OF MD. IMRAN ALI AND 6 ORS	MRS. U BARUAH MR S KHOUND MR D J MEDHI	
	I.A.(Civil)/237/2022 in CRP(IO)/66/2017	MOHAN MAHANTA Versus ON THE DEATH OF SMTI MRINMOYEE DUTTA HER LEGAL HEIRS	MR. P DEKA MS. S. TODI	
	WITH CRP(IO)/66/2017	MOHAN MAHANTA Versus MRINMOYEE DUTTA and ANR.	MR.G N SAHEWALLA MR.P DEKA	
	WITH I.A.(Civil)/236/2022 in CRP(IO)/66/2017	MOHAN MAHANTA Versus ON THE DEATH OF SMTI MRINMOYEE DUTTA HER LEAGL HEIRS	MR. P DEKA MS. S. TODI	
	WITH I.A.(Civil)/238/2022 in CRP(IO)/66/2017	MOHAN MAHANTA Versus ON THE DEATH OF SMTI MRINMOYEE DUTTA HER LEGAL HEIRS. E	MR. P DEKA MS. S. TODI	
30	I.A.(Civil)/775/2022 FIXED in RSA/1257/2022	LAL BABU SAH Versus MANESHWAR THAKUR AND ANR.	MR. S P ROY MS S DAS	MR. S BISWAS (R1,2) MS D DEVI (R1,2)
	WITH RSA/1257/2022 (Filing Number)	LAL BABU SAH Versus MANESHWAR THAKUR AND ANR. B	MR. S P ROY	
31	I.A.(Civil)/3426/2022 in MFA/13091/2022	THE NEW INDIA ASSURANCE CO. LTD. Versus PRANAB BORA AND ANR.	MR. S DUTTA MS. M CHOUDHURY MS C BORAH	
	WITH MFA/13091/2022 (Filing Number)	THE NEW INDIA ASSURANCE CO. LTD. Versus PRANAB BORA AND ANR. A	MR. S DUTTA	
	WITH I.A.(Civil)/13095/2022 (Filing Number)	THE NEW INDIA ASSURANCE CO. LTD. Versus PRANAB BORA AND ANR. A	MR. S DUTTA	
32	Cont.Cas(C)(Suo Moto)/1/2023	XXXX Versus IN RE- MS. KAVYASHREE MAHANATA	MR H K DAS	MR D KALITA MR. D NATH
33	WITH WP(C)/3775/2022 CAVT. NO. 05732/022,	NO. 11 PART V KALONG NADI ANCHALIK MEEN SAMABAI SAMITY LIMITED AND ANR Versus THE STATE OF ASSAM AND 5 ORS	MR. J I BORBHUIYA MS F BEGUM MR. L MOHAN MRS. K H CHOUDHURY	GA, ASSAM MR. S KATAKI (r-6) MR D DAS (R-6) MR S KHOUND (R-6) MR D J MEDHI (R-6) MS. R DUTTA (r-6) MR D KALITA FOR CAVEATOR

34	WITH WP(C)/3826/2022 CAVT. NO. 06522/022,	M/S MATSHYA GANDHA MATSHYA BEBASAI SAMABAI SAMITY LTD Versus THE STATE OF ASSAM AND 7 ORS	MR. D DAS SR. ADV MR. S KATAKI MR S KHOUND MR D J MEDHI MS. R DUTTA	GA, ASSAM MR. J I BORBHUIYA (FOR CAVEATOR) MS F BEGUM (FOR CAVEATOR) MR. L MOHAN (FOR CAVEATOR) MR. K H CHOUDHURY (FOR CAVEATOR)
35	WITH WP(C)/3975/2022 CAVT. NO. 06602022,117800006522/022,	M/S DHIPUJJAN GARANGA GARCHAK MALIA MEEN PALON CSS LTD Versus THE STATE OF ASSAM AND 5 ORS	MR. S BANIK MR. B K DAS MR S SARMAH MR. D. BORAH	MR K H CHOUDHURY (R- 8) MR J I BARBHUIYA (R-8) GA, ASSAM MR. S KATAKI (r-7) MR D DAS (R-7) MR. J I BORBHUIYA MR S KHOUND (R-7) MR S KHOUND (R-7) MR. L MOHAN (R- 8) MR D J MEDHI (R-7) MR D J MEDHI (R-7) MS F BEGUM (R- 8) MS. R DUTTA (r-7) FOR CAVEATOR
	WITH I.A.(Civil)/1850/2022 in WP(C)/3975/2022	M/S MATSHYA GANDHA MATSHYA BEBESAI SAMABAI SAMITY LTD. Versus M/S DHIPUJJAN GARANGA GARCHAK MALIA MEEN PALON CSS LTD. AND 6 ORS.	MR D J MEDHI MR S KHOUND MS. S KHOUND	MR. B K DAS MR. T U LASKAR
36	WITH WP(C)/4208/2022 CAVT. NO. 07182/022,	M/S DHIPUJJAN GARANGA GARCHAK MALIA MEEN PALON CSS LTD Versus THE STATE OF ASSAM AND 6 ORS	MR. S BANIK MR. B K DAS MR B DAS MR D J ADHIKARY MR. D. BORAH	SC, CO OP GA, ASSAM MR. S KATAKI (r-7) MR S KHOUND MR D J MEDHI MS. R DUTTA (r-7) FOR CAVEATOR
37	WITH WP(C)/4463/2022 CAVT. NO. 07182/022,	NO. 11 PART V KALONG NADI ANCHALIK MEN SAMABAI SAMITY LIMITED AND ANR Versus THE STATE OF ASSAM AND 5 ORS	MR. J I BORBHUIYA MS F BEGUM MR. L MOHAN MRS. K H CHOUDHURY	GA, ASSAM MR. S KATAKI (r-6) MS. S KHOUND MS. R DUTTA (r-6) FOR CAVEATOR
	WITH I.A.(Civil)/2058/2022 in WP(C)/4463/2022	M/S MATSHYA GANDHA MATSHYA BEBOSAI SAMABAI SAMITY LTD. Versus NO. 11 PART V KALONG NADI ANCHALIK MEN SAMABAI SAMITY LIMITED AND 6 ORS.	MR S KHOUND MR S KHOUND MR D J MEDHI	MR J I BARBHUIYA
38	WITH WP(C)/1478/2023 CAVT. NO. 02072/023,	NO.11 PART V KALONG NADI ANCHALIK MEEN SAMABAI SAMITY LIMITED AND ANR Versus THE STATE OF ASSAM AND 5 ORS	MR. J I BORBHUIYA MS F BEGUM MR. L MOHAN MRS. K H CHOUDHURY	GA, ASSAM MR. S KATAKI (r-6) MR D J MEDHI MS. R DUTTA (r-6) FOR CAVEATOR
39	Mat.App./35/2023 WITH LCR	XXXXXXX Versus XXXXXXX	MR. SK S N MOHAMMAD MR. SK N MOHAMMAD MR A IKBAL	MS M D MEDHI MS J KALITA MR S J BARUAH
40	MC/78/2023 in Mat.App./15869/2018 (D/O) in Mat.App./15869/2018	XXXXXXX Versus XXXXXXX	MR. B K DAS MS J KALITA	MR D K MEDHI MR A KAKOTI MS S BORA
41	Review.Pet./107/2023 WITH LCR	UNION OF INDIA Versus SMTI MANANI DAS AND 4 ORS.	MR. K GOGOI	

42	WITH MFA/54/2023	UNION OF INDIA Versus MAMANI DAS AND 4 ORS.	MR. K GOGOI	
43	RSA/121/2023 CAVT. NO.03382/023, FIXED	TOMSER ALI AND 3 ORS. Versus FAZAR ALI AND 11 ORS	MR. J AHMED MS A HUSSAIN R BEGUM H G DAISY MS S.S.YASMIN MR N ZAMAN	MR. A R SIKDAR (r-1 to 7) MR A HUSSAIN (r-1 to 7) MR. R BARUAH MR. A IKBAL J U AHMED (r-1 to 7) MR. S I TALUKDAR(r-1 to 7) MR S A REEYAZ (r-1 to 7) FOR CAVEATOR
44	I.A.(Civil)/2492/2023 in MACApp./626/2017 (D/O) in MACApp./626/2017	MUSTT ABJAN NESSA and ANR. Versus M/S BAJAJ ALLIANZ GENERAL INSURANCE CO. LTD.,	MR. DITUL DAS	MR T KALITA
45	I.A.(Civil)/2499/2023 in Mat.App./9467/2023	XXXXXXX Versus XXXXXXX	A G CHOUDHURY MS. S B CHOUDHURY MR. S K DAS	MR B PUSHILAL MR S PANDIT
	WITH Mat.App./9467/2023 (Filing Number)	XXXXXXX Versus XXXXXXX	MS. S B CHOUDHURY	
46	I.A.(Civil)/2526/2023 FIXED in RSA/135/2021	SMTI NALINI SAIKIA, Versus SRI CHANDAN DEV AND 4 ORS	MR. D MOZUMDER MR. S BISWAS MR P BORAH	MR. P SUNDI
	WITH RSA/135/2021	SMTI NALINI SAIKIA Versus SRI CHANDAN DEV AND 4 ORS	MR. D MOZUMDER MR. S BISWAS MR P BORAH	MR. P SUNDI (R-1,2,3,5)
	WITH I.A.(Civil)/2174/2021 in RSA/135/2021	SMTI NALINI SAIKIA Versus SRI CHANDAN DEV AND 4 ORS	MR. D MOZUMDER MR. S BISWAS MR P BORAH	
	WITH I.A.(Civil)/17/2022 in RSA/135/2021	SMTI NALINI SAIKIA Versus SRI CHANDAN DEV AND 4 ORS	MR. D MOZUMDER MR. P BORAH	
47	I.A.(Civil)/3154/2023 in MFA/10348/2023	THE ORIENTAL INSURANCE CO. LTD. Versus MANOWARA BEGUM AND ANR.	MR. S K GOSWAMI MR. R SHARMA	
	WITH MFA/10348/2023 (Filing Number)	THE ORIENTAL INSURANCE CO. LTD. Versus MANOWARA BEGUM AND ANR. H	MR. S K GOSWAMI	
48	FAO/2/2024 FIXED	MANASHI SAIKIA AND 2 ORS Versus DULU SAIKIA AND 3 ORS.	MR. P P BARUAH MR. R SARMA	
	WITH I.A.(Civil)/24/2024 in FAO/2/2024	MANASHI SAIKIA AND 2 ORS Versus DULU SAIKIA AND 3 ORS.	MR. P P BARUAH MR. R SARMA	
49	Review.Pet./89/2024 in WP(C)/1018/2020 (D/O)	THE STATE OF ASSAM AND ANR Versus NAYAN JYOTI SARMA AND 14 ORS	MR. R MAZUMDAR	
50	I.A.(Civil)/609/2024 in RSA/261/2010 (D/O), WITH LCR, FIXED in RSA/261/2010	ZINKATA CHARIALI SHIVA MANDIR COMMITTEE Versus SMTI ALOKA BALA RAY and 7 ORS	MR. S K GHOSH MS F AHMED	
	WITH MC/2308/2011	SHANKARI SANSKRITI VIKASH KENDRA Versus ZINKATA CHARIALI SHIVA MANDIR COMMITTEE	MR.M HAQUE MR.D K SARMAH MR.Z HUSSAIN MR.P S LAHKAR MR.N PATHAK MRSN BEGUM FOR CAVEATOR	MRG P BHOWMIK MR.R HAZARIKA

	WITH MC/13/2024	ZINKATA CHARIALI SHIVA MANDIR COMMITTEE Versus SMTI ALOKA BALA RAY and 7 ORS	MR. S K GHOSH MS F AHMED	
51	I.A.(Civil)/639/2024 FIXED in RSA/2080/2024	AYNAL HOQUE AND ANR Versus SHAJAHAN ALI AND ORS	MR. M U MONDAL MS. N NASRIN MR K ISLAM MR. A W MONDAL	
	WITH RSA/2080/2024 (Filing Number)	AYNAL HOQUE AND ANR Versus SHAJAHAN ALI AND ORS B	MR. M U MONDAL	
52	I.A.(Civil)/1156/2024 in WP(C)/3745/2021 (D/O) in WP(C)/3745/2021	ASSAM (BHOPELLI) ANGLING AND CONSERVATION ASSOCIATION (ECO- CAMP) Versus THE STATE OF ASSAM AND 4 ORS.	MR. K N CHOUDHURY MR A D CHOUDHURY MR G RAHUL MR. D M NATH MR. D CHOUDHURY	SC, FOREST SC, FOREST
	WITH I.A.(Civil)/1336/2024 in WP(C)/614/2021 (D/O)	ASSAM (BHOPELLI) ANGLING AND CONSERVATION ASSOCIATION(ECO CAMP) Versus THE STATE OF ASSAM AND 4 ORS	MR. K N CHOUDHURY MR. D M NATH	SC, FOREST
54	I.A.(Civil)/1600/2024 WITH LCR in RSA/322/2018	SRI ATUL MAHANTA Versus SRI BIPUL DAS AND 3 ORS	MR. T J MAHANTA MR. P P DUTTA MR. A BORUA	MR. B K DAS MR. B BORAH MR. N GOSWAMI MR H P GUWALA
	WITH RSA/322/2018	SRI ATUL MAHANTA Versus SRI BIPUL DAS AND 3 ORS	MR. T J MAHANTA MR. P P DUTTA MR. A BORUA	MR. S. DEY (R3, R4) MR P DEKA MR. B K DAS (R2) MR. B BORAH MR. N GOSWAMI MR H P GUWALA (R2) FOR CAVEATOR
55	I.A.(Civil)/1611/2024 in MACApp./13724/2023	OHAB ALI Versus ORIENTAL INSURANCE COMPANY LTD AND 2 ORS.	MR Z HUSSAIN MR. M HOQUE	
	WITH MACApp./13724/2023 (Filing Number)	OHAB ALI Versus ORIENTAL INSURANCE COMPANY LTD AND 2 ORS. A	MR Z HUSSAIN	
56	I.A.(Civil)/1612/2024 in MACApp./3799/2024	MEHERJAN NESSA LASKAR AND 5 ORS. Versus SOBIR AHMED LASKAR AND 2 ORS.	MR. M TALUKDAR	
	WITH MACApp./3799/2024 (Filing Number)	MUSSTT MEHERJAN NESSA LASKAR AND 5 ORS Versus SOBIR AHMED LASKAR AND 2 ORS E	MR. M TALUKDAR	
57	I.A.(Civil)/1630/2024 in CRP/5311/2024	M/S HORIZON MARKETING AND ANR Versus M/S BRIGHT CONSTRUCTION CORPORATION AND 3 ORS	MR. S P ROY JYOTISH DAS MS. V RAI	
	WITH CRP/5311/2024 (Filing Number)	M/S HORIZON MARKETING AND ANR Versus M/S BRIGHT CONSTRUCTION CORPORATION AND 3 ORS (A)	MR. S P ROY	
		HEARING		
58	CRP(IO)/193/2023 FIXED	SATYA PRASAD BARUA Versus ON THE DEATH OF UBEDUR RAHMAN HIS LEGAL HEIRS REJAUR RAHMAN AND 3 ORS.	MR. S P ROY JYOTISH DAS MS P DEY	MR. R K BHUYAN (R-1,2,4) MR. M KASHYAP (R-1,2,4)

STAY MATTERS

59	CRP(IO)/78/2024 FIXED	ABDUR REZZAK AMIN SK. AND 7 ORS. Versus HABIYA BEGUM AND ANR	MR. K K DEY MR V K BAROOAH	MS. R CHOUDHURY (R-1) MS F N ZAMAN (R-1) MS. B. HAZARIKA (R-1)
60	CRP(IO)/107/2024 FIXED	MILANTI DOLLEY PATIR Versus SUREN CHANDRA PATIR	MR. D K SHARMA MS. S BISWAS	MS P DAS MR N K SARMA

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LEAVE NOTE OF ADVOCATES FOR 03/06/2024

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1)	MR B ACHARYYA	20-04-2024	To	15-06-2024
2)	MR S DASGUPTA	06-05-2024	To	30-08-2024
3)	MR D K DAS	20-05-2024	To	10-06-2024
4)	MR. A K TALUKDAR	20-05-2024	To	04-06-2024
5)	MR. P SUNDI	22-05-2024	To	06-06-2024
6)	MS. N M DEKA	24-05-2024	To	28-06-2024
7)	MR. A THAKUR	24-05-2024	To	06-06-2024
8)	MS. B M CHETRI	28-05-2024	To	04-06-2024
9)	MS. D GHOSH	28-05-2024	To	04-06-2024
10)	MS. S SARMA	29-05-2024	To	15-06-2024
11)	MR. S B PRASAD	03-06-2024	To	07-06-2024
12)	MR. S K SAHARIAH	01-06-2024	To	17-07-2024
13)	MR M Z AHMED	03-06-2024	To	04-06-2024
14)	MS B DUTTA	03-06-2024	To	04-06-2024
15)	MR. A M DUTTA	03-06-2024	To	04-06-2024
16)	MR. D KAKOTI	01-06-2024	To	12-06-2024
17)	MR D BHATTACHARYA	04-06-2024	To	04-06-2024
18)	MR D BHATTACHARYA	14-06-2024	To	14-06-2024
19)	MR D BHATTACHARYA	24-06-2024	To	24-06-2024
20)	MR D BHATTACHARYA	26-06-2024	To	26-06-2024
21)	MR D BHATTACHARYA	28-06-2024	To	28-06-2024
22)	MR. P MAHANTA	03-06-2024	To	03-06-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

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10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Monday,3rd June 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

**HONOURABLE MR. JUSTICE MANISH CHOUDHURY
HONOURABLE MR. JUSTICE ROBIN PHUKAN**

COURT NO: 12

[SPECIAL DIVISION BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	Crl.A./166/2024	RAHUL ALI Versus THE STATE OF ASSAM AND ANR	MR. A ROSHID MS. T BEGUM	PP, ASSAM
	WITH I.A.(Crl.)/506/2024 in Crl.A./166/2024	RAHUL ALI Versus THE STATE OF ASSAM AND ANR	MR. A ROSHID MS. T BEGUM	PP, ASSAM
ORDERS				
2	Crl.A./44/2022 WITH OFFICE NOTE, LCR 4 FILES, P.B.-3	JAGABANDHU RAY @ DINABANDHU RAY Versus THE STATE OF ASSAM AND ANR.	MS. L DEVI	PP, ASSAM
	WITH I.A.(Crl.)/176/2023 in Crl.A./44/2022	JAGABANDHU RAY @ DINABANDHU RAY Versus THE STATE OF ASSAM AND ANR	MS. L DEVI	PP, ASSAM
3	CRL.A(J)/76/2022 WITH LCR 5 FILES, P.B.-3	SULEMAN BARBHAYA Versus THE STATE OF ASSAM	MR. N K KALITA (AMICUS CURIAE)	PP, ASSAM
4	Crl.A./81/2022 2 Y 3 M 2 D :WITH OFFICE NOTE, LCR 3 FILES, P.B.-3	SAJIKUL HAQUE @ APU Versus THE STATE OF ASSAM AND ANR.	MR T H HAZARIKA MR M CHETIA MR A RASHID MR. K ISLAM MR N AHMED	PP, ASSAM
	WITH I.A.(Crl.)/202/2022 in Crl.A./81/2022	SAJIKUL HAQUE @ APU Versus THE STATE OF ASSAM AND ANR.	MR T H HAZARIKA MR M CHETIA MR A RASHID MR. K ISLAM MR N AHMED	PP, ASSAM
5	Crl.A./330/2022 WITH OFFICE NOTE, LCR 4 FILES, P.B.-3	BUL MUDI Versus THE STATE OF ASSAM AND ANR.	MR. P J SAIKIA MR. B BURAGOHAIN MS D DUTTA	PP, ASSAM
	WITH I.A.(Crl.)/217/2023 in Crl.A./330/2022	BUL MUDI Versus THE STATE OF ASSAM AND ANR.	MR. P J SAIKIA B BURAGOHAIN	PP, ASSAM

6	CRL.A(J)/12/2023 2 Y 11 M 6 D :WITH OFFICE NOTE, LCR 4 FILES, P.B.-3	MD. GAFUR ALI @ TEPU ALI Versus THE STATE OF ASSAM		PP, ASSAM
7	CRL.A(J)/15/2023 20 Y 11 M 23 D :WITH OFFICE NOTE, LCR 4 FILES, P.B.-2	PRANAB TALUKDAR AND ANR. Versus THE STATE OF ASSAM	MS R GOSWAMI (LEGAL- AID-COUNSEL)	PP, ASSAM
8	CRL.A(J)/19/2023 2 Y 9 M 10 D :WITH LCR 3 FILES, P.B.-3	DIPAK MAHAJAN @ MAHANTI Versus THE STATE OF ASSAM	MS MEGHALI BARMAN (AMICUS CURIAE)	PP, ASSAM
9	Mat.App./50/2023 WITH LCR, B/O	XXXXXXX Versus XXXXXXX	MR P R SARMA MR D MEDHI	
10	CRL.A(J)/63/2023 1 Y 11 M 0 D :WITH OFFICE NOTE, LCR 5 FILES, P.B.-3	JITEN SAIKIA Versus THE STATE OF ASSAM AND ANR.	MR. T R SARMA	MR. J K GOSWAMI (r-2) MR. J BARMAN (r-2) MR D J BORO (r-2) PP, ASSAM
	WITH I.A.(CrI.)/372/2023 in CRL.A(J)/63/2023	JITEN SAIKIA Versus THE STATE OF ASSAM AND ANR.	MR. T R SARMA	PP, ASSAM
11	I.A.(CrI.)/506/2023 1 Y 1 M 7 D :WITH LCR 5 FILES, P.B.-2, B/O in CrI.A./213/2023	HASIMUDDIN AND 2 ORS. Versus THE STATE OF ASSAM AND ANR.	MR M AHMED A. K. KANU MR A. ALI	PP, ASSAM
	WITH CrI.A./213/2023	HASIMUDDIN AND 2 ORS. Versus THE STATE OF ASSAM AND ANR.	MR M AHMED A. K. KANU MR A. ALI	PP, ASSAM
12	I.A.(Civil)/1968/2023 in Mat.App./8001/2023	XXXXXXX Versus XXXXXXX	MR SISHIR DUTTA MS S MOCHAHARI MR. SIDHANT DUTTA	MS. K PHUKAN (LEGAL AID COUNSEL)
	WITH Mat.App./8001/2023 (Filing Number)	XXXXXX Versus XXXXXX	MR SISHIR DUTTA	
13	CrI.A./32/2024 WITH OFFICE NOTE,LCR 2 FILES	TARAF ALI @ TARAP ALI Versus THE STATE OF ASSAM AND ANR.	MR. R ALI MR S ALI MR M Z SHAH	PP, ASSAM
	WITH I.A.(CrI.)/102/2024 in CrI.A./32/2024	TARAF ALI @ TARAP ALI Versus THE STATE OF ASSAM AND ANR.	MR. R ALI MR S ALI MR M Z SHAH	PP, ASSAM
	WITH CrI.A./469/2023	SAHIDUL ALI @ ISLAM @ SHAHIDUL ALI Versus THE STATE OF ASSAM AND ANR.	MR H R A CHOUDHURY MR. A AHMED MR. I U CHOWDHURY	PP, ASSAM
14	I.A.(CrI.)/1240/2023 in CrI.A./469/2023	SAHIDUL ALI @ ISLAM @ SHAHIDUL ALI Versus THE STATE OF ASSAM AND ANR.	MR H R A CHOUDHURY MR. A AHMED MR. I U CHOWDHURY	PP, ASSAM
15	CrI.A./123/2024 WITH OFFICE NOTE, FIXED	SUPANKAR SARKAR @ SUPANGKAR SARKAR Versus THE UNION OF INDIA AND ANR.	MR. M BISWAS A GHOSAL S K DAS	SC, NIA
	WITH CrI.A./131/2024	JOYANTA DEBNATH @ JAYANTA DEBNATH Versus THE UNION OF INDIA AND ANR.	MR. M BISWAS A GHOSAL S K DAS	SC, NIA
17	I.A.(CrI.)/171/2024 WITH OFFICE NOTE in CrI.A./1367/2024	RITU RAJPUT Versus THE STATE OF ASSAM AND ANR.	MR. M K DAS (LEGAL AID COUNSEL)	PP, ASSAM
	WITH CrI.A./1367/2024 (Filing Number)	RITU RAJPUT Versus THE STATE OF ASSAM AND ANR. E	MR. M K DAS	

	WITH I.A.(CrI.)/1368/2024 (Filing Number)	RITU RAJPUT Versus THE STATE OF ASSAM AND ANR. E	MR. M K DAS	
18	I.A.(CrI.)/228/2024 WITH LCR 6 FILES, P.B.-2, FIXED in CrI.A./174/2023 WITH CrI.A./174/2023	PRADIP LAKRA AND 4 ORS. Versus THE STATE OF ASSAM AND ANR.	MR. M KALITA MR. A AHMED MR. J HATIMURIA	PP, ASSAM
19	I.A.(CrI.)/498/2024 WITH LCR 5 BUNDLES, P.B.-4 VOL in I.A.(CrI.)/16/2019 WITH CrI.A./244/2018	PRADIP LAKRA AND 4 ORS. Versus THE STATE OF ASSAM AND ANR.	MR. M KALITA MR. A AHMED MR. J HATIMURIA	MR S H SIKDAR (R-2) PP, ASSAM
20	I.A.(CrI.)/498/2024 WITH LCR 5 BUNDLES, P.B.-4 VOL in I.A.(CrI.)/16/2019 WITH CrI.A./244/2018	L. JEETEN SINGH Versus THE NATIONAL INVESTIGATION AGENCY	MR. K SINGHA	SC, NIA
21	CrI.A./245/2018	L. JITEN SINGH Versus NIA	MR D K MISHRA MR S K SINGHA MR. B PRASAD MR. K SINGHA MR P J BORAH MR P J PATAR MR. M G SINGH MR. N T SINGH MR. M K DUTTA	SC, NIA
22	WITH CrI.A./253/2018	N. SHANTI MEITEI @ CHINGLEMBA MANGANG @ TAKHELCHANGBAM HEMANTA SINGH Versus NIA	MR D K MISHRA MR. B PRASAD MS. D MUSAHARY MS. D SAIKIA MR P J BORAH MR. M G SINGH MR. M K DUTTA MR. T SINGH	SC, NIA
23	WITH CrI.A./261/2018	ELANGBAM BOBO @ KHANGANBA Versus NIA	MR D K MISHRA MR. S K SINGHA MR. B PRASAD MR P J BORAH MR. M G SINGH MR. N T SINGH MR. M K DUTTA	SC, NIA
24	WITH CrI.A./2653/2024 (Filing Number)	INAOCHA SINGH Versus NIA	MR D K MISHRA MR S K SINGHA MR. B PRASAD MR P J BORAH MR. M G SINGH MR. N T SINGH MR. M K DUTTA	SC, NIA
24	I.A.(CrI.)/515/2024 in CrI.A./2653/2024 WITH CrI.A./2653/2024 (Filing Number)	BORUN NAYAK Versus THE STATE OF ASSAM AND ANR.	MR. K GOGOI MS. P BORAH	PP, ASSAM
	WITH I.A.(CrI.)/4275/2024 (Filing Number)	BORUN NAYAK Versus THE STATE OF ASSAM AND ANR E	MR. K GOGOI	
	WITH I.A.(CrI.)/4275/2024 (Filing Number)	BORUN NAYAK Versus THE STATE OF ASSAM AND ANR E	MR. K GOGOI	
		HEARING		
25	CRL.A(j)/32/2017 5 Y 0 M 29 D.:WITH OFFICE NOTE, LCR 7 FILES, P.B.-2	BIJAY SONAR Versus THE STATE OF ASSAM	MS B SARMA, AMICUS CURIAE	PP, ASSAM

26	Crl.A./91/2017 7 Y 3 M 9 D :WITH LCR 4 FILES, P.B.-2	SRI BHASKAR JYOTI NATH Versus THE STATE OF ASSAM and ANR	MR. A CHOUDHURY MR. A CHAUDHURY MR. P K DAS MR.N ANAND MR.U K BARMAN MR.H ALI MR.A K SINGH MR. D BORA MR. D BORA MR. N MAHAJAN MR N K PHUKAN	PP, ASSAM
WITH				
27	Crl.A./187/2017 7 Y 3 M 9 D :	SRI KUMUD DAS @ JAN DAS Versus STATE OF ASSAM and ANR	MR.H NATH MR. A CHOUDHURY MR.D TALUKDAR MR.P CHOUDHURY MR.D DAS MR. D BORA	PP, ASSAM
28	Crl.A./48/2018 WITH LCR 6 FILES, P.B.-2	GANESH TANTI Versus STATE OF ASSAM	MR. T J MAHANTA MR. A BHATTACHARYA MR. D BHUYAN	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 03/06/2024

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1)	MR B ACHARYYA	20-04-2024	To	15-06-2024
2)	MR S DASGUPTA	06-05-2024	To	30-08-2024
3)	MR D K DAS	20-05-2024	To	10-06-2024
4)	MR. A K TALUKDAR	20-05-2024	To	04-06-2024
5)	MR. P SUNDI	22-05-2024	To	06-06-2024
6)	MS. N M DEKA	24-05-2024	To	28-06-2024
7)	MR. A THAKUR	24-05-2024	To	06-06-2024
8)	MS. B M CHETRI	28-05-2024	To	04-06-2024
9)	MS. D GHOSH	28-05-2024	To	04-06-2024
10)	MS. S SARMA	29-05-2024	To	15-06-2024
11)	MR. S B PRASAD	03-06-2024	To	07-06-2024
12)	MR. S K SAHARIAH	01-06-2024	To	17-07-2024
13)	MR M Z AHMED	03-06-2024	To	04-06-2024
14)	MS B DUTTA	03-06-2024	To	04-06-2024
15)	MR. A M DUTTA	03-06-2024	To	04-06-2024
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17)	MR D BHATTACHARYA	04-06-2024	To	04-06-2024
18)	MR D BHATTACHARYA	14-06-2024	To	14-06-2024
19)	MR D BHATTACHARYA	24-06-2024	To	24-06-2024
20)	MR D BHATTACHARYA	26-06-2024	To	26-06-2024
21)	MR D BHATTACHARYA	28-06-2024	To	28-06-2024
22)	MR. P MAHANTA	03-06-2024	To	03-06-2024



THE GAUHATI HIGH COURT AT GUWAHATI

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2:00 PM to 4:45 PM

[For Monday,3rd June 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

BEFORE:

HONOURABLE MR. JUSTICE MANISH CHOUDHURY

COURT NO: 12

[THIS BENCH WILL SIT AFTER RISING OF THE SPECIAL DIVISION BENCH, IF TIME PERMITS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	WP(C)/2511/2022 FIXED	MANJU DEVI Versus THE STATE OF ASSAM AND 5 ORS	MR. S K GHOSH MS F AHMED	GA, ASSAM SC, AG SC, G.H.C
2	WP(C)/3665/2023	RABINDRA NATH BARMAN Versus THE GAUHATI HIGH COURT	MR. P K TIWARI MR. A R GOGOI	SC, GHC
	WITH I.A.(Civil)/2305/2023 in WP(C)/3665/2023	RABINDRA NATH BARMAN Versus THE GAUHATI HIGH COURT	MR. P K TIWARI	SC, GHC

LEAVE NOTE OF ADVOCATES FOR 03/06/2024

1)	MR B ACHARYYA	20-04-2024	To	15-06-2024
2)	MR S DASGUPTA	06-05-2024	To	30-08-2024
3)	MR D K DAS	20-05-2024	To	10-06-2024
4)	MR. A K TALUKDAR	20-05-2024	To	04-06-2024
5)	MR. P SUNDI	22-05-2024	To	06-06-2024
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13)	MR M Z AHMED	03-06-2024	To	04-06-2024
14)	MS B DUTTA	03-06-2024	To	04-06-2024
15)	MR. A M DUTTA	03-06-2024	To	04-06-2024
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17)	MR D BHATTACHARYA	04-06-2024	To	04-06-2024
18)	MR D BHATTACHARYA	14-06-2024	To	14-06-2024
19)	MR D BHATTACHARYA	24-06-2024	To	24-06-2024
20)	MR D BHATTACHARYA	26-06-2024	To	26-06-2024

21)	MR D BHATTACHARYA	28-06-2024	To	28-06-2024
22)	MR. P MAHANTA	03-06-2024	To	03-06-2024



THE GAUHATI HIGH COURT AT GUWAHATI

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[For Monday,3rd June 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE SOUMITRA SAIKIA

COURT NO: 13

[CIVIL BENCH-V]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	Cont.Cas(C)/263/2024	SAZIDA AHMED Versus GYANENDRA DEV TRIPATHI, IAS	K ZAMAN	
2	Cont.Cas(C)/292/2024	NALINA T, Versus PRABHU NARAYAN SINHA AND 5 ORS.	MR B KAUSHIK MR. P BORAH MR. S HAZARIKA K BHARALI	
3	WP(C)/2147/2024 FIXED	ASSAM INDUSTRIAL INFRASTRUCTURE DEVELOPMENT CORPORATION LTD. Versus THE STATE OF ASSAM AND 3 ORS	MR. S CHAMARIA MR A N SARMAH MR M M ZAMAN	GA, ASSAM SC, GHC
4	WP(C)/2157/2024 FIXED	ASSAM INDUSTRIAL INFRASTRUCTURE DEVELOPMENT CORPORATION LTD. Versus THE STATE OF ASSAM AND 2 ORS	MR. S CHAMARIA MR A N SARMAH MR M M ZAMAN	GA, ASSAM SC, GHC
5	WP(C)/2714/2024	MUKTAR HUSSAIN Versus THE STATE OF ASSAM AND 2 ORS	MRS S A CHOUDHURY MS A AFREEN MS. R. R. SAIKIA B DAS	GA, ASSAM
6	WP(C)/2728/2024 FIXED	VEERPRABHU AUTO PVT. LTD. Versus THE STATE OF ASSAM AND 3 ORS.	MS. N UPADHYAY MR. Z ISLAM MR. P DAS	SC, FINANCE AND TAXATION DY.S.G.I.
7	WP(C)/2750/2024 FIXED	MD. BADRUL ISLAM LASKAR Versus THE STATE OF ASSAM AND 6 ORS	MR. I ALAM MR. T SK	GA, ASSAM
8	WP(C)/2819/2024	RAMESH LALUNG Versus THE STATE OF ASSAM AND 3 ORS	MS. T SOM MS. U HAZARIKA	GA, ASSAM SC, REVENUE SC, G M D A
9	WP(C)/2825/2024	KHEMANTA BHUMIJ AND ANR Versus THE STATE OF ASSAM AND 3 ORS	MR. I H LASKAR MR. P K DEKA MR. P DAIMARY MR. R. KARIM	GA, ASSAM SC, REVENUE
10	WP(C)/2826/2024	PRAHLAD BORA Versus THE STATE OF ASSAM AND 9 ORS	MR. P MAHANTA C SARMA V KHAKHALARY	SC, P AND R.D. GA, ASSAM
11	WP(C)/2829/2024	RAHUL ROY Versus THE STATE OF ASSAM AND 2 ORS	MS. S B CHOUDHURY MR. S K DAS	GA, ASSAM SC, INDUSTRIES AND COMMERCE SC, AIDC

12	WP(C)/2840/2024	SHAHEB ALI Versus THE STATE OF ASSAM AND 5 ORS	MR M H AHMED I AMIN MR. O ULLAH MS. N SULTANA	GA, ASSAM SC, HEALTH SC, REVENUE
13	WP(C)/2841/2024	GAURANGA CH SHARMA AND ANR Versus THE BODOLAND TERRITORIAL COUNCIL AND 5 ORS	MR. B J MUKHERJEE MS R SAHA	SC, BTC SC, REVENUE
14	WP(C)/2843/2024	JPA SNACKS PRIVATE LIMITED Versus UNION OF INDIA AND 2 ORS	MR H BETALA MR C KUMAR	SC, GST SC, GST DY.S.G.I.
15	WP(C)/2844/2024	MANAKSIA COATED METALS AND INDUSTRIES LIMITED Versus UNION OF INDIA AND 2 ORS	MR H BETALA MR C KUMAR	SC, STATE TAX SC, STATE TAX DY.S.G.I.
16	WP(C)/2849/2024	DEBADIB DAS Versus THE UNION OF INDIA AND 8 ORS	MR. D SARAF MR. S S GUPTA	SC, GST SC, FINANCE AND TAXATION DY.S.G.I.
17	WP(C)/2851/2024	ARUNAS SNACK PRODUCT Versus THE STATE OF ASSAM AND 2 ORS.	MR. A GOYAL MR. A CHOUDHURY	SC, TAXATION
18	WP(C)/2859/2024	MUJIBUR RAHMAN AND 24 ORS Versus THE UNION OF INDIA AND 2 ORS	MR. A B T HAQUE B DUTTA	DY.S.G.I.
19	WP(C)/2864/2024	TRIDENT INFRAPROJECTS PVT. LTD. Versus THE STATE OF ASSAM AND 2 ORS	MR. A GOYAL MR. A CHOUDHURY MR. P DAS	SC, FINANCE AND TAXATION
20	WP(C)/2865/2024	SRI DINESH KUMAR SHARMA Versus THE UNION OF INDIA AND 3 ORS.	MR. D SARAF MR. S S GUPTA	SC, GST DY.S.G.I.
21	WP(C)/2866/2024	NIKUNJO BASUMATARY Versus THE STATE OF ASSAM AND 4 ORS	MR. M BISWAS H AHMED MR M BASUMATARI MS. A K CHOPHI J SINGPHO A GHOSAL	GA, ASSAM
22	WP(C)/2870/2024	SOM HEMBROM AND 2 ORS Versus THE STATE OF ASSAM AND 5 ORS	MR. M KHAN MS J AKTAR	GA, ASSAM SC, BTC SC, REVENUE
23	WP(C)/2878/2024	AMIR CHAN MONDOL Versus THE STATE OF ASSAM AND 4 ORS	MR. M HUSSAIN MR. R I MONDAL MR M KHAN MR A.K. MOLLAH	GA, ASSAM SC, REVENUE
ADMISSION				
24	WP(C)/4359/2019 FIXED	DHARAMPAL SATYAPAL LTD. Versus THE STATE OF ASSAM AND 2 ORS.	DR. A SARAF MR. P BARUAH MR. S P SHARMA MR. Z ISLAM MR. P DAS MR. N N DUTTA	SC, FINANCE AND TAXATION
25	Arb.P./8/2024 FIXED	M/S MEGHALAYA ENGINEERS AND AGENCIES Versus UNION OF INDIA AND 2 ORS.	PETITIONER IN PERSON	MR. S S ROY DY.S.G.I.
26	Arb.P./9/2024 FIXED	M/S MEGHALAYA ENGINEERS AND AGENCIES Versus THE UNION OF INDIA AND 3 ORS.	PETITIONER IN PERSON	MR. S S ROY DY.S.G.I.
27	WP(C)/1273/2024	SANDIPAN CHOUDHURY @ SUNNY AND ANR Versus THE STATE OF ASSAM AND 5 ORS	MR K P PATHAK MR. R MAJUMDAR MR. JUNM LASKAR MS. J GHOSH	GA, ASSAM
28	WP(C)/1722/2024 FIXED	GAIL (INDIA) LTD AND 2 ORS. Versus THE UNION OF INDIA AND 4 ORS.	MR. S MITRA MR A K BORO MR. R. RAMEEZ MR S.MITRA	SC, GST DY.S.G.I.

29	WP(C)/1763/2024 FIXED	GANESH TAMULI ENGINEERING PRIVATE LIMITED Versus THE UNION OF INDIA AND 6 ORS.	MR. D SARAF MR. S S GUPTA MR. B PEGU	SC, GST SC, FINANCE AND TAXATION DY.S.G.I.
30	WP(C)/1764/2024 FIXED	MAINA DEVI CHORARIA Versus THE UNION OF INDIA AND 6 ORS.	MR. D SARAF MR. S S GUPTA MR. B PEGU	SC, GST SC, FINANCE AND TAXATION DY.S.G.I.
31	WP(C)/1766/2024 FIXED	GANESH TAMULI ENGINEERING PRIVATE LIMITED Versus THE UNION OF INDIA AND 6 ORS.	MR. D SARAF MR. S S GUPTA MR. B PEGU	SC, GST SC, FINANCE AND TAXATION DY.S.G.I.
32	WP(C)/1768/2024 FIXED	MS. KIRON MEDHI Versus THE UNION OF INDIA AND 6 ORS.	MR. D SARAF MR. S S GUPTA MR. B PEGU	SC, GST SC, FINANCE AND TAXATION DY.S.G.I.
33	WP(C)/1780/2024 FIXED	PANIRAM KALITA Versus THE UNION OF INDIA AND 6 ORS	MR. D SARAF MR. S S GUPTA	SC, GST SC, FINANCE AND TAXATION DY.S.G.I.
34	WP(C)/1836/2024 FIXED	RAM SANKAR SINGH Versus THE UNION OF INDIA AND 6 ORS	MR P UPADHYAY MR A UPADHYAY MS. JYOTI CHETRY	MS. B SARMA DY.S.G.I. SC, G M D A SC, GMC
35	WP(C)/1845/2024 FIXED	ANJAYBEE GREEN AND ANR. Versus UNION OF INDIA AND 4 ORS	MR. A K GUPTA MR. R S MISHRA MS B SARMA	SC, GST SC, FINANCE AND TAXATION DY.S.G.I.
36	WP(C)/1936/2024 FIXED	NIZAMUDDIN AHMED Versus UNION OF INDIA AND 4 ORS.	MR. A K GUPTA MR. R S MISHRA MS B SARMA	SC, GST SC, FINANCE AND TAXATION DY.S.G.I.
37	WP(C)/1937/2024 FIXED	M/S Associated Iron And Steel Co Versus UNION OF INDIA	MR. A K GUPTA MS B SARMA	SC, GST SC, FINANCE AND TAXATION DY.S.G.I.
38	WP(C)/2170/2024 FIXED	SRI SUDARSHAN HAZARIKA Versus UNION OF INDIA AND 4 ORS	MR. A K GUPTA MR. R S MISHRA MS B SARMA	SC, GST SC, FINANCE AND TAXATION DY.S.G.I.
39	WP(C)/2171/2024 FIXED	M/S ASSAM STEEL COMPANY Versus UNION OF INDIA	MR. A K GUPTA MS B SARMA	SC, GST SC, FINANCE AND TAXATION DY.S.G.I.
40	WP(C)/2173/2024 FIXED	M/S ASSAM STEEL COMPANY Versus UNION OF INDIA	MR. A K GUPTA MS B SARMA	SC, GST SC, FINANCE AND TAXATION DY.S.G.I.
41	WP(C)/2245/2024 FIXED	MANOJ PATNI Versus THE UNION OF INDIA AND 6 ORS	MR. S S GUPTA MS P SHARMA	SC, GST SC, FINANCE AND TAXATION DY.S.G.I.
42	WP(C)/2249/2024 FIXED	PAWAN KUMAR AGARWAL Versus THE UNION OF INDIA	MR. S S GUPTA MR. P K SARAF	SC, GST SC, FINANCE AND TAXATION DY.S.G.I.
43	WP(C)/2251/2024 FIXED	AMIT JASRASARIA Versus THE UNION OF INDIA AND OTHERS	MR. S S GUPTA MR. P K SARAF	SC, GST SC, FINANCE AND TAXATION DY.S.G.I.
44	WP(C)/2257/2024 FIXED	PURNA CHANDRA DEBNATH Versus THE UNION OF INDIA AND 5 ORS.	MR. D SARAF MR. S S GUPTA	SC, GST SC, FINANCE AND TAXATION DY.S.G.I.
45	WP(C)/2281/2024 FIXED	NORTH EAST ENGINEERING AND CONSTRUCTION AND ANR Versus UNION OF INDIA AND 4 ORS	MR. A K GUPTA MR. R S MISHRA MS B SARMA	SC, GST DY.S.G.I.

46	WP(C)/2295/2024 FIXED	NORTH EAST ENGINEERING AND CONSTRUCTION AND ANR Versus UNION OF INDIA AND 4 ORS.	MR. A K GUPTA MR. R S MISHRA MS B SARMA	SC, GST DY.S.G.I.
ORDERS				
47	I.A.(CrI.)/419/2023 IN AB/683/2023 (D/O) in AB/683/2023	GITARTHA SAIKIA, Versus DEBRAJ BORGOHAIN AND ANR.	MR. S U AHMED MR A HAWARI	MR S M ABDULLAH (R-1) MD S HOQUE (R-1) MR. S RAHMAN (R-1) MD R ISLAM (R-1) PP, ASSAM DY.S.G.I.
48	Review.Pet./30/2024 WITH WP(C)/3093/2022 (D/O)	NEK MOHAMMAD Versus THE UNION OF INDIA AND 2 ORS	MS. S BORA MR. P BORAH	DY.S.G.I.
49	WP(C)/2185/2024 FIXED	BIJAYA CHOUDHURY @ BIJAYA DEVI Versus THE STATE OF ASSAM AND 2 ORS	MR H DAS D BARUAH	SC, HEALTH
50	WP(C)/2700/2024 FIXED	NAVAYOTI SARMA Versus UNION OF INDIA AND 9 ORS	MR. K P PATHAK MR P R SARMA MR BHARGAV DAS	GA, ASSAM DY.S.G.I. SC, PWD

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LEAVE NOTE OF ADVOCATES FOR 03/06/2024

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1)	MR B ACHARYYA	20-04-2024	To	15-06-2024
2)	MR S DASGUPTA	06-05-2024	To	30-08-2024
3)	MR D K DAS	20-05-2024	To	10-06-2024
4)	MR. A K TALUKDAR	20-05-2024	To	04-06-2024
5)	MR. P SUNDI	22-05-2024	To	06-06-2024
6)	MS. N M DEKA	24-05-2024	To	28-06-2024
7)	MR. A THAKUR	24-05-2024	To	06-06-2024
8)	MS. B M CHETRI	28-05-2024	To	04-06-2024
9)	MS. D GHOSH	28-05-2024	To	04-06-2024
10)	MS. S SARMA	29-05-2024	To	15-06-2024
11)	MR. S B PRASAD	03-06-2024	To	07-06-2024
12)	MR. S K SAHARIAH	01-06-2024	To	17-07-2024
13)	MR M Z AHMED	03-06-2024	To	04-06-2024
14)	MS B DUTTA	03-06-2024	To	04-06-2024
15)	MR. A M DUTTA	03-06-2024	To	04-06-2024
16)	MR. D KAKOTI	01-06-2024	To	12-06-2024
17)	MR D BHATTACHARYA	04-06-2024	To	04-06-2024
18)	MR D BHATTACHARYA	14-06-2024	To	14-06-2024
19)	MR D BHATTACHARYA	24-06-2024	To	24-06-2024
20)	MR D BHATTACHARYA	26-06-2024	To	26-06-2024
21)	MR D BHATTACHARYA	28-06-2024	To	28-06-2024
22)	MR. P MAHANTA	03-06-2024	To	03-06-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Monday,3rd June 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE PARTHIVJYOTI SAIKIA

COURT NO: 14

[CIVIL BENCH-I]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
TOP OF THE LIST				
1	SAO/4/2009 (HEARING), WITH LCR	UMARUDDIN AHMED and ORS Versus ON THE DEATH OF KAMARUDDIN AHMED, HIS LEGAL HEIRS, SEHNAJ BEGUM AND ORS.	MR. S C KEYAL MS.M CHOUDHURY MR.S K GHOSH MR.M CHOUDHURY MR.S DUTTA MR.S PAL	MR.M Z AHMED MR.A M DUTTA MR.S K SHARMA
	WITH MC/422/2009 in SAO/4/2009	UMARUDDIN AHMED and ORS Versus KAMARUDDIN AHMED	MR.S K GHOSH MRS KEYAL MR.S PAL	
2	SAO/9/2009 (HEARING), WITH LCR	HUSNA BEGUM and ORS, Versus SUPRITI NATH and ORS	D MAZUMDAR MR.D MOZUMDER MR.R SARMA S SAIKIA MS.J KAKOTI	S CHAKRABARTY N DHAR B MALAKAR MR.A T H AHMED
MOTION				
3	CRP(IO)/175/2024	ALOK GOGOI Versus NIRALA GOGOI AND ANR	MR SISHIR DUTTA MS S MOCHAHARI MR. S DUTTA	
4	CRP(IO)/176/2024	RANJIT KAKATI AND 2 ORS. Versus DALIMI KALITA AND ANR	MS S S ZIA	
5	CRP(IO)/177/2024	M/S H B ENGINEERS Versus MAHARISHI RAM RAJ VEDIC EDUCATION PVT LTD AND ANR	MR. A BISWAS MS. M BORDOLOI MR. A DAS MR. N I KHAN MR. T SARMA	
ADMISSION				
6	MACApp./353/2021 WITH LCR	THE ORIENTAL INSURANCE CO. LTD Versus SMTI CHAMPA CHETRI AND 3 ORS	MR. S K GOSWAMI	MR. P GOGOI (R1) MR P GOGOI
	WITH CO/13/2022 in MACApp./353/2021	CHAMPA CHETRI Versus THE ORIENTAL INSURANCE CO. LTD. AND 2 ORS.	MR H DAS MR. P GOGOI	MR. S K GOSWAMI

	WITH I.A.(Civil)/102/2022 in MACApp./353/2021	THE ORIENTAL INSURANCE CO. LTD Versus SMTI CHAMPA CHETRI AND 3 ORS	MR. S K GOSWAMI MR R SHARMA MS. M SAIKIA MS. P BORTHAKUR	
7	CRP/156/2023 FIXED	SIDHARTHA MITRA @ SIDHARTHA MITRA @ SIRDHARTAA MITRA Versus SMRITIKANA PAUL (BOBI)	MR G BHARADWAJ MR G BHARADWAJ MR N BRAHMA	MR. A T SARKAR MR S HUSSAIN MS S PATAR
8	Crl.Rev.P./360/2023 FIXED	BAHEJUDDIN AHMED Versus THE STATE OF ASSAM AND ANR 2 ORS	MS. R CHOUDHURY MS. B. HAZARIKA MR. R. AHMED	MR. A K HUSSAIN (R-1,2) MR. B HUSSAIN (R-1,2) MR A HAQUE (R-1,2) PP, ASSAM
9	WITH Crl.Rev.P./359/2023	BAHEJUDDIN AHMED Versus THE STATE OF ASSAM AND 5 ORS	MS. R CHOUDHURY MS. B. HAZARIKA MR. R. AHMED	MR. A K HUSSAIN (R-2,3,4,5,6) MR. B HUSSAIN (R-2,3,4,5,6) MR A HAQUE (R-2,3,4,5,6) PP, ASSAM
10	RFA/29/2024 FIXED	FOOD CORPORATION OF INDIA Versus SRI LAKHI DAIMARY	MR B K SINGH MS. M BORA	
11	RFA/32/2024	SAHALOM HUSSAIN MAZUMDER AND 5 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR. S DUTTA MR. D A KAIYUM MR. M S MONDAL	SC, PWD ROAD
12	RFA/33/2024	M/S AADHAR Versus AJIT DEB AND 2 ORS.	MR. B K JAIN	
	WITH I.A.(Civil)/1617/2024 in RFA/33/2024	M/S AADHAR Versus AJIT DEB AND 2 ORS.	MR. B K JAIN	
13	RFA/34/2024 B/O	FOKRUL HAQUE Versus BISWAJIT MENA AND ANR.	G UDDIN P SHARMA P ADHIKARI MR A K AZAD	
	WITH I.A.(Civil)/1619/2024 in RFA/34/2024	FOKRUL HAQUE Versus BISWAJIT MENA AND ANR.	G UDDIN P SHARMA P ADHIKARI MR A K AZAD	
14	RFA/35/2024	ON THE DEATH OF LT ANIL BORGHAIN HIS LEGAL HEIRS HUNMONI CHUTIA AND OSR Versus THE UNION OF INDIA AND 5 ORS	MR A GOHAIN MR. A DHAR	DY.S.G.I.
15	FAO/37/2024	MOKTAR AHMED Versus ABDUR RAHIM SODIAL @ ABDUL RAHIM SODIAL ALIAS BABUL SODIAL AND 2 ORS.	MR. P K ROY MR. S K CHAKRABORTY MRS. A CHAKRABORTY MS. M DUTTA	
	WITH I.A.(Civil)/1568/2024 in FAO/37/2024	MOKTAR AHMED Versus ABDUR RAHIM SODIAL @ ABDUL RAHIM SODIAL ALIAS BABUL SODIAL AND 2 ORS	MR. P K ROY MR. S K CHAKRABORTY MRS. A CHAKRABORTY MS. M DUTTA	
16	CRP/38/2024 CAVT. NO.03422/024, FIXED	ROTO TEKCHI ALIAS RATU TECHI AND ANR Versus GAINWELL COMMOALES PRIVATE LIMITED	MR. D MOZUMDER MR. S K DEORI MR. D MAZUMDAR	MR R SINGHA FOR CAVEATOR
17	FAO/40/2024	M/S H B ENGINEERS Versus MAHARISHI RAM RAJ VEDIC EDUCATION PVT LTD AND ANR	MR. A BISWAS MS. M BORDOLOI MR. A DAS MR. N I KHAN MR. T SARMA	

18	FAO/41/2024	MRINAL AHMED AND 2 ORS Versus NILIMA MIPUN AND 2 ORS	MR. A IKBAL MS. M NATH MR. A S TAPADER MS S SIDDIQUA MS. J SARMA	
	WITH L.A.(Civil)/1632/2024 in FAO/41/2024	MRINAL AHMED AND 2 ORS Versus NILIMA MIPUN AND 2 ORS	MR. A IKBAL MS. M NATH MR. A S TAPADER MS S SIDDIQUA MS. J SARMA	
<u>BAIL HEARING (BA)</u>				
19	Bail Appln./830/2024 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE	GULZAR HUSSAIN Versus THE STATE OF ASSAM	MR H R CHOUDHURY S. TALUKDAR	PP, ASSAM
<u>ORDERS</u>				
20	MACApp./113/2013 WITH LCR	NATIONAL INSURANCE CO LTD Versus MOHEN SAIKIA and 4 ORS	MR.R K BHATRA MS.A BORA MS.P HUJURI MR A SAIKIA	MR. T J MAHANTA (R4) MR.A J DAS MR.R GOSWAMI MR.I ALAM MR. M DUTTA (R4) MR.G RENGMA MR.P DEKA MR. A BORUA (R4)
	WITH MC/1062/2013 in MACApp./113/2013	NATIONAL INSURANCE CO LTD Versus MOHEN SAIKIA and 4 ORS	MR.R K BHATRA MS.A BORA MS.P HUJURI MR A SAIKIA	
21	WITH MACApp./215/2012	NATIONAL INSURANCE CO LTD Versus SANJIB HILOIDHARI and 4 ORS	MR.R K BHATRA MS.P HUJURI MRS.A BORAH MR A SAIKIA	MR. T J MAHANTA (R4) MR.A J DAS MR.P CHOUDHURY MR.R GOSWAMI MR.I ALAM MR. M DUTTA (R4) MR.P DEKA MR. A BORUA (R4) MR.B S GOSWAMI
	WITH MC/3167/2012 in MACApp./215/2012	NATIONAL INSURANCE CO LTD Versus SANJIB HILOIDHARI and 4 ORS	MR.R K BHATRA MS.P HUJURI MRS.A BORAH MR A SAIKIA	
22	WITH MACApp./216/2012	NATIONAL INSURANCE CO LTD Versus SHARADA GUPTA 4 ORS	MR.R K BHATRA MS.P HUJURI MRS.A BORAH MR A SAIKIA	MR. T J MAHANTA (R4) MR.A J DAS MR.P CHOUDHURY MR.R GOSWAMI MR.I ALAM MR. M DUTTA (R4) MR.P DEKA MR. A BORUA (R4) MR.B S GOSWAMI
	WITH MC/3175/2012 in MACApp./216/2012	NATIONAL INSURANCE CO LTD Versus SHARADA GUPTA ORS	MR.R K BHATRA MS.P HUJURI MRS.A BORAH MR A SAIKIA	
23	WITH MACApp./220/2012	NATIONAL INSURANCE CO LTD Versus KOMAL HILOIDHARI 4 ORS	MR.R K BHATRA MS.A BORA MS.P HUJURI MR A SAIKIA	MR. T J MAHANTA (R4) MR.A J DAS MR.P CHOUDHURY MR.R GOSWAMI MR.I ALAM MR. M DUTTA (R4) MR.P DEKA MR. A BORUA (R4) MR.B S GOSWAMI

	<p>WITH MC/3185/2012 in MACApp./220/2012</p>	<p>NATIONAL INSURANCE CO LTD Versus KOMAL HILOIDHARI 4 ORS</p>	<p>MR.R K BHATRA MS.A BORA MS.P HUJURI MR A SAIKIA</p>	
	<p>WITH MC/3186/2012 in MACApp./220/2012</p>	<p>NATIONAL INSURANCE CO LTD Versus KOMAL HILOIDHARI 4 ORS</p>	<p>MR.R K BHATRA MS.A BORA MS.P HUJURI MR A SAIKIA</p>	
24	<p>WITH MACApp./224/2012</p>	<p>NATIONAL INSURANCE CO LTD Versus AKOMANI DAS and ORS</p>	<p>MR.R K BHATRA MS.A BORA MS.P HUJURI MR A SAIKIA</p>	<p>MR. T J MAHANTA (R4) MR.A J DAS MR.P CHOUDHURY MR.R GOSWAMI MR.I ALAM MR. M DUTTA (R4) MR.P DEKA MR. A BORUA (R4) MR.B S GOSWAMI</p>
	<p>WITH MC/3201/2012 in MACApp./224/2012</p>	<p>NATIONAL INSURANCE CO LTD Versus AKOMANI DAS and ORS</p>	<p>MR.R K BHATRA MS.A BORA MS.P HUJURI MR A SAIKIA</p>	
25	<p>WITH MACApp./225/2012</p>	<p>NATIONAL INSURANCE CO LTD Versus RAMANANDA DAS 4 ORS</p>	<p>MR.R K BHATRA MS.A BORA MS.P HUJURI MR A SAIKIA</p>	<p>MR. T J MAHANTA (R4) MR.A J DAS MR.R GOSWAMI MR.I ALAM MR. M DUTTA (R4) MR.G RENGMA MR.P DEKA MR. A BORUA (R4)</p>
	<p>WITH MC/3203/2012 in MACApp./225/2012</p>	<p>NATIONAL INSURANCE CO LTD Versus RAMANANDA DAS 4 ORS</p>	<p>MR.R K BHATRA MS.A BORA MS.P HUJURI MR A SAIKIA</p>	
26	<p>WITH MACApp./226/2012</p>	<p>NATIONAL INSURANCE CO LTD Versus LAKHI NATH DOLEY 4 ORS</p>	<p>MR.R K BHATRA MS.A BORA MS.P HUJURI MR A SAIKIA</p>	<p>MR.T J MAHANTA MR.A J DAS MR.P CHOUDHURY MR.R GOSWAMI MR.I ALAM MR.P P DUTTA MR.P DEKA MR.B S GOSWAMI</p>
	<p>WITH MC/3205/2012 in MACApp./226/2012</p>	<p>NATIONAL INSURANCE CO LTD Versus LAKHI NATH DOLEY 4ORS</p>	<p>MR.R K BHATRA MS.A BORA MS.P HUJURI MR A SAIKIA</p>	
27	<p>MACApp./16/2016</p>	<p>M/S HDFC ERGO GEN INS. CO. LTD Versus SRI ROHUL AMIN and ANR</p>	<p>MR.A TALUKDAR MS.L SHARMA MR.K K BHATTA MR.K K BHATTACHARYYA MR.J JOHN</p>	<p>MR.N H MAZARBHUYAN(R-1) MR.A R SIKDAR(R-1) MR.N AHMED(R-1) MR.M H TALUKDAR(R-1) MR.P K GARODIA R-1 MR.K MIRA(R-1) MS.L WAJEEDA(R-1) MR.A DEKA(R-1) MS.P SHARMA(R-1)</p>
	<p>WITH I.A./245/2016 in MACApp./16/2016</p>	<p>M/S HDFC ERGO GEN INS. CO. LTD Versus SRI ROHUL AMIN and ANR</p>	<p>MR.A TALUKDAR MS.L SHARMA MR.K K BHATTA MR.K K BHATTACHARYYA MR.J JOHN</p>	<p>MR.A R SIKDAR(R-1) MR.N AHMED(R-1) MR.M H TALUKDAR(R-1)</p>

28	MACApp./32/2017 WITH LCR	MRS KUSUM BALA NATH and 2 ORS Versus DHRUBAJIT KALITA and 2 ORS	MS.S ROY MR.C M MAHANTA MS.D PAUL	MS.N MODI(R-3) MS.M CHOUDHURY(R-3) MR.N KALITA(R-3) MR.S DUTTA(R-3) MR.S DUTTA(R-3) MR.C SHARMAR-3
29	MACApp./337/2017	M/S NEW INDIA ASSURANCE CO. LTD Versus MRS MONI BORA and 4 ORS	MR.A TALUKDAR MS.L SHARMA MR.K K BHATTA MR.J JOHN	MR.R BARUAH MR.R BORAH MR.B BORA MR.A DEKA
30	MACApp./422/2017 WITH LCR, B/O	UNITED INDIA INSURANCE COMPANY LIMITED Versus SMT JYOTIRANI SAIKIA HAZARIKA and 9 ORS	MR.S S SHARMA MS.L SHARMA MR.B J MUKHERJEE	MR D K BHATTACHARYYA (R 1-6) MR. R DEY (R 1-6)
31	WITH MACApp./81/2018	ORIENTAL INSURANCE COMPANY LTD Versus SMTI JYOTIRANI SAIKIA HAZARIKA and 9 ORS	MS. N MODI MR. N KALITA MR.S DUTTA MR. S DUTTA MR. C SHARMA MR. SIDHANT DUTTA	MR. R DE (R-1 TO 6) MR D K BHATTACHARYYA (R-1 TO 6)
32	MACApp./35/2018 (SINCE DISPOSED OFF), WITH OFFICE NOTE OF THE REGISTRAR GENERAL	NATIONAL INSURANCE CO. LTD., Versus ROUSONA HAQUE	MR. R K BHATRA MR. A SAIKIA MS. P HUJURI MS. S DAS	MS. R LAILA (R1-R4) MD. K ALI (R1-R4)
33	MACApp./1012/2018	M/S ORIENTAL INSURANCE CO. LTD Versus SRI RUPAM BANIA @ TAPASH BANIA AND 2 ORS	MR. R C PAUL MR. A AHMED MS L DAS	MR D K KALITA (R1) MR. K K PARASAR (R1)
	WITH I.A.(Civil)/4354/2018 in MACApp./1012/2018	M/S ORIENTAL INSURANCE CO. LTD Versus SRI RUPAM BANIA @ TAPASH BANIA AND 2 ORS	MR. A AHMED	
34	MACApp./643/2019 WITH LCR, B/O	ORIENTAL INSURANCE COMPANY LTD. Versus SMTI. GITA BALA BARMAN AND 7 ORS	MR SISHIR DUTTA MS M BORCHETIYA MR. S DUTTA MR S DUTTA	MR. M KHAN MR. J RAHMAN KAKALI DEVI MR R ISLAM
	WITH CO/49/2022 in MACApp./643/2019	GITA BALA BARMAN AND 5 ORS. Versus ORIENTAL INSURANCE CO. LTD. AND 2 ORS. (F)	MR. M KHAN	
35	I.A.(Civil)/2023/2019 in MACApp./7092/2019	SMTI. SEPTEMI SANGMA Versus UNITED INDIA INSURANCE CO. LTD AND ANR	MR. A BARUAH MR. J P MORE	MR. K K BHATTA
	WITH MACApp./7092/2019 (Filing Number)	SMTI. SEPTEMI SANGMA Versus UNITED INDIA INSURANCE CO. LTD AND ANR		
36	I.A.(Civil)/2381/2019 FIXED in MACApp./12982/2018	SMTI. BABITA HAZARIKA AND 4 ORS. Versus SRI BHAKTI NATH AND 2 ORS.	MR S DEKA	MR. K K BHATTA (r-2)
	WITH MACApp./12982/2018 (Filing Number)	SMTI BABITA HAZARIKA AND 4 ORS Versus SRI BHAKTI NATH AND 2 ORS		
37	I.A.(Civil)/3559/2019 in MACApp./1142/2019 , FIXED in MACApp./1142/2019	SMTI JUNUMA TUMUNG DAS AND 2 ORS Versus SRI CHANDRA BAHADUR KHARKA AND 2 ORS	MR. B SARMAH B R BRAHMA	
38	I.A.(CrI.)/585/2020 AB 1553/2020(D/O), FIXED in AB/1553/2020	VIKRANT KUMAR RAY, Versus FARUK AHMED AND ANR	MR. N N JHA MR. J KHAN MR. M BERIA	MR. M ALI (R-1) PP, ASSAM

39	MACApp./10/2021 WITH LCR WITH CO/11/2021 in MACApp./10/2021	THE STATE OF ASSAM AND 2 ORS Versus MRS. MINALI KALITA AND ANR MINALI KALITA Versus THE STATE OF ASSAM AND 2 ORS.	MR. R D CHOUDHURY MR B K JAIN	GA, ASSAM MR. R D CHOUDHURY
40	CRP/18/2021	ARUN GOGOI Versus HIMANI UZIR AND 2 ORS	MR. P C DEY MR I HAQUE	MR. N BHARALI (OP1) MR. D BARUAH (R-1) MS. N UPADHYAY (R-1) MR. A I Ali (R-1) MR A RAHMAN (OP1) MS G Gayan (OP1)
41	MACApp./98/2021 WITH LCR, B/O	M/S UNITED INDIA INSURANCE CO. LTD. Versus SMTI. RANJU HANDIQUE AND 3 ORS	MR. A DUTTA MD. A AHMED MR. M DUTTA MS S DEV R SARMA MRS. P M DUTTA	A G CHOUDHURY MR. R GOSWAMI (R4) MS. M SAIKIA (R4) MS. P BORTHAKUR (R4)
42	MACApp./95/2022 WITH LCR, B/O	ORIENTAL INSURANCE COMPANY LTD Versus SMT SOMA KUNDU @ MOM KUNDU and 3 ORS	MS.N MODI MS.M CHOUDHURY MR. S DUTTA MR.S DUTTA MR.C SHARMA MR.SIDHANT DUTTA	MR. R GOSWAMI MR. M KHAN MR. M KHAN KAKALI DEVI (R1) MS. P BORTHAKUR
43	MACApp./438/2022 WITH LCR, B/O	ORIENTAL INSURANCE CO. LTD. Versus USHA BORO AND 6 ORS.	MR SISHIR DUTTA MS. M CHOUDHURY MS C BORAH	MR. A MANNAF (r-1 to 5) MD A S ALI (r-1 to 5)
44	MACApp./836/2022 WITH I.A.(Civil)/3713/2022 in MACApp./836/2022	M/S UNITED INDIA INSURANCE COMPANY LIMITED. Versus ANU KHATUN AND 5 ORS.	MR. M DUTTA MS S DEV MR J MAHANTA	MR. S Z SHEIKH (r-1,2,4) MR. R BARUAH (r-1,2,4) MR. A IKBAL (r-1,2,4)
45	I.A.(Civil)/1724/2022 MAC.APP. 92/2015(D/O) in MACApp./92/2015	MD ABUL KALAM AZAD Versus THE REGIOANL MANAGER, ORIENTAL INSURANCE CO. LTD.	MR.A R AGARWALA	MR. S K GOSWAMI MR. R SARMA MR. A ACHARYA
46	I.A.(Civil)/2109/2022 (SINCE DISPOSED OFF), WITH OFFICE NOTE OF THE REGISTRAR GENERAL in MACApp./414/2022 WITH MACApp./414/2022	ORIENTAL INSURANCE COMPANY LTD. Versus SMTI. DIPALI MECH AND 2 ORS	MR. S DUTTA	MR. S J SARMAH
47	MACApp./414/2022	ORIENTAL INSURANCE COMPANY LTD. Versus SMTI. DIPALI MECH AND 2 ORS	MR SISHIR DUTTA MR. S DUTTA	MR H BEZBARUA MR. S J SARMAH
48	RFA/49/2023 WITH LCR WITH I.A.(Civil)/3379/2023 in RFA/49/2023	SRI BIMAN KUMAR BOSE Versus THE STATE OF ASSAM AND 13 ORS	MR. S BORTHAKUR MR S DAS MR R SONAR	GA, ASSAM MR. L GOGOI MR. U K DEKA (r-10) MR. D NATH MR D KALITA
49	Review.Pet./55/2023 WITH MACApp./18403/2019 (Filing Number)	SRI BIMAN KUMAR BOSE Versus THE STATE OF ASSAM AND 13 ORS	MR. S BORTHAKUR MR S DAS MR R SONAR	GA, ASSAM MR. L GOGOI MR. U K DEKA (r-10) MR. D NATH MR D KALITA
49	Review.Pet./55/2023	SUKUMAL BASUMATARY Versus MUSSTT. SAFIA KHATUN AND 8 ORS.	MR H BARUAH MR P P PHUKAN	
50	MACApp./18403/2019 (Filing Number)	SRI SUKUMAL BASUMATARY Versus MUSSTT. SAFIA KHATUN AND 8 ORS		

51	I.A.(Civil)/73/2023 FIXED in MACApp./9478/2020	GOPAL KRISHNA TEA COMPANY PRIVATE LTD. Versus HEMANTA JANI AND 4 ORS.	MR G N SAHEWALLA MD ASLAM MR. A CHETIA MS. S. TODI	MRS. S ROY (R5)
	WITH MACApp./9478/2020 (Filing Number)	GOPAL KRISHNA TEA COMPANY PRIVATE LTD. Versus HEMANTA JANI AND 4 ORS. E	MR G N SAHEWALLA	
52	CRP/123/2023 WITH LCR(SCANNED COPY)	AMIT SAHARIA Versus PRIYANKA DHANUKA	MR D K BORDOLOI	MR. P J SAIKIA, SR. ADV MS. M KECHII MR K J SAIKIA
	WITH I.A.(Civil)/2175/2023	AMIT SAHARIA Versus PRIYANKA DHANUKA	MR D K BORDOLOI	
53	I.A.(Civil)/1649/2023 in MACApp./6012/2023	JALAL UDDIN @ MD. JALAL Versus LIBERTY VIDEOCON GEN. INS. CO. LTD. AND 2 ORS.	MR. A R AGARWALA MR ADITYA AGARWALA	MR. R GOSWAMI(R-1) MS. M SAIKIA(R-1) MS. P BORTHAKUR(R-1)
	WITH MACApp./6012/2023 (Filing Number)	JALAL UDDIN @ MD. JALAL Versus LIBERTY VIDEOCON GEN INS CO. LTD. AND 2 ORS. B	MR. A R AGARWALA	
54	I.A.(Civil)/2308/2023 in MACApp./9266/2023	BIPUL RABHA Versus NEW INDIA ASSURANCE CO. LTD. AND 7 ORS.	MR H DAS MR. B C DEKA D BARUAH	MR. K K BHATTA (r-1)
	WITH MACApp./9266/2023 (Filing Number)	BIPUL RABHA Versus NEW INDIA ASSURANCE CO. LTD. AND 7 ORS. B	MR H DAS	
	WITH I.A.(Civil)/3320/2023	BIPUL RABHA, Versus NEW INDIA ASSURANCE CO. LTD.	MR H DAS	
55	Tr.P.(C)./17/2024 B/O	HIMANI PURKAYASTHA Versus BISWAJIT BOSE	MS. P BHATTACHARYA MR. A BORUA	MS M KURMI MR R ISLAM S PAUL
56	I.A.(Civil)/545/2024 WITH LCR in MACApp./70/2023	MARAMI BORDOLOI Versus M/S UNITED INDIA INSURANCE COMPANY LTD. AND 2 ORS	MR. P D NAIR	MR. M DUTTA
	WITH MACApp./70/2023	M/S UNITED INDIA INSURANCE COMPANY LTD. Versus MARAMI BORDOLOI AND 2 ORS.	MR. M DUTTA MS S DEV MR J MAHANTA	MR. P D NAIR (r-1) MR G ALAM (r-1) MR. H ROHMAN (r-1) MR. D NAG (r-1)
57	I.A.(Civil)/1040/2024 in MACApp./258/2021 (D/O) in MACApp./258/2021	ORIENTAL INSURANCE COMPANY LIMITED Versus NIHARENDRA NARAYAN BARUAH AND 4 ORS	MS M CHOUDHURY	
58	I.A.(Civil)/1475/2024 WITH LCR in CRP/26/2024	SAWARMAL KEJRIWAL Versus VIKRAMJIT BARUAH,	MR G N SAHEWALLA MS. S KATAKEY MS. S. TODI MR H K SARMA MS K SARMA	MR. A DHAR
	WITH CRP/26/2024	SAWARMAL KEJRIWAL Versus VIKRAMJIT BARUAH	MR G N SAHEWALLA MS. S KATAKEY MS. S. TODI MR H K SARMA MS K SARMA	MR. A DHAR MD F FARIDI FOR CAVEATOR

WITH
[I.A.\(Civil\)/852/2024](#)
in CRP/26/2024

SAWARMAL KEJRIWAL
Versus
VIKRAMJIT BARUAH,

MR G N SAHEWALLA
MS. S KATAKEY
MS. S. TODI
MR H K SARMA
MS K SARMA

MR. A DHAR
MD F FARIDI
FOR CAVEATOR

59 [I.A.\(Civil\)/1542/2024](#)
WITH LCR
in RFA/29/2023

PADMAWATI SAIKIA AND 2 ORS.
Versus
KUSUM BARUAH AND 13 ORS.

MR P BHARADWAJ
MR. M K CHOUDHURY
MR. A BARKATAKI
MR. M SARMA
MS. ANASUYA C

WITH
[RFA/29/2023](#)

PADMAWATI SAIKIA AND 2 ORS.
Versus
KUSUM BARUAH AND 13 ORS.

MR P BHARADWAJ
MR. M K CHOUDHURY
MR. A BARKATAKI
MR. M SARMA
MS. ANASUYA C

WITH
[I.A.\(Civil\)/1540/2024](#)
in RFA/29/2023

PADMAWATI SAIKIA AND 2 ORS.
Versus
KUSUM BARUAH AND 13 ORS.

MR P BHARADWAJ
MR. M K CHOUDHURY
MR. A BARKATAKI
MR. M SARMA
MS. ANASUYA C

60 [I.A.\(Civil\)/1616/2024](#)
in RFA/5870/2024

THE STATE OF ASSAM AND 5 ORS.
Versus
M/S SURAJ CONSTRUCTION

MR. A BISWAS
MS M DAS
MR. P SAIKIA

WITH
[RFA/5870/2024](#)
(Filing Number)

The State Of Assam And Ors
Versus
M/s Suraj Construction

WITH
[I.A.\(Civil\)/5926/2024](#)
(Filing Number)

The State Of Assam And Ors
Versus
M/S SURAJ CONSTRUCTION

HEARING

61 [MACApp./502/2018](#)
PART-HEARD, WITH LCR, FIXED

SRI BAPPI CHAKRABORTY
Versus
NATIONAL INSURANCE CO. LTD. and ANR

MR. M BISWAS
MR.T CHUTIA

MS. R D MOZUMDAR
MS.P DAS(R-1)
MR B CHANDA(R-2)

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LEAVE NOTE OF ADVOCATES FOR 03/06/2024

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1)	MR B ACHARYYA	20-04-2024	To	15-06-2024
2)	MR S DASGUPTA	06-05-2024	To	30-08-2024
3)	MR D K DAS	20-05-2024	To	10-06-2024
4)	MR. A K TALUKDAR	20-05-2024	To	04-06-2024
5)	MR. P SUNDI	22-05-2024	To	06-06-2024
6)	MS. N M DEKA	24-05-2024	To	28-06-2024
7)	MR. A THAKUR	24-05-2024	To	06-06-2024
8)	MS. B M CHETRI	28-05-2024	To	04-06-2024
9)	MS. D GHOSH	28-05-2024	To	04-06-2024
10)	MS. S SARMA	29-05-2024	To	15-06-2024
11)	MR. S B PRASAD	03-06-2024	To	07-06-2024
12)	MR. S K SAHARIAH	01-06-2024	To	17-07-2024
13)	MR M Z AHMED	03-06-2024	To	04-06-2024
14)	MS B DUTTA	03-06-2024	To	04-06-2024
15)	MR. A M DUTTA	03-06-2024	To	04-06-2024
16)	MR. D KAKOTI	01-06-2024	To	12-06-2024
17)	MR D BHATTACHARYA	04-06-2024	To	04-06-2024
18)	MR D BHATTACHARYA	14-06-2024	To	14-06-2024
19)	MR D BHATTACHARYA	24-06-2024	To	24-06-2024

20)	MR D BHATTACHARYA	26-06-2024	To	26-06-2024
21)	MR D BHATTACHARYA	28-06-2024	To	28-06-2024
22)	MR. P MAHANTA	03-06-2024	To	03-06-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Monday,3rd June 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

BEFORE:

HONOURABLE MR. JUSTICE ROBIN PHUKAN

COURT NO: 15

**[THIS BENCH WILL SIT AFTER RISING OF THE
SPECIAL DIVISION BENCH]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- PRONOUNCEMENT OF JUDGEMENT / ORDER -				
1	Crl.Rev.P./153/2024	FIROJ ALI @ RAJU Versus THE STATE OF ASSAM AND ANR.	MR D K MEDHI	
MOTION (BA)				
2	Bail Appln./1579/2024	MAHENDRA SINGH Versus THE UNION OF INDIA	MR. M HUSSAIN MR. A Z AHMED	SC, NCB
3	Bail Appln./1586/2024	HAFIJ ALI Versus THE STATE OF ASSAM	MR. B. DAS MR. K KALITA	PP, ASSAM
4	Bail Appln./1598/2024 B/O	RAFIK ALI Versus THE STATE OF ASSAM	G UDDIN MR A K AZAD MR. I HUSSAIN	PP, ASSAM
BAIL HEARING (BA)				
5	Bail Appln./1240/2024 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED	RAVINDRA RAY AND ANR. Versus THE UNION OF INDIA	MR. S A HUSSAIN MR D J HALOI G BORO R BARMAN MS R.R.MECH	SC, NCB
6	Bail Appln./1436/2024 FIXED	NIRMAL NATH Versus THE STATE OF ASSAM	MR. A M KHAN MR Z RAHMAN MR S PRODHANI	PP, ASSAM
BAIL HEARING				
7	AB/620/2024 WITH CASE RECORD(SCANNED COPY), FIXED	MAHIDUL ALI KHA Versus THE STATE OF ASSAM	MR. A CHOUDHURY MR S ISLAM MS. A KAUSHAR	PP, ASSAM
8	AB/1050/2024 FIXED	FARUK HUSSAIN BHUYAN @ FARUK HUSSAIN AND 2 ORS. Versus THE STATE OF ASSAM	MRS S RAHANA MR. A M AHMED P. GHOSH	PP, ASSAM
9	AB/1286/2024 FIXED	MONJUR AHMED @ MONJURUL HOQUE Versus THE STATE OF ASSAM	MR. I CHOUDHURY R L CHUTIA	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 03/06/2024

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1)	MR B ACHARYYA	20-04-2024	To	15-06-2024
2)	MR S DASGUPTA	06-05-2024	To	30-08-2024
3)	MR D K DAS	20-05-2024	To	10-06-2024
4)	MR. A K TALUKDAR	20-05-2024	To	04-06-2024
5)	MR. P SUNDI	22-05-2024	To	06-06-2024
6)	MS. N M DEKA	24-05-2024	To	28-06-2024
7)	MR. A THAKUR	24-05-2024	To	06-06-2024
8)	MS. B M CHETRI	28-05-2024	To	04-06-2024
9)	MS. D GHOSH	28-05-2024	To	04-06-2024
10)	MS. S SARMA	29-05-2024	To	15-06-2024
11)	MR. S B PRASAD	03-06-2024	To	07-06-2024
12)	MR. S K SAHARIAH	01-06-2024	To	17-07-2024
13)	MR M Z AHMED	03-06-2024	To	04-06-2024
14)	MS B DUTTA	03-06-2024	To	04-06-2024
15)	MR. A M DUTTA	03-06-2024	To	04-06-2024
16)	MR. D KAKOTI	01-06-2024	To	12-06-2024
17)	MR D BHATTACHARYA	04-06-2024	To	04-06-2024
18)	MR D BHATTACHARYA	14-06-2024	To	14-06-2024
19)	MR D BHATTACHARYA	24-06-2024	To	24-06-2024
20)	MR D BHATTACHARYA	26-06-2024	To	26-06-2024
21)	MR D BHATTACHARYA	28-06-2024	To	28-06-2024
22)	MR. P MAHANTA	03-06-2024	To	03-06-2024



THE GAUHATI HIGH COURT AT GUWAHATI

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2:00 PM to 4:45 PM

[For Monday,3rd June 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE K. SEMA

COURT NO: 16

[CIVIL BENCH-III]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDER (IMPLEADMENT OF PARTY)				
1	I.A.(Civil)/1348/2024 in WP(C)/387/2024	KAUSHIK DEKA Versus CHIRANJAL NARZARY AND 149 ORS	MR. M SARANIA MR. P P GOGOI	SC, BTC SC, REVENUE
	WITH WP(C)/387/2024	KAUSHIK DEKA AND 13 ORS Versus THE STATE OF ASSAM AND 5 ORS	MR. M SARANIA MS. C NEWME MR. P P GOGOI MR R.BEZBARUAH MR A SARANIA	SC, BTC SC, REVENUE
ADMISSION				
2	WP(C)/7332/2015	SHRI NIRMALENDU DAS Versus HINDUSTAN PAPER CORPORATION LTD. and 7 ORS,	MR. N DHAR MR .B MALAKAR MR. T U LASKAR MS. S DASGUPTA	MR. N DHAR MR P CHOUDHURY MR. J ROY MS B GOSWAMI MS P SAIKIA SC, H P C L
3	WITH WP(C)/3624/2009	ABDUL MATIN BARBHUIYA Versus HINDUSTAN PAPER CORPORATION LIMITED and ORS.	MR.N DHAR MR .B MALAKAR MR.S CHAKRABARTY MS.R KAKATI	MS.M HAZARIKA MS.J HAZARIKA MS.A AJITSARIA
4	WITH WP(C)/2798/2013	NIRMALENDU DAS Versus HINDUSTAN PAPER CORPORATION LIMITED and 4 ORS	MR.N DHAR MR.S CHAKRABORTY	MR.J ROY SC, H P C L
5	WP(C)/1504/2020 FIXED	KUMAR NARZARY Versus THE STATE OF ASSAM AND 8 ORS.	MS. M DEV MRS. A BASUMATARY MS. N DEB MS. P DEB	GA, ASSAM SC, P W D SC, BTADC
6	WP(C)/2245/2020	ABDUR RAHMAN Versus THE STATE OF ASSAM AND 3 ORS	MR P BHARADWAJ MR. M K CHOUDHURY MR. A BARKATAKI MR M SARMA MR. T N SRINIVASAN	GA, ASSAM

7	WP(C)/4716/2020 FIXED	HEMANTA BARMAN Versus THE STATE OF ASSAM AND 3 ORS	MR. C BORUAH MR. R BORO MR A BORUAH MS A DEURI	SC, AG MR. R K TALUKDAR (R-3) SC, HANDLOOM AND TEXTILE MS. S. KEMPRAI, SC, K A A C SC, FINANCE SC, HEALTH
8	WP(C)/49/2021 FIXED	DR. ROONMONI DEKA Versus THE STATE OF ASSAM AND 6 ORS	MR. P D NAIR	SC, HEALTH
9	WP(C)/71/2021 FIXED	SURJYA KANTA BORA Versus ASSAM URBAN WATER SUPPLY AND SEWAGE BOARD AND 2 ORS	MR. S C KEYAL	SC, ASSAM URBAN WATER AND SEWERAGE BOARD GA, ASSAM MR. S P CHOUDHURY (R- 1,2)
10	WP(C)/1315/2021	DWIPJYOTI PATOWARY Versus THE STATE OF ASSAM AND 4 ORS	MR. B K DAS	GA, ASSAM
11	WP(C)/1761/2021 FIXED	SANTI KANDULNA Versus THE STATE OF ASSAM AND 6 ORS.	MR R DHAR (AMICUS CURIAE) MR. P J SAIKIA MS D DUTTA	GA, ASSAM SC, AG SC, FINANCE
12	WP(C)/1979/2021 FIXED	CHALJATHANG THADOU Versus THE STATE OF ASSAM AND 4 ORS	MR. A BHATTACHARYYA MR P S RAJA	SC, SOIL CONSERVATION DEPTT. SC, FINANCE
	WITH			
13	WP(C)/1868/2021	BANGSO BODO Versus THE STATE OF ASSAM AND 4 ORS	MR. A BHATTACHARYYA MR P S RAJA	SC, FINANCE SC, SOIL CONSERVATION DEPTT.
	WITH			
14	WP(C)/1982/2021	JACOB RONGPHER Versus THE STATE OF ASSAM AND 4 ORS	MR. A BHATTACHARYYA MR P S RAJA	GA, ASSAM SC, FINANCE
	WITH			
15	WP(C)/1985/2021	SARAN SINGH PHANGSO Versus THE STATE OF ASSAM AND 4 ORS.	MR. A BHATTACHARYYA MR P S RAJA	GA, ASSAM SC, FINANCE
	WITH			
16	WP(C)/1989/2021	CHANDRA SINGH TAKBI Versus THE STATE OF ASSAM AND 4 ORS.	MR. A BHATTACHARYYA MR P S RAJA	GA, ASSAM SC, FINANCE
17	WP(C)/2604/2021 FIXED	ROSHNA BEGUM Versus THE STATE OF ASSAM AND 7 ORS	MR A R BHUYAN MR. M A I HUSSAIN	GA, ASSAM SC, AG MR. R K TALUKDAR MR. R K TALUKDAR SC, FINANCE
18	WP(C)/4775/2021 B/O	AZIZUR RAHMAN Versus THE STATE OF ASSAM AND 5 ORS.	MR M H AHMED MS. N SULTANA	SC, ELEM. EDU GA, ASSAM MD A K AHMED MS S BARUAH
19	WP(C)/5531/2021 FIXED	MANIK CHANDRA DAIMARY Versus THE UNION OF INDIA AND 2 ORS	MR B D DAS MR. S C BISWAS MR. S C BISWAS MRS R DEKA MR. P S BISWAS MS. J GHOSH MR. R A MAZUMDER	MR. A K DUTTA (C.G.C.) MR. S P CHOUDHURY ASSTT.S.G.I.
20	WP(C)/5923/2021 FIXED	PRADIP CHELENG Versus THE STATE OF ASSAM AND 5 ORS	MR. D P CHALIHA MS M ROY	GA, ASSAM SC, IRRIGATION

21	WP(C)/1129/2022	KUNJA MOHAN NATH Versus THE STATE OF ASSAM AND 7 ORS	MR G R A MOTTAQUEE	GA, ASSAM SC, AG MR. N UPADHAYAY, SC, IRRIGATION DEPTT. MR. R BORPUJARI, SC, FINANCE DEPTT. MR B GOGOI, SC, FINANCE DEPTT. SC, IRRIGATION SC, K A A C
22	WP(C)/1130/2022 WP(C) 2366/23 WP(C) 2573/23 (BOTH D/O), FIXED	EX NO. 173137K RFN/GD HARKA BAHADUR TAMANG AND 6 ORS Versus THE UNION OF INDIA AND 3 ORS	MR. B PATHAK MR. R THADANI MR B HAZARIKA MR V KUMAR	MS. B SARMA ASSTT.S.G.I.
	WITH			
23	WP(C)/2368/2022	EX NO. 380067 H HAV/CARPENTER PULIN CHANDRA NATH AND 4 ORS Versus UNION OF INDIA AND 4 ORS	MR. B PATHAK MR. R THADANI MR B HAZARIKA MR V KUMAR	MR. P S BHATTACHARYYA (C.G.C., R1-R5) ASSTT.S.G.I.
	WITH			
24	WP(C)/2573/2023	EX NO. F/411683M RFN/COOK SANJEEB KUMAR AND 9 ORS Versus UNION OF INDIA AND 6 ORS	MR B PATHAK MR V KUMAR MS M TIWARI	MR. A K DUTTA (R-1 to 7) DY.S.G.I.
	WITH			
25	WP(C)/4308/2023	EX NO. G/3300483K HAV/GD (GENERAL DUTY) RANJIT SINGH AND 5 ORS. Versus UNION OF INDIA AND 4 ORS.	MR B PATHAK MR V KUMAR	DY.S.G.I.
26	WP(C)/1491/2022	SUNIL KUMAR DAS Versus THE STATE OF ASSAM AND 5 ORS	MR. M K CHOUDHURY MR. M SARMA	GA, ASSAM MR P BHARDWAJ SC, BTC SC. AGRI. DEPTT.
27	WP(C)/5743/2022 FIXED	SABEN BASUMATARY Versus THE STATE OF ASSAM AND 6 ORS	MR. K R PATGIRI MS CHITRALEKHA DAS MS K BARMAN	GA, ASSAM SC, AG SC, BTC SC, IRRIGATION SC, FINANCE
28	WP(C)/7322/2022	PREMNATH BASUMATARY Versus THE STATE OF ASSAM AND 3 ORS.	MR. N J DUTTA MR A BASUMATARY	SC, P AND R.D. MR. B CHOUDHURY SC, BTC (R-5)
29	WP(C)/2212/2023 FIXED	PROBIN BARUAH Versus THE STATE OF ASSAM AND 3 ORS	MR. N HOSSAIN MR N SARMA MR M MONDAL	SC, ELEM. EDU MR P K BORAH, SC, DEPT. OF SCHOOL EDUCATION. MR. S K TALUKDAR, SC, AG MR. R K TALUKDAR, SC, AG (A&E) MS. S KONWAR, SC, ELEMENTARY EDUCATION DEPT.
30	WP(C)/2413/2023	MUKTAR HUSSAIN Versus THE STATE OF ASSAM AND 5 ORS	MR. M H ANSARI MR. S ALIM MR. B HUSSAIN	SC, CO OP GA, ASSAM MR. P HAZARIKA (R-5) P. BORAH (R-6)
31	WP(C)/2835/2023 FIXED	MOHESH NATH AND 2 ORS Versus THE GOVT OF ASSAM AND 4 ORS	MR B PATHAK MR B HAZARIKA MS M TIWARI	GA, ASSAM SC, HEALTH
32	WP(C)/3265/2023 FIXED	DR. NAZIR AHMED SHAH, COMMANDANT (MEDICAL) MD DERMATOLOGIST Versus THE UNION OF INDIA AND 5 ORS	MR B PATHAK MR B HAZARIKA MR V KUMAR MS M TIWARI	MR. D C BORAH (CENTRAL GOVT COUNSEL) DY.S.G.I.
33	WP(C)/3520/2023 FIXED	SUSHILA DEVI Versus THE STATE OF ASSAM AND 8 ORS	MR D C NATH MR. M MONDAL	GA, ASSAM
34	WP(C)/3550/2023	MANI RAM SAHARIA Versus THE STATE OF ASSAM AND 5 ORS	MR. SURAJIT DAS MR A W AMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN	SC, ELEM. EDU SC, FINANCE

35	WP(C)/3978/2023 FIXED	PRAFULLA CHANDRA LAHKAR Versus THE STATE OF ASSAM AND 6 ORS	MR. A K BARUAH MR. N MAHAJAN MR A DAS	GA, ASSAM SC, AG SC, FOREST
36	WP(C)/4654/2023 FIXED	KHADIZA KHATUN Versus THE STATE OF ASSAM AND 6 ORS	MR F A LASKAR MR. D H MOZUMDER	GA, ASSAM MR. N BARUA (R-5,6) MR U SARMA (R-5,6) SC, FINANCE SC, TREASURY
37	WP(C)/5288/2023 FIXED	VIJAY KUMAR L Versus THE STATE OF ASSAM AND 4 ORS	MR. U K NAIR MR H K DAS MR. A BORO MR N K SARMA	MR K KHANNA (r-2) MS M DAS (r-2) SC, INDUSTRIES AND COMMERCE
38	WP(C)/5898/2023 B/O	DHIRAJ JYOTI NAMASUDRA Versus THE STATE OF ASSAM AND 4 ORS	MR. K N CHOUDHURY MR. R M DEKA MR. D J DAS MS N MAHANTA N GAUTAM	GA, ASSAM
39	WP(C)/6075/2023	RAFIQUL ISLAM Versus THE STATE OF ASSAM AND 3 ORS.	MR. SK S N MOHAMMAD MR. SK N MOHAMMAD MR A IKBAL	SC, HEALTH AND F W
40	WP(C)/6155/2023	RAJU KALITA Versus THE UNION OF INDIA AND 2 ORS	MR H BARUAH MR P P PHUKAN	DY.S.G.I.
41	WP(C)/6882/2023	SUMANTA GHOSH AND ANR Versus THE UNION OF INDIA AND 7 ORS	MR. R K TALUKDAR MR. R BORO	MR. K GOGOI DY.S.G.I.
42	WP(C)/7054/2023	PRASANTA KONWAR Versus THE STATE OF ASSAM AND 5 ORS	MR. K N CHOUDHURY MR. J PATOWARY MR. D J DAS	GA, ASSAM SC, FINANCE DEPTT.
	WITH I.A.(Civil)/1085/2024 in WP(C)/7054/2023	PRASANTA KONWAR Versus THE STATE OF ASSAM AND 5 ORS	MR. J PATOWARY MR. J PATOWARY MR. D J DAS	GA, ASSAM SC, FINANCE DEPTT.
43	WP(C)/487/2024 FIXED	SARET KRO Versus THE STATE OF ASSAM AND 5 ORS	MR. K R PATGIRI MR G SARMA MS CHITRALEKHA DAS	GA, ASSAM SC, AG MR. R. DHAR SC, PWD MR. R. RONGHANG SC, K A A C SC, FINANCE
44	WP(C)/908/2024 B/O	ROHIDUL ISLAM Versus THE STATE OF ASSAM AND 4 ORS	MR. M I HUSSAIN N. UDDIN SK ABDULLAH MR. N ISLAM	GA, ASSAM SC, NHM SC, HEALTH
45	WP(C)/1520/2024 FIXED	DIBAKAR MALI Versus THE GUWAHATI MUNICIPAL CORPORATION AND 5 ORS.	MR. A K BARUAH MR. N MAHAJAN MR A DAS MR. R A PRAMANIK	GA, ASSAM SC, AG SC, GMC
46	WP(C)/1613/2024 FIXED	JAYANTA BORA AND 38 ORS. Versus THE STATE OF ASSAM AND 3 ORS	MR B D DAS MR. H R DAS O ASSUMI	MS. G BORA (SC, AGRICULTURE)
				MS. R BORA (SC, AGRICULTURE DEPARTMENT)

ORDERS

47	WP(C)/393/2020	ON THE DEATH OF SUSHANTA CHANDRA PAUL HIS LEGAL HEIRS SMT. JHARNA PAUL AND 4 ORS. Versus PUNJAB NATIONAL BANK	MR. B CHAKRAVARTY MR. A D GOSWAMI MR. S UPADHAY MS THUYEKHRULU	
48	WP(C)/2952/2021	RAKIBUDDIN AHMED Versus THE STATE OF ASSAM AND 5 ORS	MR. A SARMA MS D DAS MR H KALITA	GA, ASSAM SC, AG SC, EXCISE DEPTT.
49	WP(C)/5830/2022	SMTI SANMATI CHAUHAN AND 4 ORS Versus THE STATE OF ASSAM AND 11 ORS	MR. P MAHANTA MS. P SAHARIA	GA, ASSAM SC, AG SC, FINANCE

50	Cont.Cas(C)/437/2023	MUKESH CHANDRA Versus LT GEN. PRADEEP CHANDRAN NAIR AND ANR	MR B SINHA MR. M HUSSAIN	MR. K K PARASAR (r-1)
51	Cont.Cas(C)/790/2023	FUZAIL AHMED CHOUDHURY Versus JAY SHIVANI, IAS	MS P AGARWAL MR I HASIEB MR. B J DAS	MR. K KONWAR MR S DUTTA
52	Cont.Cas(C)/791/2023	FAKAR UDDIN MAZUMDER Versus JAY SHIVANI, IAS	MS P AGARWAL MR I HASIEB MR. B J DAS	MR. K KONWAR MR S DUTTA
53	Cont.Cas(C)/792/2023	DEBASISH CHOUDHURY Versus JAY SHIVANI, IAS	MS P AGARWAL MR I HASIEB MR. B J DAS	MR. K KONWAR MR S DUTTA
54	WP(C)/5585/2023	HEMEN MAHANTA @ HEMENDRA CHANDRA MAHANTA Versus THE STATE OF ASSAM AND 7 ORS	MR B M DEKA MS D MAHANTA MR R.AHMED	SC, KHADI AND VILLAGE INDUSTRIES BOARD GA, ASSAM SC, HANDLOOM, TEXTILE AND SERICULTURE
55	WP(C)/5680/2023 B/O	DHIREN CHANDRA BARMAN Versus THE STATE OF ASSAM AND 5 ORS.	MR. A GANGULY MR T CHHETRI	SC, BTC SC, P H E
WITH				
56	WP(C)/6152/2023	GAJENDRA BARUAH Versus THE STATE OF ASSAM AND 5 ORS.	MR. A GANGULY MS. M ROY MR T CHHETRI	SC, BTC SC, P H E
57	WP(C)/7023/2023 B/O	RANENDRA SINHA AND 7 ORS. Versus THE STATE OF ASSAM AND 2 ORS.	MR. M U MAHMUD MRS. M SAIKIA MR S H MAHMUD MR S ISLAM MR. S. SUR TOSLIMA BEGUM	GA, ASSAM MR. B CHOUDHURY SC, SLRC
58	WP(C)/7032/2023 WITH LCR 1 FILE	NIPU KALITA Versus THE STATE OF ASSAM AND 4 ORS.	MR I RAFIQUE MRS S A CHOUDHURY MS A AFREEN MS. R. R. SAIKIA	GA, ASSAM
59	WP(C)/583/2024	ARATI DEVI Versus THE STATE OF ASSAM AND 6 ORS	MR. M ISLAM	SC, IRRIGATION SC, FINANCE
HEARING				
60	WP(C)/4477/2023 FIXED	KAMINI BARMAN Versus THE STATE OF ASSAM AND 6 ORS	MR. S N KRISHNATRAYA MAYUR DAS MR. A NAYAK	GA, ASSAM SC, AG SC, FINANCE

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LEAVE NOTE OF ADVOCATES FOR 03/06/2024

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1)	MR B ACHARYYA	20-04-2024	To	15-06-2024
2)	MR S DASGUPTA	06-05-2024	To	30-08-2024
3)	MR D K DAS	20-05-2024	To	10-06-2024
4)	MR. A K TALUKDAR	20-05-2024	To	04-06-2024
5)	MR. P SUNDI	22-05-2024	To	06-06-2024
6)	MS. N M DEKA	24-05-2024	To	28-06-2024
7)	MR. A THAKUR	24-05-2024	To	06-06-2024
8)	MS. B M CHETRI	28-05-2024	To	04-06-2024
9)	MS. D GHOSH	28-05-2024	To	04-06-2024
10)	MS. S SARMA	29-05-2024	To	15-06-2024
11)	MR. S B PRASAD	03-06-2024	To	07-06-2024
12)	MR. S K SAHARIAH	01-06-2024	To	17-07-2024
13)	MR M Z AHMED	03-06-2024	To	04-06-2024
14)	MS B DUTTA	03-06-2024	To	04-06-2024
15)	MR. A M DUTTA	03-06-2024	To	04-06-2024

16)	MR. D KAKOTI	01-06-2024	To	12-06-2024
17)	MR D BHATTACHARYA	04-06-2024	To	04-06-2024
18)	MR D BHATTACHARYA	14-06-2024	To	14-06-2024
19)	MR D BHATTACHARYA	24-06-2024	To	24-06-2024
20)	MR D BHATTACHARYA	26-06-2024	To	26-06-2024
21)	MR D BHATTACHARYA	28-06-2024	To	28-06-2024
22)	MR. P MAHANTA	03-06-2024	To	03-06-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Monday,3rd June 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MRS. JUSTICE MALASRI NANDI

COURT NO: 18

[CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
1	Bail Appln./1530/2024	MANIRU ZAMAN @ MOIRU JAMAN Versus THE STATE OF ASSAM AND ANR.	MR S H SIKDAR MR. S HAQUE MD IMRAN MS S ABDULLAH	PP, ASSAM
2	Bail Appln./1577/2024	JAHIDUR RAHMAN Versus THE STATE OF ASSAM AND ANR.	MR. A M KHAN MR T T MONI MS M DAS	PP, ASSAM
3	Bail Appln./1578/2024	NURCHAN ALI Versus THE STATE OF ASSAM	MR. N J DUTTA MR N AHMED MR G P CHETIA MR. M M ZAMAN MR A BASUMATARY	PP, ASSAM
4	Bail Appln./1588/2024	JAYANTA TALUKDAR Versus THE STATE OF ASSAM AND ANR	MR. FIRUZ KHAN MR U CHAUDHURY MR. ABHIJIT MENA MS D BARUAH RHITUSHREE TALUKDAR P. NATH	PP, ASSAM
5	Bail Appln./1589/2024	UNUSH ALI @ MD. UNUSH ALI Versus THE STATE OF ASSAM	MD K RAHMAN MR. N. ISLAM MR. SAIDUL ALOM	PP, ASSAM
6	Bail Appln./1591/2024	ALOM BADSHA SK. @ ALOM BADSHA Versus THE STATE OF ASSAM	MR. S ISLAM MR A HAWARI A R MONDAL	PP, ASSAM
7	Bail Appln./1592/2024	CHANDAN HAZARIKA Versus THE STATE OF ASSAM AND ANR.	MR. R DE MR P NEOG MS. D PATHAK	PP, ASSAM
8	Bail Appln./1596/2024	SAHIDULISLAM AND ANR. Versus THE STATE OF ASSAM	MR. JYOTIRMOY ROY MR. S SARMA MR. R HAZARIKA MR. C CHAKRAVARTY N AHMED MR D DAS MR B P SARMAH B SAHA MR. JAYANTA ROY	PP, ASSAM
9	Bail Appln./1599/2024	DIGBIJOY NAVIS Versus THE STATE OF ASSAM	MR. D DAS SR. ADV MR H K NATH A J KASHYAP	PP, ASSAM

MOTION

10	Crl.Pet./410/2023	RAMJAN KHAN Versus THE STATE OF ASSAM AND ANR	MR A SHARMA MR. W RAHMAN	PP, ASSAM
11	W.P.(Crl.)/14/2024	RAKESH KUMAR PAUL Versus THE STATE OF ASSAM AND 3 ORS	MR S DAS G BORO R BARMAN MS R.R.MECH	GA, ASSAM PP, ASSAM SC, GHC
12	W.P.(Crl.)/15/2024	RAKESH KUMAR PAUL Versus THE STATE OF ASSAM AND 3 ORS	MR S DAS G BORO R BARMAN MS R.R.MECH	GA, ASSAM PP, ASSAM SC, GHC
13	W.P.(Crl.)/16/2024	RAKESH KUMAR PAUL Versus THE STATE OF ASSAM AND 3 ORS	MR S DAS G BORO R BARMAN MS R.R.MECH	GA, ASSAM PP, ASSAM SC, GHC
14	W.P.(Crl.)/17/2024	RAKESH KUMAR PAUL Versus THE STATE OF ASSAM AND 3 ORS	MR S DAS G BORO R BARMAN MS R.R.MECH	GA, ASSAM PP, ASSAM SC, GHC
15	Crl.Rev.P./207/2024	HITESH KALITA Versus SMTI KARABI DAS	MR. D HAZARIKA MR. S J SARMAH C M DEKA	
16	Crl.Pet./356/2024 B/O	DR. NILUTPAL SUT AND 3 ORS Versus THE STATE OF ASSAM AND ANR	MR. T DEURI MS A DAS MS. L WANGSA	PP, ASSAM
17	Crl.Pet./627/2024 FIXED	SAHANUR ALI Versus BISHNU PRASAD RABHA	MR Z ALAM MS. S NAZNEEN R ISLAM MR. J ISLAM	
18	Crl.Pet./628/2024	MD. ANISH AHMED SAIKIA Versus THE STATE OF ASSAM AND ANR	MR. S N TAMULI MS. P K ZANNAT MS. A BEGUM MS P DEKA	PP, ASSAM
19	Crl.Pet./633/2024	CHANDRA KANTA DUARAH Versus THE STATE OF ASSAM AND ANR	MR. P MAHANTA C SARMA V KHAKHALARY	PP, ASSAM
20	Crl.Pet./634/2024	BISWAJIT BISWAS Versus THE STATE OF ASSAM AND ANR	MR S BORTHAKUR MR. D SARMAH S. J. SAHARIAH B. D. KAKATI	PP, ASSAM
21	Crl.Pet./635/2024 B/O	SHYAMAL NARAYAN DEV Versus THE STATE OF ASSAM AND ANR	MS. T SOM MR H DAS MS. U HAZARIKA	PP, ASSAM
22	AB/1423/2024	SUREN DAS Versus THE STATE OF ASSAM	MR F HAQUE MR. S K M ALOMGIR MR A ISLAM	PP, ASSAM
23	AB/1439/2024	MODAN BARUAH Versus THE STATE OF ASSAM	MR. H S BORAH	PP, ASSAM
24	AB/1440/2024	IFTIKAR RAHMAN @ IFTAKAR RAHMAN Versus THE UNION OF INDIA	MR G U AHMED MR. P P DUTTA MR. R ISLAM	SC, NCB
25	AB/1442/2024	DIPANKAR BARMAN Versus THE STATE OF ASSAM	MRS. B GOGOI MR. S RANA MS M BORAH	PP, ASSAM
26	AB/1443/2024	ROHIM BADSHA @ RAHIM BADSHA Versus THE STATE OF ASSAM	MR. M I HUSSAIN N. UDDIN SK ABDULLAH	PP, ASSAM
ADMISSION				
27	Crl.Pet./363/2022 FIXED	NURUL AMIN (BUBUL ALI) AND 4 ORS Versus THE STATE OF ASSAM AND 4 ORS	MD M S ALI	MR. I C DEKA (r-2 to 5)) PP, ASSAM
28	Crl.Rev.P./513/2023 WITH LCR 1 FILE(SCANNED COPY), FIXED	AKASH DAS AND 2 ORS. Versus THE STATE OF ASSAM AND ANR	MR. R CHETRI MR N BARMAN MR N MILI	MR S K SARKAR (R-2) MRS V L BHATTACHARJEE MS R KALITA (R-2) PP, ASSAM

29	Crl.A./150/2024	INDRESWAR DEWRI Versus THE STATE OF ASSAM AND ANR	MR D K BHATTACHARYYA MR C KALITA DILME R.M. MOMIN MR. A GAUTAM	PP, ASSAM
30	Crl.A./151/2024	BAPMONI DEKA Versus THE STATE OF ASSAM AND ANR.	MR D K BHATTACHARYYA DILME R.M. MOMIN MR. A GAUTAM	PP, ASSAM
31	Crl.Pet./194/2024 FIXED	DR. ARUN CHANDRA DEKA AND 2 ORS Versus THE STATE OF ASSAM AND ANR	MR Z KAMAR MR. S DIHINGIA MS M CHANGMAI MR S SARMAH MR B SAIKIA	MR. J A HASSAN (R-1) PP, ASSAM

BAIL HEARING (BA)

32	Bail Appln./4254/2023 WITH CASE RECORD(SCANNED COPY)	JITUMONI BARMAN @ JITU MONI BARMAN Versus THE STATE OF ASSAM	MR. U K BARMAN MR H ALI MR D PEGU MR. R KONWAR	PP, ASSAM
33	Bail Appln./677/2024 FIXED	MANGILAL BISHNOI AND ANR. Versus THE STATE OF ASSAM	MR G K DEKA MR C GOGOI	PP, ASSAM
34	Bail Appln./1028/2024 WITH CASE RECORD(SCANNED COPY), B/O	MD. NAUSED ALI @ NASHWED ALI Versus THE STATE OF ASSAM AND 2 ORS.	MR. R Deka S I AKAND	PP, ASSAM
35	Bail Appln./1140/2024 FIXED	BIJOY DAS AND ANR Versus THE STATE OF ASSAM	MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM
36	Bail Appln./1292/2024 WITH OFFICE NOTE, FIXED	CHAHAD HUSSAIN @ SAHID HUSSAIN Versus THE STATE OF ASSAM	MOTIUR RAHMAN MR. NOOR KUTUB ALAM	PP, ASSAM
37	Bail Appln./1313/2024 FIXED	JABED ALI Versus THE STATE OF ASSAM	MR. K H SAIKIA	PP, ASSAM
38	Bail Appln./1376/2024 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE	INAMUL ALI Versus THE STATE OF ASSAM	MR Z HUSSAIN MR. M HOQUE	PP, ASSAM
39	Bail Appln./1406/2024 FIXED	RABIN RAJBONGSHI Versus THE STATE OF ASSAM	MR D K ROY MR. J BATHARISA	PP, ASSAM
40	Bail Appln./1455/2024 FIXED	JAHIDUL ISLAM Versus THE STATE OF ASSAM	MR. R MAZUMDAR MS T WAPANGLA MR. R DEKA	PP, ASSAM

BAIL HEARING

41	AB/1021/2024 FIXED	SADDAM BANIYA AND 6 ORS. Versus THE STATE OF ASSAM	MR. M KHAN MS J AKTAR	PP, ASSAM
42	AB/1074/2024 FIXED	RATAN KR. CHOUDHURY @ RATAN CHOUDHURY AND ANR. Versus THE STATE OF ASSAM AND ANR.	MR. A CHAUDHURY MR. P K DAS MR. J KALITA MR. D BORA MR. N MAHAJAN	PP, ASSAM

ORDERS

43	CRL.A(J)/29/2020 WITH OFFICE NOTE, LCR 5 FILES, P.B.-1	SANAKA LAJONG Versus THE STATE OF ASSAM	MR N J DAS, AMICUS CURIAE	PP, ASSAM
44	Crl.Pet./675/2023 B/O	NAYAN MONI SAIKIA AND 2 ORS Versus THE STATE OF ASSAM AND ANR	MR M RAHMAN MS A HUSSAIN S AHMED MS. R DEVI	MR. S C BISWAS (r-2) MS. U NANDA (r-2) MS. S. CHANDA (r-2) PP, ASSAM MR. P K SAIKIA (r-2)
45	I.A.(Crl.)/170/2024 FIXED in Crl.Rev.P./1470/2024	SURYA KUMAR SAIKIA Versus DWIPANNITA KALITA	MR. P BORAH MRS K M SAIKIA	

	WITH CrI.Rev.P./1470/2024 (Filing Number)	SURYA KUMAR SAIKIA Versus DWIPANNITA KALITA (H)	MRS K M SAIKIA	
	WITH I.A.(CrI.)/1471/2024 (Filing Number)	SURYA KUMAR SAIKIA Versus DWIPANNITA KALITA	MRS K M SAIKIA	
46	I.A.(CrI.)/407/2024 WITH LCR 2 FILES, FIXED in CrI.Pet./213/2013	MUSSTT. SALIMA BEGUM AND ANR Versus THE STATE OF ASSAM AND ANR	MS. K YADAV MS. M BHATTACHARJEE MR. MEHUL SHAH MR. MEHUL SHAH	PP, ASSAM
	WITH CrI.Pet./213/2013	GAJENDRA PATHAK Versus THE STATE OF ASSAM	MR.S M MOLLAH MR.S S GOSWAMI MR.M SINGH MS.R DEKA MRT BIDYUT BIKASH	PP, ASSAM
	WITH CrI.M.C./1029/2014 in CrI.Pet./213/2013	GAJENDRA PATHAK Versus THE STATE OF ASSAM	MR.S M MOLLAH MR.M SINGH MR.T B BIKASH	PP, ASSAM
	WITH CrI.M.C./72/2015 in CrI.Pet./213/2013	GAJENDRA PATHAK Versus THE STATE OF ASSAM	MR.M SINGH MRT BIDYUT BIKASH	PP, ASSAM
	WITH I.A.(CrI.)/406/2024 in CrI.Pet./213/2013	SALIMA BEGUM AND ANR Versus THE STATE OF ASSAM AND ANR	MS. K YADAV MS. M BHATTACHARJEE MR. MEHUL SHAH MR. R L YADAV	PP, ASSAM
47	I.A.(CrI.)/503/2024 in AB/845/2024	EDRIS ALI Versus HABIBUR RAHMANA AND ANR	MS. A MEDHI MR. A ISLAM PP, ASSAM	MR. S SAHU
	WITH AB/845/2024	HABIBUR RAHMAN Versus THE STATE OF ASSAM AND ANR.	MR. S SAHU MR N BARUAH	PP, ASSAM
48	I.A.(CrI.)/512/2024 in CrI.Rev.P./3274/2024	ANSAR ALI Versus THE STATE OF ASSAM AND ANR	MR D K BHATTACHARYYA A GAUTAM DILME R.M. MOMIN	PP, ASSAM
	WITH CrI.Rev.P./3274/2024 (Filing Number)	ANSAR ALI Versus THE STATE OF ASSAM AND ANR (H)	MR D K BHATTACHARYYA	
49	I.A.(CrI.)/514/2024 in CrI.A./3602/2024	SOIB ALI Versus THE STATE OF ASSAM AND ANR.	MR. S ROY MR. M H LASKAR	PP, ASSAM
	WITH CrI.A./3602/2024 (Filing Number)	SOIB ALI Versus THE STATE OF ASSAM AND ANR G	MR. M H LASKAR	
	WITH I.A.(CrI.)/3605/2024 (Filing Number)	SOIB ALI Versus THE STATE OF ASSAM AND ANR G	MR. M H LASKAR	
50	I.A.(CrI.)/516/2024 in CrI.Pet./943/2023	ARUP KUMAR ALLAMMAN AND ANR Versus MITALI PATGIRI DAS	MR. K N CHOUDHURY MR S PARASHAR	MR. P K ROYCHOUDHURY MR. N G KUNDU
	WITH CrI.Pet./943/2023	ARUP KUMAR ALLAMMAN AND ANR Versus MITALI PATGIRI DAS	MR. K N CHOUDHURY MR S PARASHAR MR. N K HALOI MISS. R R KAKATI MR. K M HASSAN N GAUTAM	MR. P K ROYCHOUDHURY MR. N G KUNDU MR G DEKA MS. D R BASUMATARY

HEARING

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LEAVE NOTE OF ADVOCATES FOR 03/06/2024

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1)	MR B ACHARYYA	20-04-2024	To	15-06-2024
2)	MR S DASGUPTA	06-05-2024	To	30-08-2024
3)	MR D K DAS	20-05-2024	To	10-06-2024
4)	MR. A K TALUKDAR	20-05-2024	To	04-06-2024
5)	MR. P SUNDI	22-05-2024	To	06-06-2024
6)	MS. N M DEKA	24-05-2024	To	28-06-2024
7)	MR. A THAKUR	24-05-2024	To	06-06-2024
8)	MS. B M CHETRI	28-05-2024	To	04-06-2024
9)	MS. D GHOSH	28-05-2024	To	04-06-2024
10)	MS. S SARMA	29-05-2024	To	15-06-2024
11)	MR. S B PRASAD	03-06-2024	To	07-06-2024
12)	MR. S K SAHARIAH	01-06-2024	To	17-07-2024
13)	MR M Z AHMED	03-06-2024	To	04-06-2024
14)	MS B DUTTA	03-06-2024	To	04-06-2024
15)	MR. A M DUTTA	03-06-2024	To	04-06-2024
16)	MR. D KAKOTI	01-06-2024	To	12-06-2024
17)	MR D BHATTACHARYA	04-06-2024	To	04-06-2024
18)	MR D BHATTACHARYA	14-06-2024	To	14-06-2024
19)	MR D BHATTACHARYA	24-06-2024	To	24-06-2024
20)	MR D BHATTACHARYA	26-06-2024	To	26-06-2024
21)	MR D BHATTACHARYA	28-06-2024	To	28-06-2024
22)	MR. P MAHANTA	03-06-2024	To	03-06-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Monday,3rd June 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MRS. JUSTICE MARLI VANKUNG

COURT NO: 19

[CIVIL BENCH-II AND MAC. APPEAL MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	WP(C)/5676/2017	ABINASH DAIMARY and 11 ORS. Versus THE STATE OF ASSAM and 6 ORS.	MR.P J SAIKIA MS.R GOGOI MS.D DUTTA	SC, ELEMENTARY EDUCATION SC, BTC
2	WP(C)/6067/2017	DEBIRAM PEGU Versus THE STATE OF ASSAM and 4 ORS.	MR.M SARANIA MR.S U AHMED MS.SUSENTETLA MR.C HANSE MS.I KEITZAR MR.A I KATHAR	MR.C BARUAH Sr.Adv. R- 3and5 GA, ASSAM MR. A CHAMUAH(R- 3&5) MR.B BARUAH(R- 3&5) MS.L YANGZOM(R- 3&5) SC, HIGHER EDUCATION
3	WP(C)/6445/2017	DR. BHASKARJYOTI SARMA Versus THE STATE OF ASSAM and 3 ORS.	MR. M K CHOUDHURY MS. N SHYAMAL MR.S K MEDHI MR. U K NAIR MR.A DAS MR. A CHETRY MR.S DUTTA MR. M P SARMA MR. M SARMA MR.S G BHATTACHARJEE MS. P BORGHAIN	MR. K N CHOUDHURY (R-3) MR A UPADHYAY (R-3) MS.K JAIN(R- 2,3&4) SC, HIGHER EDUCATION MR.P UPADHYAY(R- 2,3&4)
	WITH I.A.(Civil)/2368/2018 in WP(C)/6445/2017	ANUNDORAM BOROOAH INSTITUTE OF LANGUAGE, ART AND CULTURE AND 2 ORS Versus DR. BHASKARJYOTI SARMA AND ANR	MR A UPADHYAY MS. K JAIN MR. P UPADHYAY	MR. S K MEDHI MR. A DAS SC, EDU
4	WP(C)/6573/2017	JIBON CHANDRA BORAH and ANR. Versus THE STATE OF ASSAM and 3 ORS.	MR.N DUTTA MR.R C SAIKIA MS.K SAIKIA	SC, EDUCATION SC, FINANCE
5	WP(C)/8031/2017	JAGAT CHETIA and 7 ORS Versus THE STATE OF ASSAM and 6 ORS.	MR.S K GOSWAMI MR.N BARMAN MR.B K GOSWAMI MR.H C SARMA	GA, ASSAM SC, ELEMENTARY EDUCATION MS. H TERANGPI (SC, ELEMENTARY EDUCATION DEPT.)
6	WP(C)/8090/2017	ANIMA CHANGMAI and 18 ORS. Versus THE STATE OF ASSAM and 6 ORS.	MD.M U AHMED MR.S F CHISTIE	GA, ASSAM SC, EDUCATION SC, FINANCE

7	WP(C)/8197/2017	BOJRAJ GAUTAM and 9 ORS. Versus THE STATE OF ASSAM and 4 ORS.	MR.J K PARAJULI S K CHAKRABORTY MR.G RAHUL MR.D M NATH	GA, ASSAM SC, SECONDARY EDUCATION
8	WP(C)/7178/2019 WITH Cont.Cas(C)/597/2002 (D/O)	HAREKRISHNA SARMA AND 25 ORS. Versus THE GAUHATI UNIVERSITY AND 3 ORS.	MR. K K DEY MR V K BAROOAH	SC, HIGHER EDU SC, G U
9	WP(C)/9211/2019	BIBEKANANDA CHOUDHURY Versus GAUHATI UNIVERSITY AND 1 ANR.	MR. B CHAKRABORTY MR S HUSSAIN	SC, G U
10	WP(C)/2729/2021	DEVI PRASAD GHIMIRE Versus THE STATE OF ASSAM AND 5 ORS	MR. B CHETRI MR. K K PARASAR	SC, ELEM. EDU SC, BTC SC, FINANCE
11	WP(C)/4621/2021	ANSARA BEGUM Versus THE STATE OF ASSAM AND 12 ORS.	MR. I C DEKA MR. N AHMED MR. K K TALUKDAR MR. A AHMED MR R A AHMED U U KHAN MR A AHMED	GA, ASSAM SC, REVENUE SC, FINANCE SC, G U
12	WP(C)/6059/2021	GUNU CHETIA HATI BORUAH Versus THE GOVT. OF ASSAM AND 4 ORS.	MR. B J GHOSH MR. B HAZARIKA	SC, ELEM. EDU GA, ASSAM SC, FINANCE
13	WP(C)/3437/2022	PUSPA SINGH Versus THE STATE OF ASSAM AND 6 ORS	MR. A BURAGOHAIN MR. M KHAN MR. J RAHMAN	SC, ELEM. EDU GA, ASSAM SC, SSA
14	WP(C)/4252/2022	BAZLUL BASIT AND ANR Versus THE GOVERNMENT OF ASSAM AND 2 ORS	MS M DAS	SC, SEC. EDU.
15	WP(C)/5219/2022	BADRUL HAQUE AND 2 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MR H R A CHOUDHURY MR F U BARBHUIYA MR. M A CHOUDHURY	SC, SEC. EDU.
16	WP(C)/5225/2022	SMT. RAMELA BASUMATARY AND 4 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MS. N CHOUDHURY MR. M BORAH MR. A KHOUND MS B BORA MR A TALUKDAR MR J DAS	SC, BTC SC, WPT AND BC SC, FINANCE
17	WP(C)/5733/2022	ANGURI BEGUM Versus THE STATE OF ASSAM AND 5 ORS	MR A BURAGOHAIN MR. M KHAN MR. J RAHMAN	SC, ELEM. EDU GA, ASSAM SC, SSA
18	WP(C)/7219/2022	ANKURIMA DAS Versus THE STATE OF ASSAM AND 3 ORS.	MR S BORTHAKUR MS. P BORAH	SC, HIGHER EDU SC, COTTON UNIVERSITY MR. P D NAIR (r-2,3,4)
19	WP(C)/8227/2022	SANJEET KR BORAH Versus THE ASSAM UNIVERSITY AND 8 ORS	MR B KAUSHIK MR. S HAZARIKA MS A M DCOSTA	SC, ASSAM UNIVERSITY
20	WP(C)/5341/2023	TAPAN KUMAR SIL Versus THE STATE OF ASSAM AND 5 ORS	MR. M BISWAS MR. S BISWAS S K DAS	SC, ELEM. EDU GA, ASSAM SC, AG MR. D BORAH (R-4) MS D DEVI SC, FINANCE
21	WP(C)/6870/2023	MIZAZUR RAHMAN Versus THE STATE OF ASSAM AND 7 ORS	MR. S K ROY MD K RAHMAN	GA, ASSAM SC, AG SC, SEC. EDU. SC, TREASURY SC, FINANCE
ORDERS				
22	MACApp./271/2013 WITH LCR	NEW INDIA ASSURANCE CO. LTD. Versus BINA DEVI and 6 ORS.	MR.A J SAIKIA MR.N N BHUYAN MR.U K DUTTA MR.K BORA	MR.N D BHUYAN MR.R GOSWAMI MR.I ALAM MR.P K MAZUMDAR MS.M SAIKIA MR.S C KHOUNDR-5 MS.P BORSIAKIA

23	MC/790/2015 in MACApp./247546/2015	UNITED INDIA INSURANCE CO. LTD. Versus RUPTON MALANG and 6 ORS,	MR.S S SHARMA MS.L SHARMA MR.B J MUKHERJEE MRA SHARMA	
	WITH MACApp./247546/2015 (Filing Number)	UNITED INDIA INSURANCE COMPANY LTD Versus SRI RUPTON MALANG and 6 ORS		
24	I.A./534/2016 in MACApp./268010/2016	NATIONAL INSURANCE CO. LTD. Versus SMT. CRONALIASH SANGMA and 4 ORS,	MR.K K BHATRA MR.R K BHATRA MS.A BORA MS.P HAJURI MR.D K BHATRA	MR. A AHMED (R1) U U KHAN (R1)
	WITH MACApp./268010/2016 (Filing Number)	NATIONAL INSURANCE CO. LTD Versus SMT CRONALIASH SANGMA and 4 ORS		
25	MACApp./302/2017 WITH LCR	DIPANKAR PAUL Versus MRS. ANJU BORAH and ORS.	MR.J SINGH MR.B J MUKHERJEE MR. B J MUKHERJEE MR.G BHARADWAJ MS.S BISWAS MS R SAHA MS.D GUPTA	MR.A J SAIKIAR-3 MR.U K DUTTA(R-3) MR.K BORAH(R-3)
26	I.A.(Civil)/1261/2018 in MACApp./255/2018	THE RELIANCE GENERAL INSURANCE CO. LTD Versus HASEM ALI AND 2 ORS	MR. S P CHITTAWAT MR. P DEKA MR. A CHETIA MR. S KAKATI	
	WITH MACApp./255/2018	THE RELIANCE GENERAL INSURANCE CO. LTD Versus HASEM ALI AND 2 ORS	MR. S P CHITTAWAT MR. P DEKA MR. A CHETIA MR. S KAKATI	
	WITH I.A.(Civil)/1259/2018 in MACApp./255/2018	THE RELIANCE GENERAL INSURANCE CO .LTD Versus HASEM ALI AND 2 ORS	MR. S P CHITTAWAT MR. P DEKA MR. A CHETIA MR. S KAKATI	
27	I.A.(Civil)/3345/2019 in MACApp./12376/2019	SRI SANWARMAL SWAMI Versus THE ORIENTAL INSURANCE COMPANY LTD. AND 4 ORS	MR. S R GOGOI MR H BARUAH	MS. R D MOZUMDAR (R-1) MR. A DUTTA MS. C MOZUMDAR (R-1) MR. S P SHARMA (R-1) MRS. P M DUTTA
	WITH MACApp./12376/2019 (Filing Number)	SRI SANWARMAL SWAMI Versus THE ORIENTAL INSURANCE COMPANY LTD. AND 4 ORS		
28	I.A.(Civil)/3964/2019 in MACApp./8682/2018	NATIONAL INSURANCE CO. LTD Versus MUSTT ABIYA KHATUN AND 2 ORS.	MR. R K BHATRA MS P HAJURI MS RIMPI DUTTA	
	WITH MACApp./8682/2018 (Filing Number)	NATIONAL INSURANCE CO. LTD Versus MUSTT ABIYA KHATUN AND 2 ORS		
29	MACApp./81/2020	THE NATIONAL INSURANCE COMPANY LIMITED Versus SRI SUJAN PAUL and 3 ORS	MS.R D MOZUMDAR MR.S P SHARMA MS. C MOZUMDAR	MR. R GOSWAMI (R4)
	WITH I.A.(Civil)/498/2020 in MACApp./81/2020	THE NATIONAL INSURANCE COMPANY LIMITED Versus SRI SUJAN PAUL and 3 ORS	MS.R D MOZUMDAR MR.S P SHARMA MS. C MOZUMDAR	
30	MACApp./329/2021 WITH LCR	NEW INDIA ASSURANCE COMPANY LIMITED Versus SRI SHIVA NATH DAHUTIA AND 2 ORS	MR. K K BHATTA MR J JOHN MS JONA TALUKDAR	MR. U J SAIKIA MR. U J SAIKIA MR. A GOHAIN MR A HAWARI MR S ISLAM (R-2)

31	MACApp./833/2022	SABITA PAUL AND ANR. Versus SUCHEN PAUL @ SUSHEN PAUL AND ANR.	MR A HUSSAIN MR. A T SARKAR	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA
32	MACApp./136/2023 WITH LCR	NEW INDIA ASSURANCE COMPANY LTD. Versus BIPUL BARUAH AND 3 ORS. F	MR. R GOSWAMI MS. M SAIKIA	MR G CHOUDHURY MR BHARGAV DAS MR ARINDAM BARUAH
33	MACApp./168/2023 WITH LCR, OFFICE NOTE	NATIONAL INSURANCE COMPANY LIMITED Versus MINAKSHY THAKURIA AND 3 ORS.	MR T KALITA MR. A KAKATI	MR. J KALITA (R-4)
34	I.A.(Civil)/2019/2023 in MACApp./2706/2023 WITH MACApp./2706/2023 (Filing Number)	ORIENTAL INSURANCE COMPANY LTD. Versus RAMESH HASNU AND 5 ORS. ORIENTAL INSURANCE COMPANY LTD. Versus RAMESH HASNU AND 5 ORS. H	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA MS. R D MOZUMDAR	MR. J LASKAR (R-5,6) MR. RASHIDUL ISLAM (R-5,6)
35	I.A.(Civil)/2179/2023 in MACApp./8871/2023 WITH MACApp./8871/2023 (Filing Number)	NEW INDIA ASSURANCE COMPANY LIMITED Versus BITHIKA BAIRAGI @ PRANJITA AND 3 ORS. NEW INDIA ASSURANCE COMPANY LIMITED . Versus BITHIKA BAIRAGI @ PRANJITA AND 3 ORS. B	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA MS. R D MOZUMDAR	MRS. S ROY(R-4) MS F N ZAMAN (R-4)
36	I.A.(Civil)/2222/2023 WITH LCR in MACApp./258/2018 WITH MACApp./258/2018	SMTI ARUNIMA CHANGMAI GOGOI AND 2 ORS Versus THE DIVISIONAL MANAGER, SMTI ARUNIMA CHANGMAI GOGOI Versus THE DIVISIONAL MANAGER,	 MR A PEGU MR. K K PARASAR MR. B CHETRI	MS. D D BARMAN MR. A DUTTA MRS. D DAS BARMAN (r-1) MS. P CHUTIA (r-1) MRS. P M DUTTA
37	I.A.(Civil)/2369/2023 in MACApp./9539/2023 WITH MACApp./9539/2023 (Filing Number) WITH I.A.(Civil)/9541/2023 (Filing Number)	ORIENTAL INSURANCE CO. LTD Versus SIMA DEY @ SIMA NAG AND 2 ORS. ORIENTAL INSURANCE CO. LTD Versus SIMA DEY @ SIMA NAG AND 2 ORS. E ORIENTAL INSURANCE CO. LTD Versus SIMA DEY @ SIMA NAG AND 2 ORS. E	MR SISHIR DUTTA MS. M CHOUDHURY MS M DAS MS. M CHOUDHURY MS. M CHOUDHURY	
38	I.A.(Civil)/2799/2023 in MACApp./5988/2023 WITH MACApp./5988/2023 (Filing Number)	NEW INDIA ASSURANCE COMPANY LTD. Versus KRISHNA BORAH AND 3 ORS. NEW INDIA ASSURANCE COMPANY LTD. Versus KRISHNA BORAH AND 3 ORS. A	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA MS. R D MOZUMDAR	MR H P GUWALA (R3) MR. A BORO (R3)
39	I.A.(Civil)/2978/2023 WITH LCR in MACApp./354/2023 WITH MACApp./354/2023	KALPANA NATH AND 6 ORS. Versus THE NEW INDIA ASSURANCE CO. LTD. AND 2 ORS. THE NEW INDIA ASSURANCE CO. LTD. Versus KALPANA NATH AND 6 ORS.	MR. R K AGARWALA MS. D KALITA MR. A ACHARYA MR B ACHARYYA	MR. A ACHARYA MR B ACHARYYA MR. R K AGARWALA (R-1,3,4) MS. D KALITA (R-1,3,4) MR. A HUSSAIN (r-6,7) MR A CHOUDHURY (R-1,3,4)

40	I.A.(Civil)/3287/2023 in MACApp./6455/2023	KAJAL BHANU AND 7 ORS. Versus CIRCLE OFFICER AND 3 ORS.	MR. S ISLAM MR A HAWARI	
	WITH MACApp./6455/2023 (Filing Number)	KAJAL BHANU AND Versus CIRCLE OFFICER AND 3 ORS. E	MR. S ISLAM	
41	I.A.(Civil)/3318/2023 IN MACApp./171/2020(D/O), WITH LCR (XEROX) in MACApp./171/2020	ORIENTAL INSURANCE COMPANY LTD Versus SUKURJAN NESSA AND 13 ORS.	MS. R D MOZUMDAR MS. C MOZUMDAR MS P SARMAH	
42	I.A.(Civil)/3481/2023 in MACApp./12957/2023	SARALA DAS Versus NATIONAL INSURANCE COMPANY LTD AND 2 ORS.	MR. A R AGARWALA MD. K ALI	
	WITH MACApp./12957/2023 (Filing Number)	SARALA DAS Versus NATIONAL INSURANCE COMPANY LT.D AND 2 ORS. H	MR. A R AGARWALA	
43	I.A.(Civil)/3693/2023 in MACApp./13347/2023	NATIONAL INSURANCE COMPANY LTD. Versus DIPANKAR DAS AND 2 ORS.	MRS L SHARMA MR. K K BHATTA	
	WITH MACApp./13347/2023 (Filing Number)	NATIONAL INSURANCE COMPANY LTD. Versus DIPANKAR DAS AND 2 ORS. H	MR. K K BHATTA	
	WITH I.A.(Civil)/13350/2023 (Filing Number)	NATIONAL INSURANCE COMPANY LTD. Versus DIPANKAR DAS AND 2 ORS. H	MR. K K BHATTA	
44	CO/2/2024	RABIYA BIBI AND ORS Versus UNITED INDIA INSURANCE CO. LTD	MR. N BHATRA MR G JALAN I KUMARI	
	WITH MACApp./361/2023	UNITED INDIA INSURANCE COMPANY LIMITED Versus RABIYA BIBI AND 6 ORS.	MRS L SHARMA MR. K K BHATTA	
46	I.A.(Civil)/110/2024 WITH LCR in MACApp./5/2022	SRI MANORANJAN SINGHA Versus THE UNITED INSURANCE COMPANY LIMITED	MR. A R AGARWALA	MS. A DUTTA
	WITH MACApp./5/2022	THE UNITED INSURANCE COMPANY LIMITED Versus SRI MANORANJAN SINGHA AND 5 ORS.	MR. A DUTTA MR. M DUTTA MS S DEV MS N RAI MRS. P M DUTTA	MR. A R AGARWALA(R-1) MR. R GOSWAMI (R2) MS. M R DEVI (R3) MR. V N UPADHYAY (R-5,6) MS. P BORTHAKUR (R2) MS P MISHRA (R-5,6) T RAMCHIARY (R-5,6) MR A AGARWALA((R-1)
47	I.A.(Civil)/149/2024 in MACApp./12303/2023	BABITA DEKA AND ANR Versus ORIENTAL INSURANCE CO LTD AND 2 ORS	MR D MONDAL MR R.D. BHUYAN	
	WITH MACApp./12303/2023 (Filing Number)	BABITA DEKA AND ANR Versus ORIENTAL INSURANCE CO LTD AND 2 ORS (B)	MR D MONDAL	
48	I.A.(Civil)/207/2024 in MACApp./15873/2023	ORIENTAL INSURANCE COMPANY LTD Versus MINU DEKA AND 2 ORS	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA	MR T KALITA (R-1,2)
	WITH MACApp./15873/2023 (Filing Number)	ORIENTAL INSURANCE COMPANY LTD Versus MINU DEKA AND 2 ORS F	MS. R D MOZUMDAR	

49	I.A.(Civil)/223/2024 in MACApp./13340/2023	ORIENTAL INSURANCE COMPANY LIMITED Versus ABDUL HUSSAIN AND 2 ORS.	MR. R C PAUL	MR. A R AGARWALA MR ADITYA AGARWALA
	WITH MACApp./13340/2023 (Filing Number)	ORIENTAL INSURANCE COMPANY LTD Versus ABDUL HUSSAIN AND 2 ORS. B	MR. R C PAUL	
	WITH I.A.(Civil)/13341/2023 (Filing Number)	ORIENTAL INSURANCE COMPANY LTD Versus ABDUL HUSSAIN AND 2 ORS. B	MR. R C PAUL	
50	I.A.(Civil)/833/2024 in MACApp./2661/2024	GEETA CHETRY AND ANR. Versus THE DIVISIONAL MANAGER AND 3 ORS.	MR. M MORE MR. S NAG MR. N D SARMA	MR T KALITA (R-3,4) MR. A KAKATI (R-3,4)
	WITH MACApp./2661/2024 (Filing Number)	GEETA CHETRY AND ANR Versus THE DIVISIONAL MANAGER, NEW INDIA ASSURANCE CO. LTD AND 3 ORS F	MR. S NAG	
51	I.A.(Civil)/1560/2024 WITH LCR 2 FILES (XEROX COPY) in MACApp./80/2021	RASHIDA BEGUM AND 4 ORS Versus NEW INDIA ASSURANCE CO. LTD.	MR. M AHMED	MR. A ACHARYA MR. A ACHARYA
	WITH MACApp./80/2021	NEW INDIA ASSURANCE CO. LTD. Versus RASHIDA BEGUM AND 6 ORS (E)	MRS B ACHARYA MR. A ACHARYA	MR D MONDAL (r-1 to 5) MR. M AHMED (r-1 to 5)

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LEAVE NOTE OF ADVOCATES FOR 03/06/2024

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1)	MR B ACHARYYA	20-04-2024	To	15-06-2024
2)	MR S DASGUPTA	06-05-2024	To	30-08-2024
3)	MR D K DAS	20-05-2024	To	10-06-2024
4)	MR. A K TALUKDAR	20-05-2024	To	04-06-2024
5)	MR. P SUNDI	22-05-2024	To	06-06-2024
6)	MS. N M DEKA	24-05-2024	To	28-06-2024
7)	MR. A THAKUR	24-05-2024	To	06-06-2024
8)	MS. B M CHETRI	28-05-2024	To	04-06-2024
9)	MS. D GHOSH	28-05-2024	To	04-06-2024
10)	MS. S SARMA	29-05-2024	To	15-06-2024
11)	MR. S B PRASAD	03-06-2024	To	07-06-2024
12)	MR. S K SAHARIAH	01-06-2024	To	17-07-2024
13)	MR M Z AHMED	03-06-2024	To	04-06-2024
14)	MS B DUTTA	03-06-2024	To	04-06-2024
15)	MR. A M DUTTA	03-06-2024	To	04-06-2024
16)	MR. D KAKOTI	01-06-2024	To	12-06-2024
17)	MR D BHATTACHARYA	04-06-2024	To	04-06-2024
18)	MR D BHATTACHARYA	14-06-2024	To	14-06-2024
19)	MR D BHATTACHARYA	24-06-2024	To	24-06-2024
20)	MR D BHATTACHARYA	26-06-2024	To	26-06-2024
21)	MR D BHATTACHARYA	28-06-2024	To	28-06-2024
22)	MR. P MAHANTA	03-06-2024	To	03-06-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Monday,3rd June 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE ARUN DEV CHOUDHURY

COURT NO: 20

[CRIMINAL BENCH]

**THIS BENCH WILL TAKE UP BAIL MATTERS IMMEDIATELY
AFTER MOTION MATTERS FOLLOWED BY ORDERS, ADMISSION
AND HEARING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
1	Bail Appln./1582/2024	MD. MIJANUR RAHMAN Versus THE STATE OF ASSAM	MR. K BORUAH MR. M ALAM MS. P BORAH	PP, ASSAM
2	Bail Appln./1584/2024	CHANDAN BORAH Versus THE STATE OF ASSAM AND ANR.	MR S BORTHAKUR MR S DAS	
3	Bail Appln./1590/2024	KUKHA KUTUM Versus THE STATE OF ASSAM	MR K THAKUR MR D MEDHI MS. P. NAIDING	PP, ASSAM
4	Bail Appln./1593/2024	SAILESH GOND AND 4 ORS. Versus THE STATE OF ASSAM	MR. R SARMA A H CHOUDHURY	PP, ASSAM
5	Bail Appln./1600/2024 B/O	RAFIK ALI Versus THE STATE OF ASSAM	G UDDIN MR A K AZAD MR. I HUSSAIN	PP, ASSAM
MOTION (AB)				
6	AB/1202/2024 FIXED	JYOTI PRASAD KALITA Versus THE STATE OF ASSAM	MS. T SOM MS. U HAZARIKA	PP, ASSAM
7	AB/1421/2024	MUSLEM UDDIN @ MUSLIM ALI Versus THE STATE OF ASSAM AND ANR	MR. M U MONDAL MS. N NASRIN MR A ALIM SK MR. A W MONDAL	PP, ASSAM
8	AB/1428/2024	MD. MALEK ALI @ ABDUL MALEK Versus THE STATE OF ASSAM	MAHIBUR RAHMAN MR AZIZUR RAHMAN MS ASFIA AHMED MS. NISHA BEGUM	PP, ASSAM
9	AB/1438/2024	KANKANJYOTI KAUSHIK AND 2 ORS. Versus THE STATE OF ASSAM	MR. A AHMED MR. I U CHOWDHURY U U KHAN MR A AHMED	PP, ASSAM
10	AB/1441/2024	HAFIZUR RAHMAN Versus THE STATE OF ASSAM	MR. A RAHMAN	PP, ASSAM

11	AB/1445/2024	HITESH DEKA @ HITESWAR DEKA AND ANR Versus STATE OF ASSAM	MR J BORAH MR N PATIRI MS B LASKAR	PP, ASSAM
MOTION				
12	Tr.P.(CrI.)/24/2024	MOHAMMAD RIJVAN Versus THE STATE OF ASSAM	MR. A AHMED MR. M A CHOUDHURY U U KHAN MR A AHMED	PP, ASSAM
	WITH I.A.(CrI.)/500/2024 in Tr.P.(CrI.)/24/2024	MOHAMMAD RIJVAN Versus THE STATE OF ASSAM	MR. A AHMED MR. M A CHOUDHURY U U KHAN MR A AHMED	PP, ASSAM
13	Tr.P.(CrI.)/25/2024	JESMINA PARBIN Versus ABDUS SATTAR	MRS A SAIKIA MS. U SAUD	
14	CrI.Pet./532/2024 B/O	SUHEL AHMED @ SIBLU Versus THE STATE OF ASSAM AND ANR	MR. N J DUTTA MS. R CHOUDHURY MR A BASUMATARY MS. B. HAZARIKA	PP, ASSAM
15	CrI.Pet./609/2024 FIXED	ANOWAR HUSSAIN Versus NAMITA DAS	MR. R ALI MR H A AHMED	
16	CrI.Pet./636/2024	SAMSUL HOQUE AND 3 ORS Versus THE STATE OF ASSAM AND ANR	MR. L R MAZUMDER MR. A Z AHMED	PP, ASSAM
ADMISSION				
17	WP(C)/4606/2020 PART-HEARD, FIXED	NO. 115330082 EX RT/GD MUSTAQUE AHMED Versus THE UNION OF INDIA AND 4 ORS	MR. R MAZUMDAR MR M J QUADIR MR. K MIRA MR S S ISLAM AMICUS CURIAE	MR. S K MEDHI ASSTT.S.G.I.
18	Tr.P.(CrI.)/20/2023	RINKI SINGH Versus BIKASH KUMAR SINGH AND 3 ORS	MR. P SAIKIA	MR. I CHOUDHURY (R-1) R L CHUTIA (R-1) SC, LEGAL AID
19	CrI.Pet./140/2023 WITH LCR 2 FILES(SCANNED COPY), FIXED	GULAF HUSSAIN AND ANR Versus THE STATE OF ASSAM AND ANR	MR. S C BISWAS MS A DAS SUSHMITA SENGUPTA MS. J GHOSH	MS. R S SADIAL MR. M R SODIAL
20	CrI.Pet./1136/2023	SUKHDEWA RAM BIJARIANIYA Versus AMRIT CEMENT LTD	MR. J SINGH S SAIKIA MS. RUKMINI BARUA MS. PADMINI BARUA P BORAH	MR. B BARUAH MRS. S D DEKA
21	Tr.P.(CrI.)/13/2024 WITH LCR 1 FILE(SCANNED COPY), FIXED	SHILADITYA SWARGIARY Versus NIKITA SWARGIARY	MR B DEORI	MR. M KHAN MS J AKTAR
22	CrI.Pet./530/2024 WITH LCR 1 FILE(SCANNED COPY), FIXED	DURLOV KHANIKAR @ KRISHNA RAJ KHANIKAR Versus THE STATE OF ASSAM	MR. B K DAS MR H P GUWALA H P NEOG	PP, ASSAM
BAIL HEARING (BA)				
23	Bail Appln./815/2024 WITH CASE RECORD(SCANNED COPY), FIXED	MD. SAHADUL ISLAM Versus THE STATE OF ASSAM	MR. N J DUTTA MR N AHMED MR. M M ZAMAN MR A BASUMATARY	PP, ASSAM
24	Bail Appln./1379/2024 WITH OFFICE NOTE, FIXED	JUBBAR ALI Versus THE STATE OF ASSAM	MD H R AHMED MR A MALEK	PP, ASSAM
25	Bail Appln./1396/2024 FIXED	KUTUB UDDIN AHMED Versus THE STATE OF ASSAM	MS. T SOM MS. U HAZARIKA MR. P TELI	PP, ASSAM
26	Bail Appln./1448/2024 FIXED	IAISHAH DHAR @ SMTI. KHAM AND ANR. Versus THE STATE OF ASSAM	MS. A. MEDHI	PP, ASSAM

27	Bail Appln./1450/2024 FIXED	PRITAM DEV CHOUDHURY Versus THE STATE OF ASSAM	MR G CHAMUAH	PP, ASSAM
28	Bail Appln./1498/2024 FIXED	ABINASH BHAGAWAN SALONKHE Versus THE STATE OF ASSAM	MR G CHAMUAH MR. B HUSSAIN MR. A R HAZARIKA SADDAM HUSSAIN	PP, ASSAM
29	Bail Appln./1513/2024 FIXED	JUL HASH ALI @ JULHASH ALI Versus THE STATE OF ASSAM	MR M ISLAM MR K THAKUR MR D MEDHI B ALI SK	PP, ASSAM
BAIL HEARING				
30	AB/962/2024 FIXED	GANESH CHANDRA DEKA Versus THE STATE OF ASSAM	MR S M ABDULLAH P MR. J ALI MD IMRAN	PP, ASSAM
31	AB/994/2024 FIXED	KISHORE SEAL @ SHIL AND ANR Versus THE STATE OF ASSAM	MR. B PHUKAN MR. P K GOGOI	PP, ASSAM
32	AB/1114/2024 WITH OFFICE NOTE, FIXED	PRAVEEN KOTHARI AND ANR. Versus THE STATE OF ASSAM	MR. S D PURKAYASTHA MR S P DAS MD A ISLAM	MR. A K BHUYAN MS. N CHOUDHURY MR. A KHOUND MS B BORA MR A SHARMA MR A TALUKDAR MR J DAS PP, ASSAM
33	AB/1239/2024 FIXED	BINIT TALUKDAR Versus THE STATE OF ASSAM	MS. T SOM MR H DAS MS. U HAZARIKA	PP, ASSAM
ORDERS				
34	CRL.A(j)/113/2018 WITH OFFICE NOTE, LCR 5 FILES	RATAN BHUYAN Versus THE STATE OF ASSAM	MS. MEGHALI BARMAN, AMICUS CURIAE	PP, ASSAM
35	I.A.(CrI.)/443/2021 WITH LCR 5 FILES, P.B.-1, FIXED in CrI.A./171/2021 WITH CrI.A./171/2021	MD. RANU AHMED Versus THE STATE OF ASSAM AND ANR.	MR P KATAKI MRS R BEGUM MRS. M D BORUAH	PP, ASSAM
36	W.P.(CrI.)/26/2023 FIXED	MD. RANU AHMED Versus THE STATE OF ASSAM AND ANR.	MR P KATAKI MRS R BEGUM MRS. M D BORUAH	PP, ASSAM
37	W.P.(CrI.)/26/2023 FIXED	ABHISHEK GUPTA Versus THE STATE OF ASSAM AND 4 ORS	MR. R DUBEY MS. A B KAYASTHA MR. A N I HUSSAIN	GA, ASSAM
37	CRL.A(j)/94/2023 WITH OFFICE NOTE, LCR 4 FILES, FIXED	RAKESH CHANDRA RAY Versus THE STATE OF ASSAM AND ANR.	MR. S BISWAS	PP, ASSAM
38	CrI.A./409/2023 <u>O Y 8 M 22 D</u> :WITH LCR 5 FILES WITH I.A.(CrI.)/1084/2023 in CrI.A./409/2023	SIKHAMONI DUTTA Versus THE STATE OF ASSAM	MR. D BARUAH MR W TERON MS S K GUPTA	PP, ASSAM
38	CrI.A./409/2023 <u>O Y 8 M 22 D</u> :WITH LCR 5 FILES WITH I.A.(CrI.)/1084/2023 in CrI.A./409/2023	SIKHAMONI DUTTA Versus THE STATE OF ASSAM	MR. D BARUAH MR W TERON MS S K GUPTA	PP, ASSAM
39	CrI.A./453/2023 WITH LCR 3 FILES, FIXED WITH I.A.(CrI.)/1194/2023 in CrI.A./453/2023	MD. MANIR Versus THE STATE OF ASSAM AND ANR. A	G UDDIN MR. Y SIKDAR P ADHIKARI MR K TALUKDAR	MR. B CHOUDHURY (R-2) PP, ASSAM
39	CrI.A./453/2023 WITH LCR 3 FILES, FIXED WITH I.A.(CrI.)/1194/2023 in CrI.A./453/2023	MD MANIR Versus THE STATE OF ASSAM AND ANR. A	G UDDIN MR. Y SIKDAR P ADHIKARI MR K TALUKDAR	PP, ASSAM

40	Crl.A./478/2023 Q Y 7 M 2 D :WITH LCR 3 FILES, FIXED	AFAZUDDIN ALI @ AFAJ UDDIN Versus THE STATE OF ASSAM AND ANR.	MR Z KAMAR F K R AHMED MRS. M TALUKDAR MR. N I KHAN MR. S Z RAHMAN MRS. H THAKURIA	PP, ASSAM
	WITH I.A.(Crl.)/1268/2023 in Crl.A./478/2023	AFAZUDDIN ALI @ AFAJ UDDIN Versus THE STATE OF ASSAM AND ANR. B	MR Z KAMAR F K R AHMED MRS. M TALUKDAR MR. N I KHAN MR. S Z RAHMAN MRS. H THAKURIA	PP, ASSAM
41	Crl.Pet./614/2023 B/O	RENUBALA GHOSH AND ANR Versus THE STATE OF ASSAM AND ANR	MS. R CHOUDHURY MRS. S ROY	PP, ASSAM
42	Crl.Pet./831/2023	SMTI. MAMTA JAIN Versus THE STATE OF ASSAM AND 3 ORS	MR. B D DEKA MR. M DAS N CHAUDHURY MR A DEKA	MR P DAS (R2) MS N BARUAH (R2) PP, ASSAM
43	Crl.Pet./1188/2023	ANAND KUMAR JAIN AND ANR Versus THE STATE OF ASSAM AND ANR	MR R K MOUR MR S SHARMA	PP, ASSAM
44	Crl.Pet./55/2024 FIXED	SANJIVE NARAIN Versus MANOJ KUMAR BORAH	MR S BORTHAKUR MR. D SARMAH S. J. SAHARIAH B. D. KAKATI	
45	I.A.(Crl.)/511/2024 FIXED in AB/1009/2024 WITH AB/1009/2024	ABDUL SALAM ALI Versus THE STATE OF ASSAM	MR. K SINGHA	PP, ASSAM
		ABDUL SALAM ALI Versus THE STATE OF ASSAM	MR. K SINGHA MR S DUTTA M DEVI	PP, ASSAM
46	I.A.(Crl.)/517/2024 in CRL.A(J)/4580/2024 WITH CRL.A(J)/4580/2024 (Filing Number) WITH I.A.(Crl.)/4581/2024 (Filing Number)	ANANDA DAS Versus THE STATE OF ASSAM ANANDA DAS Versus THE STATE OF ASSAM	MRS. S KHATANIAR (LEGAL AID COUNSEL) MRS. S KHATANIAR MRS. S KHATANIAR	PP, ASSAM
<u>QUASHMENT</u>				
47	Crl.Pet./358/2023	GOFUR ALI AND ANR Versus THE STATE OF ASSAM AND ANR	MR. A AHMED U U KHAN	PP, ASSAM
48	Crl.Pet./860/2023 FIXED WITH I.A.(Crl.)/394/2024 in Crl.Pet./860/2023	ANU BORAH Versus THE STATE OF ASSAM AND ANR ANU BORAH Versus JINTUMONI KALITA	MR A DASGUPTA MS B DAS MR A DASGUPTA MS B DAS	MR. K BORUAH (R-2) MR. M ALAM (R-2) MS. P DAS (R-2) PP, ASSAM D DAS PP, ASSAM
49	Crl.Pet./872/2023 FIXED WITH I.A.(Crl.)/50/2024 in Crl.Pet./872/2023	RAJIV PRASAD AND 5 ORS Versus RANI KUMARI RANI KUMARI, Versus RAJIV PRASAD AND 5 ORS	MR G N SAHEWALLA MR. A CHETIA MR H K SARMA MS K BHATTACHARYYA MR. S P ROY JYOTISH DAS	MR. S P ROY JYOTISH DAS MS P DEY MR G N SAHEWALLA

50	Crl.Pet./1105/2023 BY SLIP	JAHIDUL ISLAM AND 2 ORS Versus THE STATE OF ASSAM AND 3 OTHERS	MR S BORTHAKUR MR. S U AHMED MD. ANARUL ISLAM	DY. S.G.I. PP, ASSAM SR. GOVT. ADVOCATE, ASSAM
WITH				
51	Crl.Pet./1108/2023	ZAKIR HUSSAIN Versus THE STATE OF ASSAM AND ANR	MR S BORTHAKUR MR. S U AHMED MD. ANARUL ISLAM	MR. D NATH, MR. M PHUKAN, PP, ASSAM DY.S.G.I. PP, ASSAM SR. GA, ASSAM
WITH				
	I.A.(Crl.)/1022/2023 in Crl.Pet./1108/2023	ZAKIR HUSSAIN, Versus THE STATE OF ASSAM AND 3 ORS	MR S BORTHAKUR MR. S U AHMED	PP, ASSAM
52	Crl.Pet./242/2024 WITH OFFICE NOTE.	MAYNAL ALI Versus THE STATE OF ASSAM AND ANR	MR. A AHMED U U KHAN	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 03/06/2024

1)	MR B ACHARYYA	20-04-2024	To	15-06-2024
2)	MR S DASGUPTA	06-05-2024	To	30-08-2024
3)	MR D K DAS	20-05-2024	To	10-06-2024
4)	MR. A K TALUKDAR	20-05-2024	To	04-06-2024
5)	MR. P SUNDI	22-05-2024	To	06-06-2024
6)	MS. N M DEKA	24-05-2024	To	28-06-2024
7)	MR. A THAKUR	24-05-2024	To	06-06-2024
8)	MS. B M CHETRI	28-05-2024	To	04-06-2024
9)	MS. D GHOSH	28-05-2024	To	04-06-2024
10)	MS. S SARMA	29-05-2024	To	15-06-2024
11)	MR. S B PRASAD	03-06-2024	To	07-06-2024
12)	MR. S K SAHARIAH	01-06-2024	To	17-07-2024
13)	MR M Z AHMED	03-06-2024	To	04-06-2024
14)	MS B DUTTA	03-06-2024	To	04-06-2024
15)	MR. A M DUTTA	03-06-2024	To	04-06-2024
16)	MR. D KAKOTI	01-06-2024	To	12-06-2024
17)	MR D BHATTACHARYA	04-06-2024	To	04-06-2024
18)	MR D BHATTACHARYA	14-06-2024	To	14-06-2024
19)	MR D BHATTACHARYA	24-06-2024	To	24-06-2024
20)	MR D BHATTACHARYA	26-06-2024	To	26-06-2024
21)	MR D BHATTACHARYA	28-06-2024	To	28-06-2024
22)	MR. P MAHANTA	03-06-2024	To	03-06-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Monday,3rd June 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MRS. JUSTICE SUSMITA PHUKAN KHAUND

COURT NO: 21

[CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
1	Bail Appln./1580/2024	NITIKESH DAS Versus THE STATE OF ASSAM	MR. T DAS MS A BARUAH MR. H ALI	PP, ASSAM
2	Bail Appln./1581/2024	KRISHNA KAMAL SAIKIA Versus THE STATE OF ASSAM	MR. K BORUAH MR. M ALAM MS. P BORAH	PP, ASSAM
3	Bail Appln./1583/2024	ABDUL BASIT Versus THE STATE OF ASSAM	MR. M H RAJBARBHUIYAN MRS R CHETRI MS. S RASUL	PP, ASSAM
4	Bail Appln./1585/2024	BIPUL GHOSH Versus THE STATE OF ASSAM	MR. S C BISWAS MS A DAS MR. F A HASSAN MS. U NANDA	PP, ASSAM
5	Bail Appln./1594/2024	LUTFUR RAHMAN @ ROCKY ISLAM Versus THE STATE OF ASSAM	MR. N J DUTTA MR N AHMED MR G P CHETIA MR. M M ZAMAN MR A BASUMATARY	PP, ASSAM
6	Bail Appln./1595/2024	ARMAN ALI Versus THE STATE OF ASSAM	MR. R ALI MR H A AHMED	PP, ASSAM
7	Bail Appln./1597/2024	RAHUL HARICHANDRA PAWAR @ RAHUL PAWAR Versus THE STATE OF ASSAM	MR K THAKUR MR D MEDHI MS. P. NAIDING MR P SONOWAL	PP, ASSAM
MOTION				
8	Crl.Pet./630/2024	MOTIBUR RAHMAN @ MOTI ALI Versus THE STATE OF ASSAM AND ANR	MR. B CHOWDHURY MR N AHMED MS. S DEVI MS. K L R YANTHAN	PP, ASSAM
9	Crl.Pet./631/2024	SAFI ALOM Versus THE STATE OF ASSAM AND ANR	MD A SAHAD MR. M H ALI	PP, ASSAM
10	Crl.Pet./632/2024	ABDUS SALAM MIAH Versus THE STATE OF ASSAM AND ANR	MR. M U MONDAL MS. N NASRIN MR K ISLAM MR A ALIM SK MR. A W MONDAL	PP, ASSAM

11	AB/1422/2024	MATIN ALI AND 7 ORS. Versus THE STATE OF ASSAM	MR M HOQUE MR. R A CHOUDHURY	PP, ASSAM
12	AB/1424/2024 B/O	MD. ANAR HUSSAIN @ ANOAR HUSSAIN Versus THE STATE OF ASSAM	MR. N J DUTTA MR N AHMED MR G P CHETIA MR. M M ZAMAN MR A BASUMATARY	PP, ASSAM
13	AB/1426/2024	AKHTAR HUSSAIN Versus THE STATE OF ASSAM	MR. A R BHUYAN MR. J BARMAN MR D J BORO MR S ABDULLAH	PP, ASSAM
14	AB/1427/2024	MD SAHIDUL ISLAM @ ABU SAHID Versus THE STATE OF ASSAM	F K R AHMED MRS. H THAKURIA	PP, ASSAM
15	AB/1429/2024	RESHMINA BEGUM AND 2 ORS Versus THE STATE OF ASSAM	MR P K DAS MR. M BARUAH MR. M ALOM	PP, ASSAM
16	AB/1431/2024	JAHANGGIR ALAM @ JAHANGIR ALOM Versus THE STATE OF ASSAM	MR H DAS MR. B C DEKA D BARUAH	PP, ASSAM
17	AB/1433/2024	ANJAN GOGOI AND ANR Versus THE STATE OF ASSAM	MR. K BORUAH MR. M ALAM MS. P BORAH	PP, ASSAM
18	AB/1434/2024	MANASH PRATIM NATH Versus STATE OF ASSAM	MR. K M HALOI MRS. BHANITA CHOUDHURY	PP, ASSAM
19	AB/1444/2024	TARUN INGHI Versus THE STATE OF ASSAM	MR. J C GOGOI MR B ISLAM	PP, ASSAM
20	AB/1446/2024	SMT BOSHICA NEGI Versus THE STATE OF ASSAM	MR S BORTHAKUR MR R SENSUA G KAUSHIK A M AHMED R A LAHKAR	PP, ASSAM

ADMISSION

21	Tr.P.(CrI.)/14/2024 FIXED	SMTI PURNIMA BORUAH AND ANR Versus NILUTPAL BORAH	ALHAJJ I UDDIN MRS. R MOMTAZ MR R HOQUE	
22	Crl.Rev.P./75/2024 FIXED	NABIN KUMAR SHANKAR @ NABIN SHARMA Versus THE STATE OF ASSAM AND ANR	MR. J SARMAH	MR. B SARMA, SPL. P.P., FOREST DEPTT. (R-2) PP, ASSAM
23	Crl.Rev.P./131/2024 WITH LCR 1 FILE, FIXED	HANIF ALI AHMED Versus THE STATE OF ASSAM AND ANR	MR J ISLAM MR. A HUSSAIN MR M ROHMAN	MR. A K PURKAYASTHA (R-2) MR. B RAHMAN (R-2) PP, ASSAM
24	Crl.Pet./459/2024 FIXED	A. NOBIN @ NABIN SINGHA Versus THE STATE OF ASSAM AND ANR.	MR. N B P SINGHA MR. D BARMAN	MR D GOSWAMI (r-2) MR K BARMAN (r-2) MR S AFRIDI (r-2) PP, ASSAM
25	Crl.Pet./522/2024 B/O	MERAJUL HOQUE Versus THE STATE OF ASSAM AND 2 ORS	MR. M U MONDAL MD. I H KHAN MR K ISLAM MR A ALIM SK MR. A W MONDAL	PP, ASSAM SC, FOREST

BAIL HEARING (BA)

26	Bail Appln./3932/2023 WITH CASE RECORD(SCANNED COPY), B/O	MD. HASAN ALI Versus THE STATE OF ASSAM	MR. J M A CHOUDHURY MR. A B T HAQUE MS HIMADRI BORAH	PP, ASSAM
27	Bail Appln./1262/2024 FIXED	BISHNU DEV KOCH Versus THE STATE OF ASSAM	MR. A M KHAN MR KUTUB ALI MR T T MONI	PP, ASSAM

28	Bail Appln./1314/2024 FIXED	VINOD KR. MISHRA AND 2 ORS. Versus THE STATE OF ASSAM	MR D J DAS MR. FIRUZ KHAN MR U CHAUDHURY MR. ABHIJIT MENA	PP, ASSAM
29	Bail Appln./1318/2024 FIXED	SOFIQU ALI Versus THE STATE OF ASSAM	MR. B CHOWDHURY	PP, ASSAM
30	Bail Appln./1327/2024 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED	PAI TAYENG Versus THE STATE OF ASSAM	MR. A PAUL	PP, ASSAM
31	Bail Appln./1357/2024 WITH CASE RECORD(SCANNED COPY), FIXED	SAPIAR RAHMAN @ SAPIUR RAHMAN AND ANR. Versus THE STATE OF ASSAM	MR Z HUSSAIN MR. M HOQUE	PP, ASSAM
32	Bail Appln./1382/2024 FIXED	BIPUL NEOG Versus THE STATE OF ASSAM	MR K THAKUR MR D MEDHI MS. P. NAIDING MR P SONOWAL	PP, ASSAM
33	Bail Appln./1424/2024 FIXED	SHAHJAHAN ALI MANDAL @ SHAJAHAN MONDAL AND 2 ORS Versus THE STATE OF ASSAM	MR. S C BISWAS MS A DAS MR. P S BISWAS MS A BORAH	PP, ASSAM
34	Bail Appln./1479/2024 FIXED	NUR ISLAM @ MD. NUR ISLAM Versus THE STATE OF ASSAM	MR. S C BISWAS MS A DAS MS A BORAH MS. J GHOSH MS. R DEVI	PP, ASSAM
35	Bail Appln./1486/2024 FIXED	ABDUL JABBAR SK. @ JABBAR SK. Versus THE STATE OF ASSAM	MR. M KHAN MS J AKTAR	PP, ASSAM
36	Bail Appln./1541/2024 FIXED	MD IMDADUL HOQUE AND ANR Versus THE STATE OF ASSAM	MR P KATAKI MS S BARPUJARI MRS R BEGUM MS. A LALA	PP, ASSAM
37	WITH AB/1235/2024	MD. ILIAS ALI AND ANR. Versus THE STATE OF ASSAM	MR P KATAKI MS S BARPUJARI MRS R BEGUM MS. A LALA	PP, ASSAM
BAIL HEARING				
38	AB/1256/2024 FIXED	AKHIL DAS AND ANR. Versus THE STATE OF ASSAM	MR. B C DAS MR J H SAIKIA	PP, ASSAM
39	AB/1274/2024 FIXED	DULAN DEY @ ARPANA DEY AND ANR Versus STATE OF ASSAM	MR. A K BHUYAN MS. N CHOUDHURY MR A SHARMA MR A TALUKDAR MR J DAS	PP, ASSAM
40	AB/1301/2024 FIXED	PURNIMA KHATUN AND ANR. Versus THE STATE OF ASSAM	MR. S C BISWAS MS A DAS MS. U NANDA MS. J GHOSH	PP, ASSAM
41	AB/1306/2024 FIXED	HASEN ALI Versus THE STATE OF ASSAM	MR. S ISLAM MR A HAWARI	PP, ASSAM
42	AB/1338/2024 FIXED	JAN MAHAMMAD ALI @ MD. JAN MOMUD ALI AND ANR Versus THE STATE OF ASSAM	MR. A PARAMANIK P. KALITA	PP, ASSAM
ORDERS				
43	CRL.A(J)/18/2022 3 Y 2 M 8 D :WITH LCR 5 FILES, P.B.-1	PAKU KARMAKAR Versus THE STATE OF ASSAM	MS. M BARMAN (AMICUS CURIAE)	PP, ASSAM
44	Crl.Pet./559/2022 WITH LCR 2 FILES(SCANNED COPY)	PRABIN BORDOLOI Versus THE STATE OF ASSAM AND ANR.	MR. M P CHOUDHURY MR. S BATHARI	PP, ASSAM

45	I.A.(CrI.)/598/2023 WITH OFFICE NOTE, LCR 3 FILES, B/O in CrI.A./250/2023 WITH CrI.A./250/2023	ROBIYAL ALI @ ROBIAL SHEIKH Versus THE STATE OF ASSAM AND ANR.	MR. N UDDIN MR. M ISLAM MR S K CHHETRY	PP, ASSAM
46	I.A.(CrI.)/655/2023 in CrI.Pet./313/2023 WITH CrI.Pet./313/2023	ROBIYAL ALI @ ROBIAL SHEIKH Versus THE STATE OF ASSAM AND ANR.	MR. M U MAHMUD MR. N UDDIN MR. M ISLAM MR S H MAHMUD MR S K CHHETRY MS. D BORA MS. B CHETIA L PARBIN	PP, ASSAM
47	I.A.(CrI.)/1226/2023 BA 2622/2023(D/O), BA 4616/2023(D/O), WITH CASE RECORD(SCANNED COPY), FIXED in Bail Appln./2622/2023 WITH Bail Appln./4616/2023	DR. BRIJESH KUMAR RAI, Versus THE STATE OF ASSAM AND 2 ORS.	MS N DEKA MR SAURADEEP DEY	PP, ASSAM
48	CrI.Pet./128/2024 WITH LCR 1 FILE(SCANNED COPY), FIXED	PREMKUMAR SUKUMAR ALIAS S PREM KUMAR Versus THE STATE OF ASSAM AND ANR	MR B P BORAH MR P J DUTTA MR R S RONGHANG MISS. J GOGOI	PP, ASSAM
49	I.A.(CrI.)/418/2024 FIXED in CrI.Rev.P./2170/2024 WITH CrI.Rev.P./2170/2024 (Filing Number)	ABHIJIT NANDI Versus THE STATE OF ASSAM AND ANR	F K R AHMED MRS. H THAKURIA	PP, ASSAM
50	I.A.(CrI.)/501/2024 in AB/3742/2023 WITH AB/3742/2023	GOPAL SHAH Versus NAVANITA SHAH	MR J PAYENG MS J SARMAH MS A PAYENG	PP, ASSAM
51	I.A.(CrI.)/501/2024 in AB/3742/2023 WITH AB/3742/2023	JAHNABI DAS AND ANR Versus CHANDAN JYOTI DEKA AND ANR (A)	MR. A CHAMUAH MR. M S ALAM MS. P K DEVI MR S J SHAMIM	PP, ASSAM
52	I.A.(CrI.)/501/2024 in AB/3742/2023 WITH AB/3742/2023	REJAUL HOQUE @ REJAUL HAQUE AND 3 ORS. Versus THE STATE OF ASSAM	MR. J A AHMED	PP, ASSAM
53	I.A.(CrI.)/501/2024 in AB/3742/2023 WITH AB/3742/2023	REJAUL HOQUE @ REJAUL HAQUE AND 3 ORS. Versus THE STATE OF ASSAM	MR. J A AHMED	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 03/06/2024

1)	MR B ACHARYYA	20-04-2024	To	15-06-2024
2)	MR S DASGUPTA	06-05-2024	To	30-08-2024
3)	MR D K DAS	20-05-2024	To	10-06-2024
4)	MR. A K TALUKDAR	20-05-2024	To	04-06-2024
5)	MR. P SUNDI	22-05-2024	To	06-06-2024
6)	MS. N M DEKA	24-05-2024	To	28-06-2024
7)	MR. A THAKUR	24-05-2024	To	06-06-2024
8)	MS. B M CHETRI	28-05-2024	To	04-06-2024
9)	MS. D GHOSH	28-05-2024	To	04-06-2024
10)	MS. S SARMA	29-05-2024	To	15-06-2024

11)	MR. S B PRASAD	03-06-2024	To	07-06-2024
12)	MR. S K SAHARIAH	01-06-2024	To	17-07-2024
13)	MR M Z AHMED	03-06-2024	To	04-06-2024
14)	MS B DUTTA	03-06-2024	To	04-06-2024
15)	MR. A M DUTTA	03-06-2024	To	04-06-2024
16)	MR. D KAKOTI	01-06-2024	To	12-06-2024
17)	MR D BHATTACHARYA	04-06-2024	To	04-06-2024
18)	MR D BHATTACHARYA	14-06-2024	To	14-06-2024
19)	MR D BHATTACHARYA	24-06-2024	To	24-06-2024
20)	MR D BHATTACHARYA	26-06-2024	To	26-06-2024
21)	MR D BHATTACHARYA	28-06-2024	To	28-06-2024
22)	MR. P MAHANTA	03-06-2024	To	03-06-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Monday,3rd June 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

BEFORE:

HONOURABLE MR. JUSTICE MRIDUL KUMAR KALITA

COURT NO: 24

[THIS BENCH WILL SIT AFTER RISING OF THE
DIVISION BENCH-II, IF TIME PERMITS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
1	Bail Appln./1336/2024 FIXED	SURESH RAM Versus UNION OF INDIA	MR. S K SINGHA MR G PATHAK	SC, NCB
2	Bail Appln./1562/2024	MD. ZIAUL HASSAN @ TUMUN AND ANR Versus THE STATE OF ASSAM	MR. B CHOWDHURY MR M HOQUE	PP, ASSAM
BAIL HEARING				
3	AB/3177/2023 FIXED	ABHIJIT BORA Versus THE STATE OF ASSAM	MR. A R BHUYAN MR D J BORO MR S ABDULLAH	PP, ASSAM
4	AB/943/2024	NIRANJAN BARMAN Versus THE STATE OF ASSAM	MR. K BORUAH MR. M ALAM MS. P BORAH	PP, ASSAM

LEAVE NOTE OF ADVOCATES FOR 03/06/2024

1)	MR B ACHARYYA	20-04-2024	To	15-06-2024
2)	MR S DASGUPTA	06-05-2024	To	30-08-2024
3)	MR D K DAS	20-05-2024	To	10-06-2024
4)	MR. A K TALUKDAR	20-05-2024	To	04-06-2024
5)	MR. P SUNDI	22-05-2024	To	06-06-2024
6)	MS. N M DEKA	24-05-2024	To	28-06-2024
7)	MR. A THAKUR	24-05-2024	To	06-06-2024
8)	MS. B M CHETRI	28-05-2024	To	04-06-2024
9)	MS. D GHOSH	28-05-2024	To	04-06-2024
10)	MS. S SARMA	29-05-2024	To	15-06-2024
11)	MR. S B PRASAD	03-06-2024	To	07-06-2024
12)	MR. S K SAHARIAH	01-06-2024	To	17-07-2024
13)	MR M Z AHMED	03-06-2024	To	04-06-2024
14)	MS B DUTTA	03-06-2024	To	04-06-2024
15)	MR. A M DUTTA	03-06-2024	To	04-06-2024
16)	MR. D KAKOTI	01-06-2024	To	12-06-2024
17)	MR D BHATTACHARYA	04-06-2024	To	04-06-2024

18)	MR D BHATTACHARYA	14-06-2024	To	14-06-2024
19)	MR D BHATTACHARYA	24-06-2024	To	24-06-2024
20)	MR D BHATTACHARYA	26-06-2024	To	26-06-2024
21)	MR D BHATTACHARYA	28-06-2024	To	28-06-2024
22)	MR. P MAHANTA	03-06-2024	To	03-06-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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[For Monday,3rd June 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE N. UNNI KRISHNAN NAIR

COURT NO: 26

[CIVIL BENCH- IV AND V]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
DELIVERY OF ORDER				
1	WP(C)/1484/2024 CAVT. NO.01302/024, PART-HEARD, CAVT./130/2024	GAUTAM DEKA Versus THE UNION OF INDIA AND 7 ORS.	MR H K DAS MS S SARMA HAZARIKA MR N K SARMA	MR. S C KEYAL MR. S C KEYAL MRS. A GAYAN MS P RABHA MS M BARMAN DY.S.G.I. FOR CAVEATOR
ORDER (IMPLEADMENT OF PARTY)				
2	I.A.(Civil)/1596/2024 in Cont.Cas(C)/65/2016	RELIEF FAMILIES WELFARE SERVICE SOCIETY Versus GYANENDRA DEV TRIPATHI, IAS AND ANR	MR. M SARANIA	
	WITH Cont.Cas(C)/65/2016	RELIEF FAMILIES WELFARE SERVICE SOCIETY Versus T.Y. DAS and 8 ORS	MR.M SARANIA MR.S U AHMED MR.J K BHUYAN	MR.D SAIKIA(Sr.Adv.)(R- 2&3) MR.M BHAGABATI(R-3) MSG BORAR-3 MR.H K MAHANTA(R-1&2) MR.B GOGOI(R- 2&3) MR. P NAYAK MR. P NAYAK MR.R D BHUYAN(R-1&2)
ADMISSION				
3	WP(C)/3877/2015	TELAHI SAMABAY SAMITY LIMITED Versus THE STATE OF ASSAM AND 2 ORS	MR.R C SAIKIA MR.P KHATANIAR MS.K SAIKIA MRS.A BORAH MS.B BARUAH	GA, ASSAM
4	WP(C)/5149/2015	SMT. APALANARASHA RAO Versus THE STATE OF ASSAM AND 4 ORS	MR.M DUTTA MR.B K DAS MR.B BORA MS.M DUTTA	MR.S BORA SC, GMC
	WITH I.A.(Civil)/782/2018 in WP(C)/5149/2015	SMT. APALANARASHA RAO Versus THE STATE OF ASSAM AND 4 ORS	MR. B K DAS	SC, GDD SC, GMC

	WITH I.A.(Civil)/571/2021 in WP(C)/5149/2015	APALANARASHA RAO Versus THE STATE OF ASSAM AND 4 ORS.	MR. B K DAS	SC, GMC
5	WITH WP(C)/4691/2018	K. ACHIYAMMA AND 3 ORS. Versus THE UNION OF INDIA AND 8 ORS	MR. M SHARMA	MR. K K PARASAR, CGC (R1 & 2) SC, GMC ASSTT.S.G.I.
6	WP(C)/2055/2016 FIXED	TOMBI BIBI Versus THE STATE OF ASSAM AND 3 ORS	MS.M BARMAN MS.D GHOSH MR.A MAHANTA	MR.S C KEYAL ASSTT.S.G.I. SC, HEALTH
7	WP(C)/1861/2017	ANAMIKA MOTORS Versus THE STATE OF ASSAM and 3 ORS.	DR.ASHOK SARAF MR.P DAS MR.S P SHARMA MR.Z ISLAM MR.P BARUAH	SC, FINANCE & TAXATION ASSTT.S.G.I.
8	WITH WP(C)/1853/2017	ANAMIKA MOTORS Versus THE STATE OF ASSAM and 3 ORS.	DR.ASHOK SARAF MR.P DAS MR.S P SHARMA MR.Z ISLAM MR.P BARUAH	SC, FINANCE & TAXATION ASSTT.S.G.I.
9	WITH WP(C)/1854/2017	ANAMIKA MOTORS Versus THE STATE OF ASSAM and 3 ORS.	DR.ASHOK SARAF MR.P DAS MR.S P SHARMA MR.Z ISLAM MR.P BARUAH	SC, FINANCE & TAXATION ASSTT.S.G.I.
10	WITH WP(C)/1860/2017	ANAMIKA MOTORS Versus THE STATE OF ASSAM and 3 ORS.	DR.ASHOK SARAF MR.P DAS MR.S P SHARMA MR.Z ISLAM MR.P BARUAH	SC, FINANCE & TAXATION ASSTT.S.G.I.
11	WP(C)/4596/2017	RITA RANI DAS Versus THE STATE OF ASSAM and 5 ORS.	MRH I CHOUDHURY MR.M RAHMAN MR.D HUSSAIN MR.A M ALAMAN MR.A S TAPADER	GA, ASSAM
12	WP(C)/5928/2017 FIXED	AMAL DEBNATH Versus THE UNION OF INDIA and 6 ORS.	MR.A K PURKAYASTHA MR.S C DAS MRP BURAGOHAIN	GA, ASSAM ASSTT.S.G.I. ASSTT.S.G.I.
13	WP(C)/7126/2017 WITH WP(C)/5088/2009 (D/O), WITH WP(C)/1661/2012 (D/O)	BABURAM HASDA and 15 ORS Versus THE STATE OF ASSAM and 3 ORS	MR.S NATH MR.S N DEV NATH MS.C MEDHI	GA, ASSAM SC, REVENUE AND DISASTER MANAGEMENT DEPT SC, BTADC
14	WP(C)/7502/2017	SANDHYA PATHAK and 8 ORS. Versus THE STATE OF ASSAM and 5 ORS.	MR.H R AHMED	GA, ASSAM SC, FINANCE
15	WP(C)/7529/2017	GUNA KANTA BORAH and 15 ORS. Versus THE STATE OF ASSAM and 4 ORS.	MR.H R AHMED MR.A RAHMAN	GA, ASSAM((R NO. 1)) SC, FINANCER NO. 2 TO 5
16	WP(C)/7549/2017	JEWTI N.G.O Versus THE STATE OF ASSAM and 3 ORS	MR.A SARMA MR.U CHOUDHURY	GA, ASSAM
17	WP(C)/7587/2017	KANTA HAZARIKA and 13 ORS. Versus THE STATE OF ASSAM and 7 ORS.	MR.M HUSSAIN MR.M ISLAM MRS.S SULTANA	GA, ASSAM(R. 1,2,3,5 to 8.) SC, FINANCE(R. 4.)
18	WP(C)/7636/2017	BHASKAR TEA and INDUSTRIES PVT. LTD. Versus THE STATE OF ASSAM and 5 ORS.	MR.R HUSSAIN MR.S DAS MR.A DAS MS.M BORDOLOI MR.D DAS MR.N I KHAN	GA, ASSAM

19	WP(C)/7671/2017	ANJALI BASUMATARY Versus THE STATE OF ASSAM and 5 ORS.	MR.S C BISWAS MS.K L R YANTHAN MS.J BORAH MR.G TAYE MS.U NANDA MR.F A HASSAN	GA, ASSAM
20	WP(C)/7679/2017	SARANGAPANI SAIKIA Versus THE STATE OF ASSAM and 2 ORS.	MS.M BORAH MR.B B BORAH MS L BARUA	SC, EXCISE & CUSTOMS MR.P N GOSWAMI
21	WP(C)/7691/2017	PUSPA BORAH and 5 ORS Versus THE STATE OF ASSAM AND 8 ORS	MR.M HUSSAIN MR.M ISLAM MRS.S SULTANA	GA, ASSAM(R1-3, 5-9) SC, FINANCER4
22	WP(C)/7325/2018	UTTAM HARIJAN Versus INDIAN OIL CORPORATION LTD AND 3 ORS.	MR H NATH R SARMAH	MR. M K CHOUDHURY SC, I O C
23	WP(C)/7348/2018	DIPAK DEKA AND 2 ORS. Versus THE STATE OF ASSAM AND 6 ORS.	MR. L K BORAH MR. J PAWE	GA, ASSAM SC, FINANCE DEPTT.
24	WP(C)/7457/2018 FIXED	PURBANCHAL GRIHA NIRMAN UNNAYAN SAMITY Versus THE STATE OF ASSAM AND 5 ORS.	MR. K N CHOUDHURY MR. R DUBEY MR. R DUBEY MS. A B KAYASTHA MR. A N I HUSSAIN	GA, ASSAM SC, GDD SC, G M D A SC, REVENUE
	WITH I.A.(Civil)/1861/2023 in WP(C)/7457/2018	PURBANCHAL GRIHA NIRMAN UNNAYAN SAMITY Versus THE STATE OF ASSAM AND 5 ORS.	MR. R DUBEY MS. A B KAYASTHA	GA, ASSAM SC, G M D A
25	WITH WP(C)/4395/2022	M/S VERSHA TECHNOTRADE PVT LTD AND ANR Versus THE STATE OF ASSAM AND 6 ORS	MR. R MAZUMDAR MRS P RAI MS. S. SAIKIA B SARMA	GA, ASSAM MR. R DUBEY(R-7) MS. A B KAYASTHA(R-7) SC, G M D A
	WITH I.A.(Civil)/1387/2023 in WP(C)/4395/2022	M/S VERSHA TECHNOTRADE PVT LTD AND ANR Versus THE STATE OF ASSAM AND 6 ORS	MR. R MAZUMDAR MRS P RAI MR H BEZBARUA MR. R DEKA MS T SARMAH	GA, ASSAM SC, REVENUE AND DISASTER MANAGEMENT DEPT SC, G M D A
26	WITH WP(C)/6254/2023	USHA DUGAR AND 9 ORS Versus THE STATE OF ASSAM AND 6 ORS	MR. A BISWAS	MR. K N CHOUDHURY (R7) GA, ASSAM MR. R DUBEY (R7) MS. A B KAYASTHA (R7) MR. A N I HUSSAIN (r-7) SC, FINANCE SC. REVENUE SC, G M D A
	WITH I.A.(Civil)/1572/2024 in WP(C)/6254/2023	PURBANCHAL GRIHA NIRMAN UNNAYAN SAMITY Versus USHA DUGAR AND 9 ORS	MR. R DUBEY MR. A N I HUSSAIN	GA, ASSAM MR. A BISWAS
27	WITH WP(C)/7355/2023	ISMAILUR RAHMAN AND 16 ORS Versus THE STATE OF ASSAM AND 6 ORS	MR. A DHAR MISS S ROY MD F FARIDI	GA, ASSAM SC, REVENUE AND DISASTER MANAGEMENT DEPT SC, GDD SC, G M D A SC, FINANCE
	WITH I.A.(Civil)/1635/2024 in WP(C)/7355/2023	PURBANCHAL GRIHA NIRMAN UNNAYAN SAMITY Versus ISMAILUR RAHMAN AND 16 ORS	MR. R DUBEY MS. A B KAYASTHA MR. A N I HUSSAIN MS N B KAYASTHA	GA, ASSAM

28	WP(C)/596/2019	M.B.F. BRICK FIELD (MBF) AND 3 ORS. Versus THE UNION OF INDIA AND 5 ORS.	MR. A SATTAR MR G CHOUDHURY MS A REHMAN MS. S KAUSHIK	MR D MAZUMDER GA, ASSAM ASSTT.S.G.I. SC, FOREST SC, PCB
29	WP(C)/313/2021	HAREN DUTTA AND 10 ORS Versus THE STATE OF ASSAM AND 5 ORS	MR. R BORO MR A BORUAH MS A DEURI	GA, ASSAM SC, REVENUE
30	WITH WP(C)/4925/2020	SATAJAN MEENPALAN O UDDYAN KHETRA Versus THE STATE OF ASSAM AND 6 ORS	MR. C BORUAH MR. R K TALUKDAR MR. R BORO MR A BORUAH MS A DEURI	GA, ASSAM SC, FOREST
31	WP(C)/504/2021	BINITA BORDOLOI Versus THE STATE OF ASSAM AND 5 ORS	MR. R BORA MR. R DOWARAH MR D BORAH	GA, ASSAM SC, FINANCE SC, FOREST
32	WP(C)/2760/2021	AMZAD ALI AND ANR Versus THE GOVT OF ASSAM AND 7 ORS	MR. R ALI MR GIAS MR M Z SHAH MR M Z SHAH MS. S CHAKRABORTY	SC, PNRD GA, ASSAM
33	WP(C)/6244/2021	ASHOK RAVA AND 43 ORS Versus THE STATE OF ASSAM AND 8 ORS	MR. JYOTIRMOY ROY MS. M DEV MR. S SARMA MS. P DEB	MR S NEOGI (SC, MISSING AUTONOMOUS COUNCEL, R-9) MR R DHAR SC, WPT AND BC (R 5) MR. N GOSWAMI (GA, ASSAM, R-1,6,7) MR. B J TALUKDAR (SC, REVENUE AND DISASTER MANAGEMENT DEPARTMENT, R-2,3,4) MR. R BARPUJARI (SC, REVENUE AND DISASTER MANAGEMENT)
34	WP(C)/3299/2022 FIXED	MOMIRAN BIBI @ MAMIRAN BIBI Versus THE STATE OF ASSAM AND 4 ORS	MR. M HUSSAIN MR A K DAS	GA, ASSAM
35	WP(C)/3461/2022	DR. DIBAKAR SAIKIA Versus THE STATE OF ASSAM AND 5 ORS	MR. S CHAUHAN MR S CHAUHAN MR. A R SHOME MR B PUSHILAL	GA, ASSAM MR. S BARUAH, GA, ASSAM MR. A S AKAND (R-4,5,6) MS G HAZARIKA, SC, REVENUE & DM DEPTT., ASSAM MR. S A AHMED (R-4,5) MR J ISLAM (R-4,5,6) MR. A HUSSAIN (R-4,5,6) SC, REVENUE
36	WP(C)/4928/2022 FIXED	PARBATI BISWAS DAS Versus THE STATE OF ASSAM AND 7 ORS.	MR. M HUSSAIN MR A K DAS	GA, ASSAM MS. M BARMAN, GA, ASSAM (R-1,2,6,7 & 8) MR. R BORPUJARI, SC, FINANCE DEPTT. (R-2)
37	WP(C)/5503/2022 FIXED	ASMA KHATUN Versus THE UNION OF INDIA AND 7 ORS	MR. M HUSSAIN MR A K DAS	GA, ASSAM MR. C K S BARUAH, CGC (R-1) MR B DEORI, JR. GA, ASSAM (R-2,5,6,7 & 8) ASSTT.S.G.I. MR. R BORPUJARI, SC, FINANCE (R-4) MS. N BORDOLOI, SC, REVENUE & DM DEPTT., ASSAM (R-3)
38	WP(C)/784/2023	RUSHNA NAZAR LASKAR Versus THE STATE OF ASSAM AND 12 ORS	MR. K MIRA MR. H A TALUKDAR	SC, P AND R.D. GA, ASSAM

39	WP(C)/4717/2023	SAJAN KUMAR SUREKA Versus GUWAHATI MUNICIPAL CORPORATION AND 4 ORS.	MR. S CHAMARIA MR A N SARMAH MR M M ZAMAN	MR. H SARMAH(R-4,5) MR S DUTTA(R-4,5) MR U.SARMAH (R-4,5) SC, GMC SC, G M D A SC, PWD
	WITH I.A.(Civil)/3645/2023 in WP(C)/4717/2023	SAJAN KUMAR SUREKA Versus GUWAHATI MUNICIPAL CORPORATION AND 4 ORS.	MR. S CHAMARIA MR. M M ZAMAN MR A N SARMAH	SC, GMC SC, PWD SC, G M D A
	WITH I.A.(Civil)/3701/2023 in WP(C)/4717/2023	SAJAN KUMAR SUREKA Versus GUWAHATI MUNICIPAL CORPORATION AND 6 ORS.	MR. S CHAMARIA MR. M M ZAMAN	SC, GMC SC, G M D A SC, PWD
40	WP(C)/6208/2023 FIXED	DEFODIL DAS AND 3 ORS. Versus THE OIL AND NATURAL GAS CORPORATION LTD. AND 9 ORS.	MR S BORTHAKUR MR. K GOGOI MS. P BORAH	GA, ASSAM MR. M K DAS (R-5-9)
41	WP(C)/7535/2023	MAHIMA KHATUN AND ANR Versus THE PRINCIPAL SECRETARY TO THE GOVT OF ASSAM AND 12 ORS	MR. M K HUSSAIN MRS. S Y AHMED MR K U AHMED MS. F H AHMED MD A RAHMAN	GA, ASSAM SC, HEALTH AND F W SC, REVENUE
42	WP(C)/18/2024	M/S A K DAS AND SONS Versus UNION OF INAID AND 6 ORS.	MR. D DAS SR. ADV MR. K MOHAMMED MS S SHARMA MR. INDRAJIT BHUYAN	GA, ASSAM MR. JYOTIRMOY ROY (r-5,6) SC, NHAI M ALAMGEER (r-7) MR. A H M R CHOUDHURY (r-7) MRS S BARUAH MR. P K MUNIR (r-5,6) MR. C CHAKRAVARTY N AHMED (r-5,6) DY.S.G.I. MR B P SARMAH (r-5,6) B SAHA (r-5,6)
	WITH I.A.(Civil)/965/2024 in WP(C)/18/2024	JIO BP AND ANR Versus M/S A K DAS AND SONS AND 5 ORS	MR. JYOTIRMOY ROY MR B P SARMAH	GA, ASSAM GA, ASSAM SC, NHAI MR. K MOHAMMED
43	WP(C)/1001/2024 FIXED	MD. MUSTAFA AHMED Versus THE STATE OF ASSAM AND 5 ORS.	MR. D GOGOI MR ARINDAM BARUAH	SC. AGRICULTURE SC, AGRICULTURE MARKETING BOARD.
ORDERS				
44	I.A.(Civil)/734/2024 PART-HEARD in WP(C)/194/2022 WITH WP(C)/194/2022	RENU BARMAN (HEAD MASTER) Versus MRS KALYANI DEVI AND 5 ORS MRS KALYANI DEVI Versus THE STATE OF ASSAM AND 6 ORS	MR. B K DAS MR. A K BARUAH MR. B K DAS M N KHAN MR. K KALITA MS. B BHATTACHARJEE	SC, ELEM. EDU SC, ELEM. EDU GA, ASSAM MR. A K BARUAH(R-6,7) MR. N MAHAJAN (R-6,7) MR A DAS (R-6,7) MR. R A PRAMANIK (r-6)
45	WP(C)/136/2015	PUB DHAKUAKHANA SAMABAY SAMITY LTD. Versus THE STATE OF ASSAM AND 2 ORS	MR.R C SAIKIA MR.P KHATANIAR MR.J SAIKIA MS.K SAIKIA MS.A GOGOI	GA, ASSAM
46	I.A.(Civil)/616/2021 WP(C) 851/2009 (D/O), B/O in WP(C)/5268/2019	DIPTI BHUYAN SARMA AND 4 ORS. Versus THE GUWAHATI MUNICIPAL CORPORATION AND 4 ORS.	MR. A J DAS MR. P DEKA MR G RENGMA	SC, GMC

	WITH WP(C)/5268/2019	ATUL KUMAR SARMA Versus THE GUWAHATI MUNICIPAL CORPORATION AND 3 ORS.	MR. S N SARMA MR. A J DAS MR. P DEKA	MR. N BORAH (R-5) MR. R SARMA SC, GMC MR. H S BARUAH
	WITH I.A.(Civil)/741/2020 in WP(C)/5268/2019	TAPAN KR DUTTA Versus ATUL KUMAR SARMA AND 4 ORS	MR. N BORAH MR. H MAZUMDER	MR. P P DEKA MR. A J DAS MR. S BORA SC, GMC
47	WP(C)/4719/2021	MAZIBUR RAHMAN CHOUDHURY AND 8 ORS Versus THE STATE OF ASSAM AND 6 ORS	MS. R CHOUDHURY MR D. CHAKRABORTY	GA, ASSAM SC, REVENUE
48	WP(C)/4102/2022 CAVT. NO.06642/022, WITH LCR	MD. MATIBUR RAHMAN Versus MD. NABI HUSSAIN AND 4 ORS	MR. N H MAZARBHUIYAN MR. N ISLAM MS. L WAJEEDA MR. M H SAIKIA	GA, ASSAM MR. A Y CHOUDHURY (R-5) MR. M K HUSSAIN MRS. S Y AHMED MR. T A CHOUDHURY (R-5) MR K U AHMED MS S Z HAYAT (R-4) MR. A AHMED M ALOM FOR CAVEATOR
49	WP(C)/6107/2022 FIXED	THE STATE OF ASSAM AND 2 ORS. Versus THE UNION OF INDIA AND 7 ORS.	MR. D SAIKIA MR P NAYAK MS RUKMINI BARUA MS PADMINI BARUA MR DEBANUJ DUTTA	MR. K N CHOUDHURY (R-8) MR D J DAS (R-8) MR H GUPTA MS. N MAHANTA (R-8) MR. N GAUTAM (R-8) ASSTT.S.G.I.
50	Cont.Cas(C)/145/2023	ZEETENDRA SALAI Versus MEGHA NIDHI DAHAL	MR SAURADEEP DEY MR P H KONWAR	MR. D SAIKIA (r-1) MR. S BORA (r-1)
51	I.A.(Civil)/3383/2023 in WP(C)/5196/2016	ISMAIL ALI and 5 ORS. Versus THE STATE OF ASSAM AND 2 ORS		GA, ASSAM
	WITH WP(C)/5196/2016	ISMAIL ALI and 5 ORS. Versus THE STATE OF ASSAM AND 2 ORS	MR K K MAHANTA (Sr. Advocate) MR. J P SHARMA (P1) MD K RAHMAN (P1) MR. J P SARMA MR H HOQUE	GA, ASSAM SC, REVENUE AND DISASTER MANAGEMENT DEPT
52	WP(C)/5156/2023	NOOR AHMED LASKAR AND 2 ORS Versus THE UNION OF INDIA AND 5 ORS	MR. R A CHOUDHURY MR. R A MAZUMDER	GA, ASSAM MS. I DAS (R2, R3) DY.S.G.I. MR. SURAJIT DUTTA (R2, R3) SC, REVENUE
53	Cont.Cas(C)/175/2024	RAMJI RAY Versus ANURAG JAIN AND 8 ORS.	MR. S P ROY JYOTISH DAS MS P DEY MS. P AGARWALA MS. V RAI	MR. D SAIKIA (r-4,5,6) MR. D SAIKIA (r-4,5,6) MR. C BORUAH (SC, NHA1) MR. R BORPUJARI (R- 7, 8) MR. R BORPUJARI (R- 7, 8) MR K BHUYAN (R-9) MR. S DUTTA (R- 7, 8) MR. S DUTTA (R- 7, 8) MR. M U E BHUYAN (R-9)
54	WP(C)/193/2024 FIXED	RANJIT KUMAR SAIKIA AND 6 ORS Versus THE UNION OF INDIA AND 6 ORS	MR. M KHATANIAR MR. P KAKATI	MR. K K NANDI (r-5,6) MR. G PEGU MS S DEY (r-5,6) MISS. R. DAS (r-5,6) DY.S.G.I.
55	I.A.(Civil)/1440/2024 WP(C) 6585/13 (D/O) in WP(C)/6585/2013	HASAN BAKT CHOUDHURY and 8 ORS. Versus THE STATE OF ASSAM AND 3 ORS	MR K K MAHANTA (Sr. Advocate) MR.K M MAHANTA MS. D SARMAH	SC, ELEM. EDU

56	I.A.(Civil)/1527/2024 in WP(C)/21/2024	PRAMOD KOTHARI AND 4 ORS Versus SMTI KAUSHALYA DEVI JAIN AND 3 ORS	MR. S P ROY JYOTISH DAS MS. P AGARWALA MS. V RAI	MR. A CHAMUAH
	WITH WP(C)/21/2024	KAUSHALYA DEVI JAIN AND 3 ORS Versus THE STATE OF ASSAM AND 6 ORS	MRS. K BARPUZARI MR. A CHAMUAH	GA, ASSAM MR. S P ROY (R-5) MR. R DUBEY (R-6) MR. D M NATH (R-5) MS. V RAI (R-5) SC, REVENUE
57	I.A.(Civil)/1575/2024 in WP(C)/1779/2024	RAMCHANDRA SAHA Versus AMIKAR ISLAM AND 5 ORS	MR. R ALI MR M Z SHAH	SC, ELEM. EDU GA, ASSAM MR. S C BISWAS
	WITH WP(C)/1779/2024	AMIKAR ISLAM Versus THE STATE OF ASSAM AND 5 ORS	MR. S C BISWAS MR. R MAJUMDAR MS A DAS MS. U NANDA MS. J GHOSH	SC, ELEM. EDU GA, ASSAM MR. R ALI (R-6) MR M Z SHAH (R-6) MR. MUSTAFA HUSSAIN (R-6)
58	WP(C)/2268/2024 FIXED	SABUR UDDIN AHMED AND 58 ORS. Versus THE STATE OF ASSAM AND 12 ORS.	MR. P J SAIKIA, SR. ADV MR. A ALI MR S ISLAM MR. Y ALI	GA, ASSAM SC, WATER RESOURCE SC, FOREST
HEARING				
59	WP(C)/7518/2015 FIXED	AGRICULTURAL MARKETING BOARD EMPLOYEE'S ASSOCIATION Versus THE STATE OF ASSAM AND 3 ORS	MR.K N CHOUDHURY MR.M MAHANTA MS.R DEKA MR.J PATOWARY MS.A DEKA	GA, ASSAM AG, ASSAM SC, A S A M B SC, AGRI. DEPARTMENT

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LEAVE NOTE OF ADVOCATES FOR 03/06/2024

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1)	MR B ACHARYYA	20-04-2024	To	15-06-2024
2)	MR S DASGUPTA	06-05-2024	To	30-08-2024
3)	MR D K DAS	20-05-2024	To	10-06-2024
4)	MR. A K TALUKDAR	20-05-2024	To	04-06-2024
5)	MR. P SUNDI	22-05-2024	To	06-06-2024
6)	MS. N M DEKA	24-05-2024	To	28-06-2024
7)	MR. A THAKUR	24-05-2024	To	06-06-2024
8)	MS. B M CHETRI	28-05-2024	To	04-06-2024
9)	MS. D GHOSH	28-05-2024	To	04-06-2024
10)	MS. S SARMA	29-05-2024	To	15-06-2024
11)	MR. S B PRASAD	03-06-2024	To	07-06-2024
12)	MR. S K SAHARIAH	01-06-2024	To	17-07-2024
13)	MR M Z AHMED	03-06-2024	To	04-06-2024
14)	MS B DUTTA	03-06-2024	To	04-06-2024
15)	MR. A M DUTTA	03-06-2024	To	04-06-2024
16)	MR. D KAKOTI	01-06-2024	To	12-06-2024
17)	MR D BHATTACHARYA	04-06-2024	To	04-06-2024
18)	MR D BHATTACHARYA	14-06-2024	To	14-06-2024
19)	MR D BHATTACHARYA	24-06-2024	To	24-06-2024
20)	MR D BHATTACHARYA	26-06-2024	To	26-06-2024
21)	MR D BHATTACHARYA	28-06-2024	To	28-06-2024
22)	MR. P MAHANTA	03-06-2024	To	03-06-2024